

NATIONAL COMPANY LAW TRIBUNAL**OBJECTIONS LIST DATED 11.07.2025 TO 12.08.2025****PETITION , APPLICATIONS , ADDITIONALS****HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM**

NOTE :- IF YOUR MATTER IS NOT LISTED ON THIS SHEET, OR IF YOUR OBJECTION IS NOT BEING RESOLVED, WE REQUEST YOU TO PLEASE CONTACT OUR HELP DESK AT 011-24363846. TIME MONDAY TO FRIDAY 10:AM TO 1 PM & 2PM TO 5PM

IF IT'S A TECHNICAL ISSUE THAT CAN BE RESOLVED, WE WILL ENDEAVOR TO ASSIST YOU AND COMMUNICATE THE STATUS OF YOUR OBJECTIONS.

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	5/28/2025	Company Petition IB (IBC)	710102045992025		UCO BANK VS RAJIV USHAKANT KACHRA	Section 95(1)	7/16/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shikha
2	6/12/2025	Company Petition IB (IBC)	710102050322025		SMT TEENA AGRAWAL VS A.N. GASLINES PROJECTS PRIVATE LIMITED	IBC Under Sec 9	7/13/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Kunal Madan
3	6/30/2025	Company Petition IB (IBC)	710102055162025		COL GAUTAM MULLICK AND ORS. VS SOLITAIRE REALINFRA PRIVATE LIMITED	IBC under Sec 7	7/20/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	MAREESH
4	6/30/2025	CA(A) Merger and Amalgamation(Companies Act)	710102055462025		LOTUS TRADING AND SECURITIES PRIVATE LIMITED VS SOLITAIRE REALINFRA PRIVATE LIMITED	Sec. 230-232, Sec 234	8/3/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Karuna
5	7/3/2025	Company Petition IB (IBC)	710102056632025		RL SERVICES PRIVATE LIMITED VS BIO VEDA FARMACY PRIVATE LIMITED	IBC Under Sec 9	8/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rabiya Rashid
6	7/4/2025	Company Petition (Companies Act)	710102057052025		NARENDRA SHARMA VS MS. VEENA SOLANKI	Sec. 241(1)	7/27/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Akshat Kulshrestha
7	7/8/2025	Intervention Petition (IBC)	710102058732025		GENESIS DREAM MERCHANTS PVT. LTD VS BIKRAM BHADUR	Sec 60(5)	7/11/2025	1. fill all details in online portal. 2. need every page sign in application. 3. proof of service missing. 4. 1Rs court fee short in vakalatnama.	Shubhanshu
8	7/8/2025	Contempt Petition (IBC)	710102058682025		HARISH TANEJA VS HDFC BANK LIMITED	Section 60(5)	7/30/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Harish
9	7/10/2025	Company Petition IB (IBC)	710102059132025		IDBI TRUSTEESHIP SERVICES LIMITED VS ASTER INFRAHOME PRIVATE LIMITED	IBC under Sec 7	7/15/2025	1. wrong jurisdiction.	Pranjit
10	7/10/2025	CA(A) Merger and Amalgamation(Companies Act)	710102059422025		CHANDRANCHAL EFFORTS PRIVATE LIMITED VS ASTER INFRAHOME PRIVATE LIMITED	Sec. 230-232, Sec 234	7/14/2025	no of objection:- 1. bookmarking compulsory in pdf 2. pagination missing in index 3. need sign every given detail in counsel. 4. required document missed only upload 47 pages pdf	HARSHAL KUMAR
11	7/11/2025	Contempt Petition (IBC)	710102059632025		RAJEEV KUMAR RAIZADA VS SARASH EXPORTS SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/28/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RAJEEV

12	7/14/2025	Transfer Petition (IBC)	710102061152025		CANARA BANK VS RAVEESH AGGARWAL	Application under any other provisions-IBC	7/16/2025	1. case type wrong. 2. List of dates and events missing. 3. Briefsynopsis missing. 4. pagination missing. 5. section wrong. 6. bookmarking compulsory with page numbering. 7. 25Rs welfare 3Rs welfare fee missing in vakalatnama. 8. proof of service missing. 9. counsel details incomplete in prayer. 10. annexure missing. 11. file incomplete. 12. memo of parties missing.	Urvesh Gor
13	7/14/2025	Transfer Petition (IBC)	710102061182025		CANARA BANK VS JAI NARAIN AGGARWAL	Application under any other provisions-IBC	7/16/2025	1. case type wrong. 2. List of dates and events missing. 3. Briefsynopsis missing. 4. pagination missing. 5. section wrong. 6. bookmarking compulsory with page numbering. 7. 25Rs welfare 3Rs welfare fee missing in vakalatnama. 8. proof of service missing. 9. counsel details incomplete in prayer. 10. annexure missing. 11. file incomplete.	Urvesh Gor
14	7/14/2025	Transfer Petition (IBC)	710102061212025		CANARA BANK VS SANGEETA AGGARWAL	Application under any other provisions-IBC	7/16/2025	1. case type wrong. 2. List of dates and events missing. 3. Briefsynopsis missing. 4. pagination missing. 5. section wrong. 6. bookmarking compulsory with page numbering. 7. 25Rs welfare 3Rs welfare fee missing in vakalatnama. 8. proof of service missing. 9. counsel details incomplete in prayer. 10. annexure missing. 11. file incomplete.	Urvesh Gor
15	7/14/2025	Transfer Petition (IBC)	710102061162025		CANARA BANK VS AYUSH AGGARWAL	Application under any other provisions-IBC	7/16/2025	1. case type wrong. 2. List of dates and events missing. 3. Briefsynopsis missing. 4. pagination missing. 5. section wrong. 6. bookmarking compulsory with page numbering. 7. 25Rs welfare 3Rs welfare fee missing in vakalatnama. 8. proof of service missing. 9. counsel details incomplete in prayer. 10. annexure missing. 11. file incomplete. 12. memo of parties missing.	Urvesh Gor
16	7/14/2025	Transfer Petition (IBC)	710102061142025		CANARA BANK VS AMITA AGGARWAL	Application under any other provisions-IBC	7/16/2025	1. case type wrong. 2. List of dates and events missing. 3. Briefsynopsis missing. 4. pagination missing. 5. section wrong. 6. bookmarking compulsory with page numbering. 7. 25Rs welfare 3Rs welfare fee missing in vakalatnama. 8. proof of service missing. 9. counsel details incomplete in prayer. 10. annexure missing. 11. file incomplete.	Urvesh Gor
17	7/14/2025	Transfer Petition (IBC)	710102061172025		CANARA BANK VS PRAFFUL AGGARWAL	Application under any other provisions-IBC	7/16/2025	1. case type wrong. 2. List of dates and events missing. 3. Briefsynopsis missing. 4. pagination missing. 5. section wrong. 6. bookmarking compulsory with page numbering. 7. 25Rs welfare 3Rs welfare fee missing in vakalatnama. 8. proof of service missing. 9. counsel details incomplete in prayer. 10. annexure missing. 11. file incomplete.	Urvesh Gor
18	7/15/2025	Transfer Petition (IBC)	710102061262025		CANARA BANK VS SRI NARAIN AGGARWAL	Application under any other provisions-IBC	7/21/2025	1. case type wrong. 2. bookmarking compulsory with page numbering. 3. remove double pdf. 4. pagination missing in index and pdf. 5. proof of service missing. 6. section wrong. 7. counsel details incomplete in prayer. 8. 25Rs welfare fee and 3Rs court fee missin in vakalatnama. 9. annexure missing. 10. file incomplete.	Urvesh Gor
19	7/15/2025	Transfer Petition (IBC)	710102061292025		CANARA BANK VS VARUN AGGARWAL	Application under any other provisions-IBC	7/21/2025	1. case type wrong. 2. bookmarking compulsory with page numbering. 3. remove double pdf. 4. pagination missing in index and pdf. 5. proof of service missing. 6. section wrong. 7. counsel details incomplete in prayer. 8. 25Rs welfare fee and 3Rs court fee missin in vakalatnama. 9. annexure missing. 10. file incomplete.	Urvesh Gor
20	7/15/2025	Transfer Petition (IBC)	710102061252025		CANARA BANK VS SHIV NARAIN AGGARWAL	Application under any other provisions-IBC	7/21/2025	1. case type wrong. 2. bookmarking compulsory with page numbering. 3. remove double pdf. 4. pagination missing in index and pdf. 5. proof of service missing. 6. section wrong. 7. counsel details incomplete in prayer. 8. 25Rs welfare fee and 3Rs court fee missin in vakalatnama. 9. annexure missing. 10. file incomplete.	Urvesh Gor
21	7/18/2025	Company Petition IB (IBC)	710102063422025		CANARA BANK VS NIDHI AGGARWAL	Section 95(1)	7/22/2025	1. wrong jurisdiction.	SUNITA SHARMA

22	7/17/2025	Company Petition IB (IBC)	710102063122025		JV HOLDING PRIVATE LIMITED VS KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec 7	7/22/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Meghna Mishra
23	7/19/2025	Contempt Petition (IBC)	710102063692025		VINOD KUMAR KATYAL VS NAVEEN KUMAR GUPTA	Sec 60(5)	7/30/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PAWAN KUMAR RAY
24	7/19/2025	Company Petition IB (IBC)	710102063802025		LEEL ELECTRICALS LIMITED VS FEDDERS IT TECHNOLOGY PRIVATE LIMITED	IBC under Sec 7	7/27/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Lovkesh Batra
25	7/20/2025	Intervention Petition (IBC)	710102063912025		NA VS NA	Section 60(5)/Rule 11	7/30/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Archana Sharma
26	7/22/2025	Company Petition IB (IBC)	710102064312025		CATALYST TRUSTEESHIP LIMITED VS AZURE HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	7/25/2025	1. counsel details incomplete in index. 2. need every page sign and true copy in annexure. 3. court fee put on blank side in vakalatnama.	SHREESH CHADHA
27	7/24/2025	Company Petition IB (IBC)	710102064792025		J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS BLISS ABODE PRIVATE LIMITED	IBC under Sec 7	7/25/2025	1. mention default date form 1 part 4. 2. NESL Report missing.	Meghna Mishra
28	7/24/2025	Company Petition IB (IBC)	710102065022025		RETAILEZ PRIVATE LIMITED VS ROCKINGDEALS PRIVATE LIMITED	IBC Under Sec 9	7/29/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ACM LEGAL
29	7/23/2025	Company Petition IB (IBC)	710102064472025		SMARTPADDLE TECHNOLOGY PRIVATE LIMITED VS SAGAR ISPAT INDIA PRIVATE LIMITED	IBC Under Sec 9	8/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Onkar Mahaling Gujar
30	7/25/2025	Company Petition (Companies Act)	710102065252025		HEMANT KUMAR AGARWAL VS ASSOTECH ELECTRONICS PRIVATE LIMITED	Sec 241 (2)	7/30/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Samman Vardhan Gautam
31	7/25/2025	Company Petition (Companies Act)	710102065272025		LAKSHMI VATIKA LIMITED VS REGISTRAR OF COMPANIES	Sec. 131(1)	8/3/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	JANMEJAY
32	7/29/2025	Company Petition (Companies Act)	710102066702025		DINESH KUMAR VS MATRIX GEO SOLUTIONS LIMITED	Section 447	7/30/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Subodh Kumar
33	7/29/2025	Company Petition IB (IBC)	710102066672025		MU VENTURES INDIA PRIVATE LIMITED VS MATRIX GEO SOLUTIONS LIMITED	IBC Section 59	7/29/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ARIHANT
34	7/31/2025	Company Petition IB (IBC)	710102067152025		VOYAGER TRADING PARTNERS LLC VS UCRK AGROS PRIVATE LIMITED	IBC Under Sec 9	8/1/2025	1. section not mention in index. 2. suit amount and default date not mention in form 5 part 4. 3. mention bookmarking with page numbering. 4. page no. 52 to 68,78,84,90,96 to 127 are not clear. 5. page no. 88,90,94,122,124 are wrong adjust. 6. ticket put on blank side in vakalatnama. 7. 3Rs court fee missing in vakalatnama. 8. counsel details incomplete in memo of parties page.	Shiv
35	7/31/2025	Contempt Petition (IBC)	710102067122025		RAMACHANDRAN SUBRAMANIAN (LIQUIDATOR VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION (RIICO)	Application under any other provisions- IBC	8/5/2025	1. section wrong. 2. List of dates and events missing. 3. Briefsynopsis missing.	NIPUN

36	7/30/2025	Company Petition IB (IBC)	710102066942025		ZEAL IMPRESSIONS PRIVATE LIMITED VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION (RIICO)	IBC Under Sec 10	8/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Nishi
37	8/1/2025	Company Petition (Companies Act)	710102067492025		MUKESH GUPTA & ANR VS GLOW JEWELLERY PRIVATE LIMITED AND ORS	Sec. 241(1), Sec. 242(4)	8/1/2025	no of objection: - 1. page no-531 missed in pdf 2. proof of service missing	Kartik
38	7/31/2025	Company Petition IB (IBC)	710102067422025		WILD FLOWER FARMS AND ESTATES PRIVATE LIMITED VS VIPUL LIMITED	IBC under Sec 7	8/1/2025	1. bookmarking compulsory with page numbering. 2. pagination not showing properly. 3. need every page sign and true copy in annexure. 4. page no. 181 to 201 put on annexure. 5. Form 2 missing. 6. Form B missing. 7. IRP Certificate missing. 8. NESL Report missing. 9. OCR missing.	Nithin
39	8/2/2025	Company Appeal(Companies Act)	710102067942025		WILD FLOWER FARMS AND ESTATES PRIVATE LIMITED VS VIPUL LIMITED	Sec 252 (3)	8/6/2025	no of objection: - 1. bookmarking is mandatory in pdf 2. volume wise index missing 3. page no-91,201,208 blur pages	Bhupendra
40	8/1/2025	Company Petition IB (IBC)	710102067532025		MRS RANI BAJAJ VS PUNJAB NATIONAL BANK	Section 94(1)	8/5/2025	1. master data missing. 2. 1Rs court fee short in vakalatnama.	SOHAIB
41	8/2/2025	Company Petition (Companies Act)	710102068092025		FS INDIA DEVCO PRIVATE LIMITED VS PUNJAB NATIONAL BANK	Sec. 230-232 - Second Motion	8/6/2025	no of objection: - 1. first motion number not link 2. 300 blank page remove 3. Rs. 25/- welfare missing in vakalatnama	J SAGAR ASSOCIATES DELHI
42	8/4/2025	Company Petition IB (IBC)	710102068572025		ANIL KUMAR GUPTA PROPRIETOR OF RASHTRIYA POLYMERS & SOLVENTS VS PRATISTHA CHEM TRADE PRIVATE LIMITED	IBC Under Sec 9	8/6/2025	1. wrong jurisdiction.	KAMNA SINGH
43	8/5/2025	Company Petition (Companies Act)	710102068832025		NAVEEN CHAUDHARI VS SURAKSHA ASSET RECONSTRUCTION LIMITED ACTING IN ITS CAPACITY AS TRUSTEE OF THE 012 TRUST.	Sec. 213	8/7/2025	no of objection: - 1. counsel sign missed in memo of parties 2. case type wrong in pdf 3. page no- 809 to 812,1457 to 1478,1610 to 1613,2966 to 2989,3121 to 3124,3240 to 3262, 3348 to 3370, 3398 to 3410, 3453 to 3475, 3503 to 3521, 3533 to 3555, 3582 to 3595 not clear 4. page no-1665, 3420,3526,3605,3702,3704,3707,3710,3712 to 3718 need translate copy 5. MOA & AOA missing 6. Master Data missing 7. pagination not showing properly after volume 13 to 28 8. bookmarking incomplete after volume 13 to 28 9. 1Rs court fees short in vakalatnama 10. ticket put on blank side on vakalatnama	Swati Surbhi
44	8/5/2025	Company Petition IB (IBC)	710102068732025		CATALYST TRUSTEESHIP LIMITED VS MR. VERINDER KUMAR CHHABRA	Section 95(1)	8/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Atul Sharma
45	8/5/2025	Company Petition IB (IBC)	710102068722025		CATALYST TRUSTEESHIP LIMITED VS MR. SUSHANT CHHABRA	Section 95(1)	8/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Atul Sharma
46	8/5/2025	Company Petition (Companies Act)	710102068842025		M.R. BALAJEE VS EICHER MOTORS LIMITED	Sec. 59	8/7/2025	no of objection: - 1. case type wrong in pdf 2. double pdf entry remove 3. page no-16,20,32 not clear 4. MOA & AOA missing 5. Master Data missing	Aanchal Nichani
47	8/6/2025	Company Petition IB (IBC)	710102069472025		IL&FS FINANCIAL SERVICES LIMITED VS SARVATRA REALTORS PRIVATE LIMITED	IBC under Sec 7	8/12/2025	DD	Satendra Kumar Rai
48	8/5/2025	Company Petition IB (IBC)	710102068892025		PRIMARY STEEL PRIVATE LIMITED VS SHEERAJ PROJECTS PRIVATE LIMITED	IBC Under Sec 9	8/8/2025	1. wrong jurisdiction.	HITESH

49	8/5/2025	Company Petition IB (IBC)	710102069082025		M/S PURUSHOTTAM DASS NIRANJAN LAL THROUGH ITS PARTNER MR. ATUL BANSAL VS SJR EMBROIDERY PRIVATE LIMITED	IBC Under Sec 9	8/8/2025	1. mention default date in form 5 part 4. 2. pagination incomplete in master index.	Samit
50	8/5/2025	Company Petition IB (IBC)	710102069072025		ONE 97 COMMUNICATIONS LIMITED VS AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	8/8/2025	1. mention default date in form 5 part 2. NESL missing	Ajay
51	8/6/2025	Company Appeal(Companies Act)	710102069302025		ONE 97 COMMUNICATIONS LIMITED VS AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT, Sec 460 of the Companies Act , 2013	8/8/2025	1. choose correct case type This is application file not company petition	Puja Jakhar
52	8/5/2025	Company Petition IB (IBC)	710102069122025		UCO BANK VS ANURADHA JAIN	Section 95(1)	8/8/2025	1. vakalatnama compulsory.	Jai Mohan
53	8/6/2025	Company Appeal(Companies Act)	710102069282025		UCO BANK VS ANURADHA JAIN	Sec 252 (3)	8/8/2025	no of objection: - 1. bookmarking is compulsory in pdf 2. case type wrong in online portal 3. In memo of parties not mention "EOS ENERCOM PRIVATE LIMITED" company in pdf and also online portal 4. page no-78 not clear	Divya
54	8/6/2025	Company Petition IB (IBC)	710102069292025		UCO BANK VS KAILASH CHAND JAIN	Section 95(1)	8/11/2025	1. vakalatnama compulsory.	Jai Mohan
55	8/6/2025	Company Petition IB (IBC)	710102069562025		CHHAVI BHARADWAJ VS UNION OF INDIA	Section 94(1)	8/11/2025	1. counsel sign missing in index. 2. counsel details missing in memo of parties page. 3. notary missing in affidavit. 4. need every page sign and true copy in annexure. 5. page no. 89,97,99,101 are blank page. 6. page no. 90 are not clear. 7. Briefsynopsis page are wrong adjust.	SOHAIB
56	8/6/2025	Company Petition IB (IBC)	710102069442025		ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED VS EBIX TRAVELS PRIVATE LIMITED	IBC Under Sec 9	8/11/2025	1. mention default date form 5 part 4. 2. ticket put on blank side in vakalatnama. 3. mention bookmarking with page numbering.	Kanishsha
57	8/6/2025	Company Petition IB (IBC)	710102069382025		B.JAIN PHARMACEUTICALS PRIVATE LIMITED VS AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	8/11/2025	1. NESL Report missing.	GAUTAM
58	8/6/2025	Company Petition IB (IBC)	710102069612025		CHHAVI BHARADWAJ VS UNION BANK OF INDIA	Section 94(1)	8/11/2025	1. counsel sign missing in index. 2. counsel details missing in memo of parties page. 3. notary missing in affidavit. 4. need every page sign and true copy in annexure. 5. page no. 89,97,99,101 are blank page. 6. page no. 90 are not clear. 7. Briefsynopsis page are wrong adjust. 8. need every page sign in form A.	SOHAIB
59	8/7/2025	Transfer Petition (IBC)	710102069722025		RAM RATAN MODI VS UNION BANK OF INDIA	Rule16(d),N CLT Rules,2016 IBC	8/11/2025	1. memo of parties missing. 2. List of dates and events and Briefsynopsis not mention in index. 3. 3Rs court fee missing in vakalatnama. 4. case type wrong.	Ashok Kumar
60	8/7/2025	Company Petition IB (IBC)	710102069812025		SVARYU ENERGY LIMITED VS GAUTAM SOLAR PRIVATE LIMITED	IBC Under Sec 9	8/11/2025	1. vakalatnama compulsory. 2. NESL Report missing. 3. volume 2 missing. 4. volume 1 separatley index missing.	Ashok Kumar
61	8/7/2025	Company Petition IB (IBC)	710102069792025		JAGPREET KAUR GULATI VS BANK OF BARODA (FORMERLY KNOWN AS DENA BANK)	Section 122(1)	8/11/2025	1. wrong filling please filed in IA application.	SANGEETA BOHRA
62	8/7/2025	Company Petition IB (IBC)	710102069872025		SHIV KARAN SINGH BAGGA VS BANK OF BARODA (FORMERLY KNOWN AS DENA BANK)	Section 94(1)	8/11/2025	1. Briefsynopsis not mention in index. 2. Form A incomplete.	SANGEETA BOHRA

63	8/7/2025	Company Petition IB (IBC)	710102069782025		CHANDRA MOHAN TYAGI VS ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	8/11/2025	1. remove application in pdf. 2. counsel sign missing in index. 3. need every page sign and true copy in annexure. 4. page no. 49,50,84 to 88,337,340,343 to 357,536,537,538,555,558,562 to 579,586,587 are not clear. 5. page no. 91 to 125,334,335,336,338,355,356,357,470,471,472,477 to 490,497,501,508 to 515,518,519,525 ot 534,541,542,543,560 need to translate copy. 6. pagination wrong in index. 7. vakalatnama not clear. 8. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 9. NESL Report missing. 10. OCR missing. 11. pagination wrong in bookmarking.	Advocate Monica
64	8/8/2025	CA(A) Merger and Amalgamation(Companies Act)	710102070072025		HBR SOLAR PRIVATE LIMITED VS ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	Sec. 230-232, Sec 234	8/12/2025	no of objection: - 1. page no-95,149 not clear 2. date missed in vakalatnama 3. valuation report missed in pdf	Afnaan
65	8/8/2025	CA(A) Merger and Amalgamation(Companies Act)	710102070122025		SNAP-ON TOOLS PRIVATE LIMITED VS ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	Sec. 230-232, Sec 234	8/12/2025	no of objections: - 1. page no-141,142,481,482, not clear 2. need true copy or sign every page in annexure 3. pagination wrong in all volume's 4. Rs. 3/- court fees missed in All vakalatnama 5. Valuation Report missed	Upinder
66	8/7/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102069962025		SI INTERPACK PRIVATE LIMITED VS ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/12/2025	no of objections: - 1. need every page sign on petition. 2. master index mention in volume-I index. 3. 159,685,848 pages not clear	Karuna
67	8/5/2025	Intervention Petition(Companies Act)	710102068852025		ITC LTD VS M/S LOGIX DEVELOPERS ESTATE PVT LTD	Rule 11 of NCLT	8/3/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ABHAY KUMAR TAYAL
68	8/7/2025	Company Petition IB (IBC)	710102069902025		NITI INTERNATIONAL LTD. VS KMC ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	8/11/2025	1. file merge in one pdf. 2. file incomplete.	Nand Lal Manjoka
69	8/8/2025	Company Petition IB (IBC)	710102070182025		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS JAISANSHU MEDICARE PRIVATE LIMITED	IBC under Sec 7	8/12/2025	1. section not mention in index. 2. volume 1 separately index missing. 2. page no. 74,76,78,91,103,107,108,110,114 to 117,118,138,141,147,154 to 157,241,242,249,252,261,269,270,275 are not clear.	MOHD.MOONIS ABBASI
70	5/3/2025	Interlocutory Application (I.B.C)	710102038302025	COMPANY PETITION IB (IBC)/401(ND)2017	ALOK KUMAR SINGH VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	8/3/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SATENDRA
71	5/12/2025	Interlocutory Application (I.B.C)	710102040882025	COMPANY PETITION IB (IBC)/440(ND)2021	SHASHI SRIVASATAVA VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Section 60(5)/Rule 11	7/31/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHAILESH KUMAR SINHA
72	5/10/2025	Interlocutory Application (I.B.C)	710102040422025	COMPANY PETITION IB (IBC)/24(PB)2018	SKM INTERNATIONAL VS RAM RATAN KANOONGO	Sec 42	7/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Chandan Saggu
73	6/4/2025	Interlocutory Application (I.B.C)	710102047082025	COMPANY PETITION IB (IBC)/1085(ND)2019	RANJAN CHAKRABORTI VS RAM RATAN KANOONGO	Section 21	7/13/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RANJAN
74	6/4/2025	Interlocutory Application (I.B.C)	710102047152025	COMPANY PETITION IB (IBC)/245(ND)2021	RANJAN CHAKRABORTI VS RAM RATAN KANOONGO	Sec 60(5)	7/13/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RANJAN
75	6/10/2025	Interlocutory Application (I.B.C)	710102049542025	COMPANY PETITION IB (IBC)/925(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS RAM RATAN KANOONGO	Rule 11 of NCLT, 2016	7/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
76	6/10/2025	Interlocutory Application (I.B.C)	710102049502025	COMPANY PETITION IB (IBC)/918(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS RAM RATAN KANOONGO	Rule 11 of NCLT, 2016	7/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP

77	6/10/2025	Interlocutory Application (I.B.C)	710102049522025	COMPANY PETITION IB (IBC)/920(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS RAM RATAN KANOONGO	Rule 11 of NCLT, 2016	7/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
78	6/11/2025	Restoration Application (Companies Act)	710102049942025	COMPANY APPEAL (COMPANIES ACT)/63(ND)2023	GREEN VALLEY JATRO-ENERGY PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Rule 11 of NCLT	7/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ASHISH
79	6/4/2025	Interlocutory Application (I.B.C)	710102047092025	COMPANY PETITION IB (IBC)/1085(ND)2019	RANJAN CHAKRABORTI VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 54(1)	7/13/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RANJAN
80	6/10/2025	Interlocutory Application (I.B.C)	710102049512025	COMPANY PETITION IB (IBC)/919(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS REGISTRAR OF COMPANIES DELHI & HARYANA	Rule 11 of NCLT, 2016	7/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
81	6/23/2025	Interlocutory Application (I.B.C)	710102053822025	COMPANY PETITION IB (IBC)/751(ND)2023	DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH- MR. JALESH KUMAR GROVER VS REGISTRAR OF COMPANIES DELHI & HARYANA	Rule 11 of NCLT, 2016	7/16/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Abhirup
82	6/10/2025	Interlocutory Application (I.B.C)	710102049342025	COMPANY PETITION IB (IBC)/916(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS REGISTRAR OF COMPANIES DELHI & HARYANA	Rule 11 of NCLT, 2016	7/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
83	7/1/2025	Interlocutory Application (I.B.C)	710102055822025	COMPANY PETITION IB (IBC)/482(ND)2024	MR. PIYUSH KISANLAL JANI RP OF ELEGANCE MALLS LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Section 21	7/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SANTOSH
84	7/2/2025	Interlocutory Application (I.B.C)	710102056352025	COMPANY PETITION IB (IBC)/3042(ND)2019	VIVEK PARTI VS SHIRAZ ALI	Section 25(2)(j), 43,45,47, 50, 60(5),66/Regulation 35A	7/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	KARAN
85	7/4/2025	Review Application (Companies Act)	710102057242025	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	ASHOK KUMAR AGRAWAL VS INTEGRATED ELECTROMECH PRIVATE LIMITED	Rule 11 of NCLT	8/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	LOKESH SHARMA
86	7/3/2025	Restoration Application (Companies Act)	710102056892025	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH CHANDER MANOCHA & ORS VS COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Rule 11 of NCLT	7/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	GAURAV
87	6/11/2025	Interlocutory Application (I.B.C)	710102050002025	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS REVITAL REALITY PRIVATE LIMITED	Sections 60(5)/Regulation 13	7/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	BHARAT ARORA
88	7/4/2025	Interlocutory Application (I.B.C)	710102057172025	COMPANY PETITION IB (IBC)/335(ND)2022	MOHIT KUMAR GUPTA VS POOJA MALHOTRA	19(2)	7/16/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajiv Malik
89	7/8/2025	Interlocutory Application (I.B.C)	710102058292025	COMPANY PETITION IB (IBC)/415(PB)2019	SANTOSH GOEL VS POOJA MALHOTRA	Section 12(2)	7/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shivani Jaiswal
90	7/9/2025	Restoration Application (IBC)	710102059002025	RESTORED COMPANY PETITION (IBC)/18(ND)2024	TLG INDIA PRIVATE LIMITED VS CHIKAI GLOBAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Amit

91	7/10/2025	Interlocutory Application (I.B.C)	710102059142025	COMPANY PETITION IB (IBC)/45(PB)2018	M/S BRICK WALL VS MR. SANJAY GUPTA	Rule 11 of NCLT, 2016	7/11/2025	no of objection 1. pdf not uploaded 2. only proof of service uploaded	Prakhar Mithal
92	7/8/2025	Interlocutory Application (I.B.C)	710102058402025	COMPANY PETITION IB (IBC)/236(ND)2020	HARISH TANEJA VS PANKAJ NARANG	Section 60(5)/Rule 11	7/16/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Harish
93	7/9/2025	Company Application(Companies Act)	710102058992025	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	SANJEEV JAIN VS SANJEEV JAIN	Sec. 242(4)	7/15/2025	no of objection 1. vakalatnama missed 2 delete applicant entry in respondent corner sanjeev jain 1 add respondent 1 in online portal	RANJANA ROY GAWAI
94	7/11/2025	Interlocutory Application (I.B.C)	710102059602025	COMPANY PETITION IB (IBC)/36(ND)2025	SILICON RETAIL SOLUTIONS VS SANJEEV JAIN	Sec 60(5)	7/11/2025	no of objection 1. wrong file uploaded 2. kindly file in additional document this is reply not file in application	HARSHIT RATRA
95	7/11/2025	Interlocutory Application (I.B.C)	710102059522025	COMPANY PETITION IB (IBC)/284(PB)2021	MADHU AHUJA VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	7/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Abhijeet
96	7/11/2025	Interlocutory Application (I.B.C)	710102059662025	COMPANY PETITION IB (IBC)/156(PB)2021	AXIS BANK LIMITED VS SURENDRA RAJ GANG	Sections 60(5)/Regulation 13	7/16/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mitakshara Goyal
97	7/14/2025	Interlocutory Application (I.B.C)	710102060482025	COMPANY PETITION IB (IBC)/622(ND)2018	KULBHUSAN SACHDEV VS NA	Section 60(5)/Rule 11	7/18/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	manas
98	7/12/2025	Interlocutory Application (I.B.C)	710102060022025	COMPANY PETITION IB (IBC)/674(PB)2021	VIPIN GARG VS DEVENDRA UMRAO	Sec 60(5)	7/24/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Vipin
99	7/14/2025	Interlocutory Application (I.B.C)	710102060492025	COMPANY PETITION IB (IBC)/468(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS DEVENDRA UMRAO	Rule 11 of NCLT, 2016	7/17/2025	no of objections: - 1. pagination missing in pdf 2. true copy or sign missed in Annexure pages 3. Rs.25/- welfare and Rs. 3/- court fees missing in Vakalatnama 4. mention bookmarking with numbering properly 5. remove double pdf	PRADEEP
100	7/14/2025	Miscellaneous Application(Companies Act)	710102060692025	TRANSFER PETITION(COMPANIES ACT)/4(PB)2024	VIOM NETWORK LIMITED VS LOOP TELECOM LIMITED	Rule 11 of NCLT	7/16/2025	no of objection: - 1. file incomplete in pdf 2. section wrong	SHIKHAR
101	7/15/2025	Interlocutory Application (I.B.C)	710102061512025	COMPANY PETITION IB (IBC)/2484(ND)2019	ANIL KUMAR MITTAL VS LOOP TELECOM LIMITED	Rule 11 of NCLT, 2016	7/24/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Alok
102	7/17/2025	Interlocutory Application (I.B.C)	710102062502025	COMPANY PETITION IB (IBC)/559(PB)2017	PRASSAN NAVIN KUMAR SINHA VS LOOP TELECOM LIMITED	Sec 60(5)	7/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ALAM
103	7/16/2025	Interlocutory Application (I.B.C)	710102062422025	COMPANY PETITION IB (IBC)/559(PB)2017	PRASSAN NAVIN KUMAR SINHA VS LOOP TELECOM LIMITED	Sec 60(5)	7/20/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ALAM
104	7/18/2025	Company Application(Companies Act)	710102063312025	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Sec 241 (2)	7/23/2025	no of objection 1. section wrong in online 2 due payment of rule 11 3. memo parties missed 4. application need every pages sign 5 annexures page missed sign with true copy 6 vakalatnama missed	DHANANJAY
105	7/19/2025	Company Application(Companies Act)	710102063722025	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Rule 11 of NCLT	7/25/2025	No. of Objection 1. Rs. 1 Court fees missing in Vakalatnama 2. Date missing in Vakalatnama	DHANANJAY
106	7/19/2025	Interlocutory Application (I.B.C)	710102063632025	COMPANY PETITION IB (IBC)/1155(ND)2019	RAJESH KUMAR GUPTA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Application under any other provisions-IBC	7/23/2025	no of objection 1. book marking mandatory as per index with pagination 2. case type wrong 3. section wrong 4 annexures pages missed true copy	Rajesh Kumar Gupta
107	7/17/2025	Interlocutory Application (I.B.C)	710102063072025	COMPANY PETITION IB (IBC)/20(ND)2022	SURENDER SETH VS MR. ASHISH SINGH	Sec 60(5)	7/29/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Namitha Mathews
108	7/18/2025	Interlocutory Application (I.B.C)	710102063202025	COMPANY PETITION IB (IBC)/20(ND)2022	ASHISH SINGH RESOLUTION PROFESSIONAL VS MR. ASHISH SINGH	Section 60(5)	7/30/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Namitha Mathews
109	7/19/2025	Interlocutory Application (I.B.C)	710102063782025	COMPANY PETITION IB (IBC)/199(ND)2022	PHOENIX ARC PVT LTD VS RAJ. PAL TYAGI	Section 74	7/30/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mitakshara Goyal

110	4/24/2025	Company Application(Companies Act)	710102034982025	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	VASU CROP SCIENCE PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Rule 11 of NCLT	7/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mohit
111	7/18/2025	Interlocutory Application (I.B.C)	710102063442025	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA RAM AGARWAL RP OF M/S PAL INFRASTRUCTURE AND DEVELOPERS PVT. LTD. VS REGISTRAR OF COMPANIES DELHI & HARYANA	Section 12(2)	7/22/2025	1. remove double pdf. 2. counsel sign missing in index and memo of parties and prayer. 3. notary missing. 4. bookmarking compulsory with page numbering. 5. need every page sign in application. 6. pagination missing in index and pdf. 7. vakalatnama missing.	RITIKA GAUR
112	7/20/2025	Interlocutory Application (I.B.C)	710102063872025	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS REGISTRAR OF COMPANIES DELHI & HARYANA	Application under any other provisions-IBC	7/25/2025	no of objection 1. case type wrong 2. section wrong 3. book marking mandatory as per index with pagination	Rajesh Kumar Gupta
113	7/21/2025	Company Application(Companies Act)	710102064172025	COMPANY PETITION (COMPANIES ACT)/78(ND)2025	MR. ANIL AGGARWAL VS MRS ARCHANA AGGARWAL	Rule 11 of NCLT	8/3/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shagun
114	7/21/2025	Interlocutory Application (I.B.C)	710102064102025	COMPANY PETITION IB (IBC)/717(ND)2019	M/S GO GREEN VEGGIES PVT. LTD. VS SHRI DEEPAK KUMAR GOYAL RP OF SIDHARTHA BUILDHOME PVT. LTD.	Rule 11 of NCLT, 2016	7/25/2025	no of objection 1. improper book marking as per index 2 fill petitioner address in online 3 wrong fill of respondent 3 in online 4 prayer missed in application 5 25 rs welfare and 3 rs court fee missed in vakalatnama	Kartikeya Asthana
115	7/24/2025	Interlocutory Application (I.B.C)	710102064982025	COMPANY PETITION IB (IBC)/555(PB)2021	VCAN RESOLVE IPE LLP INTERIM RESOLUTION PROFESSIONAL OF SEQUEL BUILDCON PRIVATE LIMITED THROUGH ITS DESIGNATED PARTNER - VINOD TARACHAND AGRAWAL VS SHRI DEEPAK KUMAR GOYAL RP OF SIDHARTHA BUILDHOME PVT. LTD.	Application under any other provisions-IBC	7/25/2025	no of objection 1. book marking mandatory as per index with pagination 2. section not mention in index and main application	Adv Vishwas V shah
116	7/25/2025	Interlocutory Application (I.B.C)	710102065182025	COMPANY PETITION IB (IBC)/1367(PB)2018	RAJWANT SINGH MANTA VS NAVNEET KUMAR GUPTA LIQUIDATOR	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/24/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ganesh Barowalia
117	7/25/2025	Interlocutory Application (I.B.C)	710102065142025	COMPANY PETITION IB (IBC)/415(ND)2024	VDOPIA MEDIA AND SOFTWARE SOLUTIONS PRIVATE LIMITED VS NAVNEET KUMAR GUPTA LIQUIDATOR	Rule 11 of NCLT, 2016	7/25/2025	no of objection 1. section mismatched in online portal and pdf 2. application need every pages sign 3. take a section of withdraw 4 memo parties missed in index and book marking and also pdf 5	Deepak Kumar
118	7/25/2025	Interlocutory Application (I.B.C)	710102065132025	COMPANY PETITION IB (IBC)/415(ND)2024	VDOPIA MEDIA AND SOFTWARE SOLUTIONS PRIVATE LIMITED VS NAVNEET KUMAR GUPTA LIQUIDATOR	Rule 11 of NCLT, 2016	7/25/2025	no of objection 1. section mismatched in online and pdf 2. application need every pages sign 3. memo parties missed in pdf and index and book marking also 4 main case no missed in affidavit	Deepak Kumar
119	7/27/2025	Interlocutory Application (I.B.C)	710102065582025	COMPANY PETITION IB (IBC)/278(ND)2022	SUNITA UMESH VS HARSHITA SHARMA	Sec 43(1) r/w Sec 44 (1)	7/29/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Richa Sandilya
120	7/16/2025	Interlocutory Application (I.B.C)	710102062462025	RESTORED COMPANY PETITION (IBC)/10(PB)2024	BHAWNA LATHER VS MUTHOOT FINCORP LIMITED	Rule 11 of NCLT, 2016	7/24/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SANJAY JAIN
121	7/26/2025	Interlocutory Application (I.B.C)	710102065552025	RESTORED COMPANY PETITION (IBC)/10(PB)2024	KAMAL AGARWAL VS MUTHOOT FINCORP LIMITED	Application under any other provisions-IBC	7/28/2025	no of objection 1. wrong jurisdiction	KAMAL AGARWAL

122	7/28/2025	Restoration Application (IBC)	710102065632025	COMPANY PETITION IB (IBC)/1700(ND)2018	ADVANCE COOLINGTOWER PRIVATE LIMITED VS SHALU KHANNA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	7/31/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Utsav Jain
123	7/25/2025	Interlocutory Application (I.B.C)	710102065212025	COMPANY PETITION IB (IBC)/1367(PB)2018	REKHA MANTA VS NAVNEET KUMAR GUPTA LIQUIDATOR	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/24/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ganesh Barowalia
124	7/28/2025	Interlocutory Application (I.B.C)	710102065642025	RESTORED COMPANY PETITION (IBC)/18(ND)2024	TLG INDIA PRIVATE LIMITED VS CHIKAI GLOBAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/28/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Amit
125	7/26/2025	Interlocutory Application (I.B.C)	710102065532025	RESTORED COMPANY PETITION (IBC)/18(ND)2024	MR.JAGDISH KUMAR PARULKAR VS CHIKAI GLOBAL PRIVATE LIMITED	Application under any other provisions-IBC	7/28/2025	no of objection 1. wrong judication	Bilal
126	7/26/2025	Interlocutory Application (I.B.C)	710102065562025	COMPANY PETITION IB (IBC)/236(ND)2024	MR. VIVEK PARTI RESOLUTION PROFESSIONAL FOR SV BUILDCON PRIVATE LIMITED VS VINOD KUMAR SHARMA SUSPENDED DIRECTOR	Section 19(2) / Regulation 30	7/28/2025	no of objection 1. index page missed sign 2. ocr missed in annexures pages 3. annexures pages missed sign with true copy 4 main case no wrong in memo parties and affidavit and vakalatanama 5 vakalatanama missed in index 6 proof of service missed	NIPUN
127	7/28/2025	Interlocutory Application (I.B.C)	710102065922025	COMPANY PETITION IB (IBC)/556(ND)2023	MR. ARVIND MITTAL VS VINOD KUMAR SHARMA SUSPENDED DIRECTOR	Application under any other provisions-IBC	7/29/2025	no of objection 1. file not uploaded 2. only 3 page uploaded of gmail	Gaurav Joshi
128	7/28/2025	Interlocutory Application (I.B.C)	710102065782025	COMPANY PETITION IB (IBC)/209(ND)2024	CANARA BANK VS VISHWA PRABHA JAIN	Rule 11 of NCLT, 2016	7/28/2025	no of objection 1. book marking mandatory as per index with pagination 2. main case no missed in vakalatanama.	Copper & Gold Partners
129	7/28/2025	Interlocutory Application (I.B.C)	710102065962025	COMPANY PETITION IB (IBC)/556(ND)2023	MR. ARVIND MITTAL VS SHALIMAR PETRO CHEMICALS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50, 60(5),66/Regulation 35A	7/29/2025	NO OF OBJECTION 1. NO PDF UPLOADED 2. ONLY THREE PAGE OF AFFIDAVIT UPLOADED	Gaurav Joshi
130	7/28/2025	Interlocutory Application (I.B.C)	710102065932025	COMPANY PETITION IB (IBC)/556(ND)2023	MR. ARVIND MITTAL VS POONAM SINGH	Section 25(2)(j), 43,45,47,50, 60(5),66/Regulation 35A	7/29/2025	NO OF OBJECTION 1. NO PDF UPLOADED 2. ONLY THREE PAGES OF AFFIDAVIT UPLOADED	Gaurav Joshi
131	7/28/2025	Interlocutory Application (I.B.C)	710102065982025	COMPANY PETITION IB (IBC)/556(ND)2023	MR. ARVIND MITTAL VS MAHAJAN TRADING COMPANY	Section 25(2)(j), 43,45,47,50, 60(5),66/Regulation 35A	7/29/2025	NO OF OBJECTION 1. FILE NOT UPLOADED 2. ONLY ONE PAGE UPLOADED 3. INCOMPLETE FILE	Gaurav Joshi
132	7/28/2025	Interlocutory Application (I.B.C)	710102065942025	COMPANY PETITION IB (IBC)/556(ND)2023	MR. ARVIND MITTAL VS POONAM SINGH	Section 25(2)(j), 43,45,47,50, 60(5),66/Regulation 35A	7/29/2025	NO OF OBJECTION 1. NO PDF UPLOADED 2. ONLY THREE PAGES OF AFFIDAVIT UPLOADED 3. INCOMPLETE FILE	Gaurav Joshi
133	7/28/2025	Interlocutory Application (I.B.C)	710102065972025	COMPANY PETITION IB (IBC)/556(ND)2023	MR. ARVIND MITTAL VS NEEL KANTH MOTORS	Section 25(2)(j), 43,45,47,50, 60(5),66/Regulation 35A	7/30/2025	NO OF OBJECTION 1. INCOMPLETE FILE UPLOADED 2. ONLY ONE PAGE UPLOADED	Gaurav Joshi

134	7/29/2025	Interlocutory Application (I.B.C)	710102066472025	COMPANY PETITION IB (IBC)/354(PB)2022	ANSHUL SHARMA VS NEEL KANTH MOTORS	Application under any other provisions-IBC	8/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Anshul Sharma
135	7/29/2025	Interlocutory Application (I.B.C)	710102066372025	COMPANY PETITION IB (IBC)/2311(ND)2019	RAVINDRA KUMAR GOYAL VS HDFC BANK PRIVATE LIMITED	Sec 60(5)	8/3/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Chirag Sehgal
136	7/28/2025	Interlocutory Application (I.B.C)	710102065952025	COMPANY PETITION IB (IBC)/556(ND)2023	MR. ARVIND MITTAL VS SUDHIR SINGH	Section 25(2)(j), 43,45,47, 50, 60(5),66/Regulation 35A	7/30/2025	NO OF OBJECTION 1. ONLY THREE PAGE UPOLOADED 2. INCOMPLETE FILE UPLOADED	Gaurav Joshi
137	7/28/2025	Interlocutory Application (I.B.C)	710102066032025	COMPANY PETITION IB (IBC)/751(PB)2021	SARE GURUGRAM PRIVATE LIMITED VS AVON INFRACON PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/30/2025	NO OF OBJECTION 1. SECTION MISMATCHED IN ONLINE AND PDF 2. MISMATCHED FILL IN ONLINE BASICS DETAIL 3. FILL BASIC DETAIL ACCORDING TO MOP 4 PAGE NO 174 273 TO 275 BLUR PAGE AND 277 NOT READABLE 5 VOLUME 3 REUPLOADED PLEADE DELETE 6 PROOF OF SERVICE MISSED	Shubham Jain
138	7/30/2025	Restoration Application (IBC)	710102066892025	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS AVON INFRACON PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	A.K ASSOCIATES law offices
139	7/31/2025	Interlocutory Application (I.B.C)	710102067172025	COMPANY PETITION IB (IBC)/858(ND)2024	BRANCLEY IMPEX PRIVATE LIMITED VS VIMSAR PRODUCTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/30/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Samar Inam Khan
140	8/1/2025	Interlocutory Application (I.B.C)	710102067502025	COMPANY PETITION IB (IBC)/81(ND)2025	STANDARD CAPITAL MARKETS LIMITED VS VEER CHEMICALS PRIVATE LIMITED	22(3)a	8/4/2025	no of objection 1. please mention applicant and respondent in memo parties in pdf 2. application need every pages sign 3. according to mop there is no respondent 4 wrong fill mop as per memo patties 5 annexures pages missed sign with true copy 6 vakalatanam missed 7 wrong affidavit 8 incomplete online basic detail 9 wrong main case no in page no 12	Siddharth Joshi
141	7/31/2025	Interlocutory Application (I.B.C)	710102067342025	COMPANY PETITION IB (IBC)/317(ND)2022	SACHIN BUILDCON PRIVATE LIMITED VS ASHOK KUMAR GUPTA	Sec 60(5)	8/4/2025	no of objection 1. hindi pages need english translate copy 2. ocr missed in pdf 3. 25 rs welfare and 3 rs court fee missed in vakalatanama	Sandeep Goel
142	7/31/2025	Interlocutory Application (I.B.C)	710102067252025	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR VS ASHOK KUMAR GUPTA	Regulation 44(2), Liquidation process Regulation, 2016	8/4/2025	No of objection 1. main case no wrong in affidavit 2 fill complete address in online portal of petitioner	Prachi Johri
143	8/4/2025	Interlocutory Application (I.B.C)	710102068272025	COMPANY PETITION IB (IBC)/1747(PB)2018	OM DRISHIAN INTERNATIONAL LIMITED VS RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL OF EARTH BUILDPROP PVT LTD.	Sec 60(5)	8/6/2025	no of objection 1. fill petitioner and respondent of basic detail in online portal 2. application need every pages sign 3. affidavit missed 4. page no 15 not readable 5 vakalatanama missed 6 blank page not allowed 7 pos missed 8 incomplete file	neeha nagpal
144	8/4/2025	Interlocutory Application (I.B.C)	710102068282025	COMPANY PETITION IB (IBC)/1747(PB)2018	OM DRISHIAN INTERNATIONAL LIMITED VS RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL OF EARTH BUILDPROP PVT LTD.	Sec 60(5)	8/3/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	neeha nagpal

145	8/2/2025	Interlocutory Application (I.B.C)	710102068102025	COMPANY PETITION IB (IBC)/319(ND)2024	SANDEEP GOEL INTERIM RESOLUTION PROFESSIONAL FOR I NNI Y M/S PASHUPATI DAIRIES PRIVATE LIMITED VS RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL OF EARTH BUILDPROP PVT LTD.	Section 21	8/5/2025	no of objection 1. book marking mandatory as per index with pagination 2. section mismatched in online and pdf 3. annexure pages missed true copy of every pages	KARAN
146	8/1/2025	Interlocutory Application (I.B.C)	710102067692025	COMPANY PETITION IB (IBC)/95(ND)2025	AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VS RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL OF EARTH BUILDPROP PVT LTD.	Application under any other provisions-IBC	8/4/2025	no of objection 1. book marking mandatory as per index with pagination 2. section mismatched in online and pdf 3. memo parties missed in pdf	Mohana Nijhawan
147	8/1/2025	Company Application(Companies Act)	710102067662025	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	VIKASH AGGARWAL VS MR. VIVEK KUMAR	Sec. 271-273	8/5/2025	no of objection 1. section mismatched in online and pdf 2. in volume 2 annexures pages missed true copy of every pages	RAKESH KUMAR
148	8/2/2025	Interlocutory Application (I.B.C)	710102068122025	COMPANY PETITION IB (IBC)/108(ND)2025	UMESH GARG VS MR. VIVEK KUMAR	Section 21	8/5/2025	no of objection 1. book marking mandatory as per index with pagination	MUKESH
149	8/3/2025	Interlocutory Application (I.B.C)	710102068222025	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS COMMITTEE OF CREDITOR OF SCHIFFLIES INDIA LIMITED	Sec 12(2)	8/6/2025	no of objection 1. not fill respondent in online portal 2 proof of service uploaded in proof of service portal	Sanjeev
150	8/4/2025	Interlocutory Application (I.B.C)	710102068252025	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA & ORS. VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/6/2025	no of objection 1. missed order 29.05.2025 which mention in prayer	Ryan
151	8/1/2025	Interlocutory Application (I.B.C)	710102067642025	RESTORED COMPANY PETITION (IBC)/14(PB)2024	JOGINDER SINGH LATHER VS MUTHOOT FINCORP LIMITED	Rule 11 of NCLT, 2016	8/5/2025	no of objection 1. improper book marking as per index 2. case type wrong 3. in index wrong Copy of the order dated 25.01.2025 but uploaded the order ORDER DATED 21.01.2025	SANJAY JAIN
152	8/2/2025	Miscellaneous Application (IBC)	710102067792025	COMPANY PETITION IB (IBC)/234(ND)2025	RAJENDRA SINGH RATHORE VS CHETANYA BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HIMANSHU
153	8/1/2025	Miscellaneous Application (IBC)	710102067522025	COMPANY PETITION IB (IBC)/234(ND)2025	RAJENDRA SINGH RATHORE VS CHETANYA BUILDCON PVT. LTD.	Rule 11 of NCLT, 2016	8/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HIMANSHU
154	8/4/2025	Interlocutory Application (I.B.C)	710102068232025	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS COMMITTEE OF CREDITOR OF SCHIFFLIES INDIA LIMITED	Sec 12(2)	8/6/2025	no of objection 1. fill respondent and his address in online basic portal 2. proof of service missed	Sanjeev
155	7/31/2025	Interlocutory Application (I.B.C)	710102067332025	COMPANY PETITION IB (IBC)/317(ND)2022	M/S RAM BILAS BUILDERS & PROMOTERS PVT LTD. VS MR. ASHOK KUMAR GUPTA	Sec 60(5)	8/4/2025	no of objection 1. hindi pages need english translate copy in volume 1 2. ocr missed in pdf of both volume 3. 3 rs court fee and 25 rs welfare fee missed in vakalatanama.	Sandeep Goel
156	8/4/2025	Miscellaneous Application (IBC)	710102068472025	COMPANY PETITION IB (IBC)/20(ND)2022	LEENA BATRA VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 30	8/5/2025	no of objection 1. case type wrong 2. online portal mismatched according to mop 3 require affidavit and vakalatanama of MR. ASHISH SINGH but you uploaded of r Mr. Ashish Seth 4. require affidavit and vakalatanama of petitioner according to mop	Namitha Mathews

157	8/4/2025	Interlocutory Application (I.B.C)	710102068632025	COMPANY PETITION IB (IBC)/22(PB)2018	MR. LALIT KUMAR VS CA SANJAY KUMAR SINGH INTERIM RESOLUTION PROFESSIONAL OF VALUE INFRACON PRIVATE LIMITED	Sec 60(5)	8/6/2025	no of objection 1.3 rs court fee missed in vakalatanama 2. fill basics detail in online portal	JOBY P VARGHESE
158	8/5/2025	Interlocutory Application (I.B.C)	710102068662025	COMPANY PETITION IB (IBC)/397(ND)2024	UNION OF INDIA THROUGH MINISTRY OF HEAVY INDUSTRIES VS MR. BHOOPESH GUPTA	Sections 60(5)/Regulation 13	8/7/2025	no of objection 1. page no 133 to 141 pages not readable 2. in volume 3 book marking missed 3 25 rs welfare and 3 rs court fees missed in vakalatanama. 4 annexures pages missed in sign with true copy in all volume 3 date also missed in vakalatanama.	shivalakshmi
159	8/5/2025	Interlocutory Application (I.B.C)	710102068792025	COMPANY PETITION IB (IBC)/281(ND)2023	SIMMI KASYAP VS DWARKADHIS PROJECTS PRIVATE LIMITED	Sec 60(5)	8/7/2025	no of objection 1. book marking mandatory as per index with pagination 2. fill incomplete detail in mop 3 remove Ashish Kumar in online portal because in mop you have only one petitioner 4 page no 31 to 55 not readable pages 5 section mismatched in online and pdf application 7 page no 83 86 88 not readable 8 fill all respondent in online portal with basic detail	REENA RAO
160	8/5/2025	Interlocutory Application (I.B.C)	710102068812025	COMPANY PETITION IB (IBC)/380(ND)2020	IDBI TRUSTEESHIP SERVICES LIMITED VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	8/6/2025	1. List of dates and events missing. 2. Briefsynopsis missing. 3. volume 1,2,3 separately index missing. 4. page no. 164,166 need to translate copy. 5. need every page sign and true copy in annexure.	ANURAG MISHRA
161	8/4/2025	Interlocutory Application (I.B.C)	710102068462025	COMPANY PETITION IB (IBC)/683(ND)2023	ASSOCIATED COMPOSITE MATERIALS PVT. LTD. VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	8/6/2025	no of objection 1. fill petitioner address in online basic detail 2. vakalatanama missed which mention in index	udita singh
162	8/4/2025	Interlocutory Application (I.B.C)	710102068542025	COMPANY PETITION IB (IBC)/694(PB)2018	HARISH TANEJA VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Rule 11 of NCLT, 2016	8/6/2025	no of objection 1. memo parties missed in pdf and index	Harish
163	8/4/2025	Miscellaneous Application (IBC)	710102068412025	COMPANY PETITION IB (IBC)/77(PB)2017	PRITI GROVER & ANR. VS JAYPEE INFRA TECH LIMITED	Section 60(5)	8/6/2025	no of objection 1. fill respondent address in online basics detail 2. annexures pages missed true copy of every pages 3 case type wrong	rit arora
164	7/31/2025	Interlocutory Application (I.B.C)	710102067182025	COMPANY PETITION IB (IBC)/48(PB)2020	CSVEKASKUMARGARG VS ASHOK GOEL & ORS	Sec 66(1)	7/30/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shivanshu Kumar
165	8/4/2025	Interlocutory Application (I.B.C)	710102068582025	COMPANY PETITION IB (IBC)/184(ND)2025	FLASH MERCHANDISE PRIVATE LIMITED VS MARKEX BRANDING SOLUTIONS PRIVATE LIMITED	Sec 60(5)	8/7/2025	no of objection 1. memo parties missed in pdf and index 2. vakalatanama missed	Ujval Gupta
166	8/4/2025	Interlocutory Application (I.B.C)	710102068422025	COMPANY PETITION IB (IBC)/228(PB)2018	MOHAN LAL JAIN LIQUIDATOR IN THE MATTER OF KALIBER ASSOCIATES PRIVATE LIMITED. VS MARKEX BRANDING SOLUTIONS PRIVATE LIMITED	Sec 60(5)	8/6/2025	no of objection 1. section mismatched in online portal and pdf	Anirban
167	8/4/2025	Interlocutory Application (I.B.C)	710102068622025	COMPANY PETITION IB (IBC)/765(PB)2023	IDBI BANK LIMITED VS ANUMOD SHARMA	Section 123	8/7/2025	no of objection 1. section mismatched in online and pdf 2. fill petitioner address in online portal 3. application need every pages sign 4 need every pages sign 5. in volume 2 annexures pages missed sign with true copy of every pages	SANJAY BAJAJ
168	8/5/2025	Interlocutory Application (I.B.C)	710102068712025	COMPANY PETITION IB (IBC)/129(ND)2025	ASHOK MALIK VS ANUMOD SHARMA	Sec 60(5)	8/7/2025	No of objection 1. book marking mandatory as per index with pagination . 2. application need every page sign 3. annexures pages missed sign with true copy 4 25 rs welfare and 3 rs court fee missed in vakalatanama.	Ashok Malik

169	8/5/2025	Miscellaneous Application (IBC)	710102068652025	COMPANY PETITION IB (IBC)/261(ND)2025	BRACE IRON AND STEEL PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016	8/7/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no missed in index 3. missed sign in index pages memo parties pages 4. missed sign in every pages 5 section mismatched in online and pdf 6 application need every pages sign 7 verified affidavit 8 incomplete file 9 page no missed in pdf 10 proof of service missed 11 need to delete extra same pdf	RANJANA ROY GAWAI
170	8/5/2025	Interlocutory Application (I.B.C)	710102068692025	COMPANY PETITION IB (IBC)/129(ND)2025	ASHOK MALIK VS SREI EQUIPMENT FINANCE LIMITED	Sec 60(5)	8/7/2025	no of objection 1. book marking mandatory as per index with pagination 2. application need every pages sign 3. annexures pages missed sign with true copy 4 25 rs welfare and 3 rs court fee missed in vaklatanama 5 missed sign of client in vakalatanama. 6 proof of service missed 7 need to do delete extra same pdf uploaded in dms	Vishisht
171	8/5/2025	Interlocutory Application (I.B.C)	710102068672025	COMPANY PETITION IB (IBC)/112(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS MAHAGUN (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/8/2025	no of objection 1. section missed in pdf and index 2. prayer missed 3. missed JUDGMENT IN AFORESAID COMPANY PETITION (IB) NO. 112 OF 2025 4 incomplete file 5 vakalatanama missed	Ambareen
172	8/5/2025	Interlocutory Application (I.B.C)	710102068802025	COMPANY PETITION IB (IBC)/536(ND)2024	SYNERGY INSOLVENCY PROFESSIONALS LLP RESOLUTION PROFESSIONAL THROUGH PRAVEEN AGRAWAL VS SMT. DAYA SHANKAR ADDITIONAL DIRECTOR MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED	19(2)	8/8/2025	no of objection 1. in nclt portal 19(2) we have this section in drop box	MUNISH
173	8/5/2025	Restoration Application (IBC)	710102068952025	COMPANY PETITION IB (IBC)/283(ND)2024	MR. HASEEN CHAUDHARY PROPRIETOR OF M/S DH CONSTRUCTION VS M/S KKSPUN INDIA LIMITED THROUGH IS DIRECTOR	Rule 11 of NCLT, 2016	8/7/2025	no of objection 1. case type wrong 1. this is restoration application you restore the IA 3 MAIN CASE NO MISSED IN VAKALATANAMA. 4 MISSED THE PETITIONER NAME IN VAKALATANAMA.	Raghav
174	8/5/2025	Interlocutory Application (I.B.C)	710102068962025	COMPANY PETITION IB (IBC)/432(ND)2019	RAMESH KUMAR NAGPAL VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Section 60(5)/Rule 11	8/7/2025	no of objection 1. page no 16 17 19 20 21 22 23 24 26 28 31 32 33 37 39 40 42 43 44 46 47 48 52 upper portion not readable 2.	HITESH SACHAR
175	8/5/2025	Interlocutory Application (I.B.C)	710102068882025	COMPANY PETITION IB (IBC)/24(PB)2018	SHUBHAM ENTERPRISES VS KESHRI KUMAR	Sections 60(5)/Regulation 13	8/7/2025	no of objection 1. book marking mandatory as per index with pagination 1. page no missed in index 3. delete extra same entry in online 4 application need every pages sign 5 due payment this UNDER SECTION 42 i 6 annexures pages missed true copy 7 annexures page missed sign with true copy 8 date missed in vakalatanama 9 3 rs court fee missed in vakalatanama. 10 you take two section	SATVINDER SINGH
176	8/5/2025	Company Application(Companies Act)	710102068902025	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED VS KESHRI KUMAR	Rule 11 of NCLT	8/8/2025	no of objection 1. meme parties in pdf and index 2. section mismatched in online and pdf	Afnaan
177	8/5/2025	Restoration Application (Companies Act)	710102068922025	COMPANY PETITION (COMPANIES ACT)/122(ND)2023	NORTHERN STEEL FAB INDUSTRIES PRIVATELIMITED VS KESHRI KUMAR	Sec. 441	8/8/2025	no of objection 1. book marking mandatory as per index with pagination 2 wrong section in online portal 3 fill all petitioner in online portal 4 missed all affidavit of petitioner	Vivek Kumar
178	8/5/2025	Interlocutory Application (I.B.C)	710102069042025	COMPANY PETITION IB (IBC)/919(ND)2020	SMT. AMUTHA VARADHRAJAN AND SH. N. VARADHNRAJAN VS MR. GYAN CHANDRA MISHRA	Sections 60(5)/Regulation 13	8/8/2025	no of objection 1. page no 19 to 36 missed true copy 2. page no 140 to 249 missed true copy 3. volume wise index page missed in volume 2 4 missed volume wise index page missed in volume 1	Ajay Sharma
179	8/6/2025	Interlocutory Application (I.B.C)	710102069402025	COMPANY PETITION IB (IBC)/741(ND)2021	EXPO INTERNATIONAL THROUGH ITS PROPRIETOR MAYANK AGARWAL & ANR. VS SCOPE DEALTRADE PRIVATE LIMITED & ORS.	Sec 60(5)	8/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Abhinav Choudhary

180	8/6/2025	Interlocutory Application (I.B.C)	710102069212025	COMPANY PETITION IB (IBC)/297(PB)2018	SACHIN MITTAL VS PRAMOD KUMAR SHANNA	Rule 11 of NCLT, 2016	8/11/2025	no of objection 1. case type wrong	Sabhay
181	8/6/2025	Interlocutory Application (I.B.C)	710102069422025	COMPANY PETITION IB (IBC)/67(ND)2022	AMIT KUMAR DIXIT VS CASA ITALIA SOCIAL WELFARE ASSOCIATION	Section 60(5)/Rule 11	8/11/2025	no of objection 1. due payment of and Section 60 (5) (c) you take two section 2. date missed in vakalatanama.	Rishabh Kumar
182	8/6/2025	Interlocutory Application (I.B.C)	710102069222025	COMPANY PETITION IB (IBC)/943(PB)2020	CENTRAL WAREHOUSING CORPORATION VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Rule 11 of NCLT, 2016	8/11/2025	no of objection 1. memo parties missed in pdf and index also 2. incomplete basic detail of online 3. ocr missed in pdf 4 annexure pages missed true copy 5 pagination missed in book marking as per index 6 vakalatanama missed 7 year mismatched in proof of service	Apoorv Shukla
183	8/6/2025	Interlocutory Application (I.B.C)	710102069332025	COMPANY PETITION IB (IBC)/2552(ND)2019	SAP ELECTROCONTRACTS PVT LTD VS JBK DEVELOPERS PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/11/2025	no of objection 1. memo parties missed in pdf 2. case type wrong 3. section wrong 4 application need every pages sign 5 annexures pages missed sign with true copy 6 prayer missed 7 this is restoration	SYED HASAN ISFAHANI
184	8/6/2025	Interlocutory Application (I.B.C)	710102069192025	COMPANY PETITION IB (IBC)/858(ND)2024	BRANCLEY IMPEX PRIVATE LIMITED VS BRANCLEY IMPEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/11/2025	no of objection 1. wrong fill memo parties in online fill according to mop 2.. wrong affidavit and vakalatanama as per your memo parties you attached respondent affidavit and vakalatanama. 3 annexures pages missed true copy 4 change your mop you need to respondent as petitioner	Samar Inam Khan
185	8/6/2025	Interlocutory Application (I.B.C)	710102069312025	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS JBK DEVELOPERS PVT. LTD.	Section 60(5)/Liq Regulation 35	8/11/2025	no of objection 1. memo parties missed in pdf and index also 2. case type wrong 3. section wrong 4 application need every pages sign 5. prayer missed 6 annexures pages missed sign with true copy 8 vakalatanama missed	SYED HASAN ISFAHANI
186	8/6/2025	Interlocutory Application (I.B.C)	710102069552025	COMPANY PETITION IB (IBC)/354(ND)2025	AKJ INDIA VS CARE FONE PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/11/2025	no of objection 1. memo parties missed in pdf and index also 2. application need every pages sign 3. pagination missed in book marking as per index in both volume 4 annexures pages missed sign with true copy in both volume 5 vakalatanama missed	Shubham Jain
187	8/6/2025	Interlocutory Application (I.B.C)	710102069602025	COMPANY PETITION IB (IBC)/639(PB)2018	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS CARE FONE PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/11/2025	no of objection 1. dd wrong 2. ocr missed in pdf 3. pagination missed in book marking as per index	MITAL AND MITAL
188	8/6/2025	Interlocutory Application (I.B.C)	710102069582025	COMPANY PETITION IB (IBC)/639(PB)2018	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS CARE FONE PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/11/2025	no of objection 1. pagination missed in book marking as per index 2. ocr missed in application	MITAL AND MITAL
189	8/6/2025	Interlocutory Application (I.B.C)	710102069592025	COMPANY PETITION IB (IBC)/639(PB)2018	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS CARE FONE PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/11/2025	no of objection 1. index page missed sign 2. ocr missed in pdf	MITAL AND MITAL
190	8/6/2025	Interlocutory Application (I.B.C)	710102069252025	COMPANY PETITION IB (IBC)/689(ND)2023	SOURABH MALPANI VS CARE FONE PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/11/2025	no of objection 1. book marking mandatory as per index with pagination 2. memo parties missed in pdf and index also 3. incomplete online detail	Abhishek Anand
191	8/6/2025	Interlocutory Application (I.B.C)	710102069642025	COMPANY PETITION IB (IBC)/20(ND)2022	STUTI CHANDHOK VS ASHISH SINGH (RESOLUTION PROFESSIONAL OF THE CORPORATE DEBTOR)	Sec 60(5)	8/11/2025	no of objection 1. missed second respondent in online portal	Rajanish
192	8/5/2025	Interlocutory Application (I.B.C)	710102068912025	COMPANY PETITION IB (IBC)/2721(ND)2019	RAJENDRA KUMAR TRIVEDI VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	8/7/2025	no of objection 1. book marking mandatory as per index with pagination 2. need to delete extra same vakalatanama affidavit annexures 3. respondedent 2 and 3 not fill in online portal 4 annexures page missed in pdf 6. merged the annexures in volume 1 with index and book marking 7 merge aii document which you file separately with continuous with index and book marking	ROHIT
193	8/10/2025	Interlocutory Application (I.B.C)	710102070382025	COMPANY PETITION IB (IBC)/2721(ND)2019	KESHAV KHANEJA RP OF GENSOL EV LEASE LIMITED VS PRADEEP KUMAR KAUSHIK	Section 22	8/12/2025	no of objection 1. wrong judication	RISHI KUMAR SINGHAL

194	8/7/2025	Interlocutory Application (I.B.C)	710102069732025	COMPANY PETITION IB (IBC)/1941(ND)2019	AHLUWALIA CONTRACTS (INDIA) LIMITED VS JASMINE BUILDSMART PRIVATE LIMITED	Sec 60(5)	8/11/2025	no of objection 1. wrong fill online basic detail as per mop 2. 25 rs welfare and 3 rs court fee missed in vakalatanama. 3. application need every pages sign	Nishaant Kinkar
195	8/7/2025	Interlocutory Application (I.B.C)	710102069952025	COMPANY PETITION IB (IBC)/758(ND)2024	NAVJYOTI ENTERPRISES VS MAYASHEEL RETAIL INDIA LIMITED	Section 60(5)/Rule 11	8/11/2025	no of objection 1. vakalatanama missed 2. missed form 5 which you mention in prayer	Ashutosh Kumar Shukla
196	8/6/2025	Interlocutory Application (I.B.C)	710102069502025	COMPANY PETITION IB (IBC)/165(ND)2025	FORUM DESIGNS PRIVATE LIMITED VS POINT BLANK CLOTHING LIMITED	Application under any other provisions-IBC	8/11/2025	no of objection 1. need to delete Point Blank Clothing Limited entry in petitioner column 2. application need every page sign 3 vakalatanama missed	Ashutosh Kumar Shukla
197	8/7/2025	Interlocutory Application (I.B.C)	710102069862025	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS LION BUILDCON PRIVATE LIMITED	Sec 66(1)	8/11/2025	no of objection 1. wrong mop fill in basic detail online 2. ocr missed in pdf of annexures pages	BINAY KUMAR MISHRA
198	8/7/2025	Interlocutory Application (I.B.C)	710102069942025	COMPANY PETITION IB (IBC)/397(ND)2025	VSJ FINCAP PRIVATE LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED	Section 60(5)/Rule 11	8/11/2025	no of objection 1. vakalatanama missed 2. missed in main case no page no 1	SUNIL
199	8/7/2025	Interlocutory Application (I.B.C)	710102069802025	COMPANY PETITION IB (IBC)/153(ND)2020	PARVEEN KUMAR ADLAKHA VS PRESTO INFO SOLUTIONS PRIVATE LIMITED	Sec 60(5)	8/11/2025	no of objection 1. improper book marking as per index 2. annexures pages missed sign with true copy	harshit kumar Rawat
200	8/8/2025	Company Application(Companies Act)	710102070112025	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	L. R. BUILDERS PRIVATE LIMITED VS P. P. JEWELLERS PRIVATE LIMITED	Rule 154, NCLT 2016	8/11/2025	no of objection 1. section wrong 2. vakalatnama missing	MOKSH TYAGI
201	8/7/2025	Company Application(Companies Act)	710102069772025	COMPANY PETITION (COMPANIES ACT)/63(ND)2008	ABHISHEK AGRAWALLA VS BOORTMALT N.V. & ANR.	Application under any other provisions	8/11/2025	no of objection 1. memo parties missed in pdf and index 2. vakalatanama missed	JAGDEEP ANAND
202	8/8/2025	Interlocutory Application (I.B.C)	710102070042025	COMPANY PETITION IB (IBC)/599(ND)2023	NATIONAL TEXTILE CORPN LIMITED VS NATIONAL TEXTILE CORPN LIMITED	Rule 11 of NCLT, 2016	8/11/2025	no of objection 1. memo parties missed in pdf and index 2. fill basic detail in online portal according to mop 3. vakalatanama missed 4 application need every pages sign 5 need to do double entry in online portal	shivalakshmi
203	8/8/2025	Interlocutory Application (I.B.C)	710102070222025	COMPANY PETITION IB (IBC)/385(ND)2020	DMI FINANCE PRIVATE LIMITED VS NAVIN RAHEJA	Rule 11 of NCLT, 2016	8/11/2025	no of objection 1. fill 2nd applicant in petitioner column 2. delete extra entry in respondent side 3. because no respondent in mop 4 wrong vakalatanama. 5 you have two applicant as per mop	Vipul
204	8/8/2025	Interlocutory Application (I.B.C)	710102070132025	COMPANY PETITION IB (IBC)/199(ND)2022	PHOENIX ARC PVT LTD VS RAJ PAL TYAGI (PERSONAL GUARANTOR)	Section 74	8/12/2025	no of objection 1. hindi pages need english translate copy in volume 1 page no 32 to 38 43 67 to 69 2 page no 72 to 74 not readable pages	Mitakshara Goyal
205	8/8/2025	Company Appeal (IBC)	710102070092025	COMPANY PETITION IB (IBC)/495(ND)2017	MANOJ KUNWAR VS YOGESH SETHI	Sec 60(5)	8/12/2025	case type wrong.	A&S LEGAL
206	8/10/2025	Interlocutory Application (I.B.C)	710102070392025	COMPANY PETITION IB (IBC)/27(ND)2025	MRS. ANJANI MITTAL VS YOGESH SETHI	Application under any other provisions-IBC	8/12/2025	no of objection 1. index missed sign 2. page no missed in index and pdf 3. application need every pages sign 4 not verified affidavit 5.25 rs welfare and 3 rs court fee missed in vakalatanama 6. improper book marking as per index with pagination 7 need sign every pages of pdf, 8. memo of party missed 9. In proof of service section you have uploaded whole Application- only POF need to be upload	Jitesh
207	8/6/2025	Interlocutory Application (I.B.C)	710102069232025	COMPANY PETITION IB (IBC)/943(PB)2020	CENTRAL WAREHOUSING CORPORATION VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT. LTD.	Sec 60(5)	8/11/2025	no of objection 1. memo parties missed in pdf and index also 2. incomplete online basic details 3 ocr missed in pdf 4 annexures pages missed true copy 5 vakalatnama missed 6 C.P. (IB)/943(PB) year mismatched in proof of service	Apoorv Shukla

208	8/11/2025	Company Application(Companies Act)	710102070512025	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2025	CHIRONPERFORMICS MANAGEMENT & SALES PRIVATE LIMITED VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT. LTD.	Rule 11 of NCLT	8/12/2025	No of objection 1. missed petitioner 2 in online portal 2. affidavit missed of both applicant	Abhishek Nahta
209	8/11/2025	Interlocutory Application (I.B.C)	710102070602025	COMPANY PETITION IB (IBC)/740(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL IN THE MATTER OF PUNITA KHANNA (PG TO CD) VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT. LTD.	Rule 11 of NCLT, 2016	8/12/2025	no of objection 1. main case no mismatched in affidavit	SHIV NANDAN SHARMA
210	8/7/2025	Interlocutory Application (I.B.C)	710102069752025	COMPANY PETITION IB (IBC)/279(ND)2025	ALISHA STEELS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 60(5)	8/11/2025	no of objection 1. book marking mandatory as per index with pagination	Sandeep
211	8/8/2025	Interlocutory Application (I.B.C)	710102070232025	COMPANY PETITION IB (IBC)/970(PB)2020	DMI FINANCE PRIVATE LIMITED VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	8/12/2025	no of objection 1 fill APPLICANT NO. 2 in online portal and missed vakalatanama of APPLICANT NO. 2 if you have two applicant 2 need to do delete respondent entry in online portal as per mop	Vipul
212	8/10/2025	Interlocutory Application (I.B.C)	710102070372025	COMPANY PETITION IB (IBC)/295(ND)2022	MR. KAMALL AHUJA- RESOLUTION PROFESSIONAL OF SUNSTRIKE TELECOM PVT LTD VS RAHEJA DEVELOPERS LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	8/12/2025	no of objection 1. case type wrong 2. 25 rs welfare fee in vakalatanam. missed	Kamal
213	8/10/2025	Interlocutory Application (I.B.C)	710102070402025	COMPANY PETITION IB (IBC)/557(ND)2022	NIRAJ KUMAR VS RAHEJA DEVELOPERS LIMITED	Section 60(5)/Rule 11	8/12/2025	no of objection 1. incomplete book marking as per index 2. page no missed in pdf 1 to 10	Rachit
214	8/11/2025	Interlocutory Application (I.B.C)	710102070762025	COMPANY PETITION IB (IBC)/331(ND)2021	MANOJ KUMAR ANAND VS SUNANDA KHURANA	Application under any other provisions-IBC	8/12/2025	"1. memo of parties missing. 2. counsel details incomplete in prayer. 3. remove main case parties in online portal"	MANOJ KUMAR
215	8/11/2025	Interlocutory Application (I.B.C)	710102070722025	COMPANY PETITION IB (IBC)/324(PB)2021	MANOJ KUMAR ANAND VS ANURADHA MEHNDIRATTA	Application under any other provisions-IBC	8/12/2025	1. memo of parties missing. 2. counsel details incomplete in prayer. 3. remove main case parties in online portal	MANOJ KUMAR
216	8/11/2025	Interlocutory Application (I.B.C)	710102070732025	COMPANY PETITION IB (IBC)/310(PB)2021	MANOJ KUMAR ANAND VS RADHA KRISHAN MEHNDIRATTA	Application under any other provisions-IBC	8/12/2025	"1. memo of parties missing. 2. counsel details incomplete in prayer. 3. remove main case parties in online portal"	MANOJ KUMAR
217	8/11/2025	Interlocutory Application (I.B.C)	710102070742025	COMPANY PETITION IB (IBC)/309(PB)2021	MANOJ KUMAR ANAND VS ANIL KHURANA	Application under any other provisions-IBC	8/12/2025	1. memo of parties missing. 2. counsel details incomplete in prayer.	MANOJ KUMAR
218	8/11/2025	Interlocutory Application (I.B.C)	710102070752025	COMPANY PETITION IB (IBC)/308(PB)2021	MANOJ KUMAR ANAND VS KRISHAN MOHAN MEHNDIRATTA	Application under any other provisions-IBC	8/12/2025	"1. memo of parties missing. 2. counsel details incomplete in prayer. 3. remove main case parties in online portal"	MANOJ KUMAR
219	8/11/2025	Interlocutory Application (I.B.C)	710102070682025	COMPANY PETITION IB (IBC)/356(ND)2025	TATA CAPITAL LIMITED VS KRISHAN MOHAN MEHNDIRATTA	Rule 11 of NCLT, 2016	8/12/2025	no of objection 1. vakalatanama missed	ARGUS PARTNERS
220	8/11/2025	Company Application(Companies Act)	710102070552025	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED VS MANHAR SABHARWAL	Section 379	8/12/2025	no of objection 1. memo parties missed in pdf and index 2. incomplete file 3. vakalatanamas missed 4 wrong section (only IBC AND Company ACT SECTION ARE ILLIGIBLE)	Sourabh Gupta
221	8/11/2025	Company Application(Companies Act)	710102070572025	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(ND)2025	SONEPAR INDIA PRIVATE LIMITED VS MANHAR SABHARWAL	Rule 11 of NCLT, Rule 154, NCLT 2016	8/12/2025	No of objection 1. missed petitioner 1 in online 2. affidavit missed of petitioner 1 3. vakalatanama missed both applicant	Ashutosh

222	8/8/2025	0710102002972024(No .of Docs 1)	0710102002972024/3	INTERLOCUTORY APPLICATION (I.B.C)/4840(ND)2024	SHIVANK RASTOGI VS. ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	8/12/2025	1. Index and Bookmarking Mandatory. 2. Three Rupees Court fees missed on Vakaltanama.	shikharbajpai
223	8/8/2025	0710102001122025(No .of Docs 2)	0710102001122025/1	INTERLOCUTORY APPLICATION (I.B.C)/139(ND)2025	S.K. KHETAN INFRAPROJECTS PVT. LTD. VS. KANTI MOHAN RUSTAGI LIQUIDATOR OF UTM ENGINEERING PVT. LTD.	Sec 60(5)	8/12/2025	1. Vakalatnama requires in PDF.	kantimohan
224	8/8/2025	0710102036672025(No .of Docs 4)	0710102036672025/3	COMPANY PETITION IB (IBC)/262(ND)2025	CREATIVE CAPITAL SERVICES LIMITED VS. AKSHAJ INFRA PRIVATE LIMITED	IBC under Sec 7	8/12/2025	1. Kindly upload Brief note and written submission Separately. 2. Kindly attach the Compliance order. 3. counsel Details missed on last page of Brief note.	mithal.paras
225	8/7/2025	0710102025282025(No .of Docs 3)	0710102025282025/2	RESTORATION APPLICATION (COMPANIES ACT)/21(ND)2025	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Rule 48	8/12/2025	1. sign missed on ever page of reply. 2. date missed in vakalatnama. 3. kindly attach the compliance order.	Gurpreet Singh
226	8/8/2025	0710102036392025(No .of Docs 2)	0710102036392025/13	COMPANY PETITION IB (IBC)/311(ND)2025	V K R PROJECTS PRIVATE LIMITED VS. WELSPUN SATTANATHAPURAM NAGAPATTINAM ROAD PRIVATE LIMITED	IBC Under Sec 9	8/12/2025	1. Kindly rearrange the page no 4	amicuslegal
227	3/8/2025	0710102020812025(No .of Docs 0)	0710102020812025/4	COMPANY PETITION IB (IBC)/232(ND)2025	MANISHA RAWAT	IBC Section 59	8/12/2025	1. kindly attach the compliance order. 2. kindly translate page no 3 Hindi to English in PDF	
228	8/9/2025	0710102014462025(No .of Docs 2)	0710102014462025/1	COMPANY APPLICATION(COMPANIES ACT)/55(ND)2025	RAHUL SACHDEVA & ORS. VS. M/S KEWAL AUTOMOBIELS PVT. LTD.	Rule 11 of NCLT	8/12/2025	1. Sign missed on every page of Reply. 2. Kindly upload Proof of service in Email format 3. Kindly upload vakalatnama in PDF.	malam
229	5/8/2024	0710102040332024(No .of Docs 0)	0710102040332024/5	INTERLOCUTORY APPLICATION (I.B.C)/2691(ND)2024	ATS LE GRANDIOSE PHASE 1 SOCIAL WELFARE ASSOCIATION (UNREGD.) VS. NOBILITY ESTATES PRIVATE LIMITED	Sec 60(5)	8/12/2025	no of objection 1.compliance order missing in pdf 2. proof of service in pdf	
230	8/9/2025	0710102014462025(No .of Docs 2)	0710102014462025/2	COMPANY APPLICATION(COMPANIES ACT)/55(ND)2025	RAHUL SACHDEVA & ORS. VS. M/S KEWAL AUTOMOBIELS PVT. LTD.	Rule 11 of NCLT	8/12/2025	1. Sign missed on every page of Reply. 2. vakaltnama missed in PDF. 3. Kindly upload Proof of service in Email format . 4. Date missed on Page no 22 in PDF.	malam
231	8/7/2025	0710102009152023(No .of Docs 4)	0710102009152023/5	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	8/12/2025	1. OCR missed in PDF. 2. True copy sign missed on Annexures. 3. Order Dated 04-07-2025 missed in PDF.	honeysatpal
232	8/11/2025	0710102061202023(No .of Docs 2)	0710102061202023/10	COMPANY PETITION IB (IBC)/462(ND)2023	PUNJAB & SIND BANK VS. SUPERTech TOWNSHIP PROJECT LIMITED	IBC under Sec 7	8/12/2025	No of objection 1. Bookmarking missed 2. vakalatnama mandatory in reply 3. compliance order	advanshulsharma
233	8/7/2025	0710102065202024(No .of Docs 1)	0710102065202024/13	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	8/11/2025	No of objection 1. Index and bookmarking mandatory in pdf 2. sign needed every page 3. incomplete file.	YAMINI175
234	8/7/2025	0710102055762025(No .of Docs 1)	0710102055762025/1	TRANSFER APPLICATION (IBC)/46(PB)2025	TRANSCON SKYCITY PRIVATE LIMITED VS. ANCHOR POINT DEVELOPERS PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	8/11/2025	No of objection 1. 25rs welfare ticket and 3rs court fees missed in vakalatnama.	geetikasharma1806
235	8/7/2025	0710102021432024(No .of Docs 2)	0710102021432024/9	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2024	M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	8/11/2025	1. Incomplete bookmarking. 2. True copy sign missed on page 1-16. 3. Kindly attach the compliance order.	ADVMSVSankar
236	1/28/2025	0710102010562025(No .of Docs 0)	0710102010562025/7	COMPANY PETITION IB (IBC)/156(ND)2025	JAKHODIA TRAEXIM PRIVATE LIMITED VS. JAKHODIA TRAEXIM PRIVATE LIMITED	IBC Under Sec 10	8/11/2025	No of objection 1. COMPLIANCE WITH THE ORDER DATED 30.07.2025 missed in pdf as per mentioned in index.	

237	8/7/2025	0710102011142024(No .of Docs 2)	0710102011142024/3	INTERLOCUTORY APPLICATION (I.B.C)/4596(ND)2024	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS. MS CHITRASENA DEVELOPERS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50, 60(5),66/Regulation 35A	8/11/2025	1. Kindly upload the file. file not uploaded	D33902022
238	8/7/2025	0710102011152024(No .of Docs 2)	0710102011152024/3	INTERLOCUTORY APPLICATION (I.B.C)/4598(ND)2024	1. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS. SUMIT BHARANA	Section 25(2)(j), 43,45,47,50, 60(5),66/Regulation 35A	8/11/2025	1. Kindly upload the file.	D33902022
239	8/8/2025	0710102063362024(No .of Docs 1)	0710102063362024/4	INTERLOCUTORY APPLICATION (I.B.C)/3814(ND)2024	REETESH KUMAR AGGARWAL RESOLUTION PROFESSIONAL OF NAMAN BROADCASTING AND TELECOMMUNICATION PVT LTD VS. ICICI BANK	Sec 60(5)	8/11/2025	No of objection 1. order dated 22.07.2025. missed in pdf as per mentioned in index.	hiteshsachar
240	8/7/2025	0710102013692023(No .of Docs 2)	0710102013692023/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/53(PB)2023	39. BETUL HOSPITALITY PARK PVT LTD VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	8/11/2025	1. Kindly attach the compliance order. 2. bookmarking mandatory. 3. As per mention on index Proof of service missed.	ClasisLaw
241	8/7/2025	0710102047312025(No .of Docs 2)	0710102047312025/10	COMPANY PETITION (COMPANIES ACT)/95(ND)2025	SANCHIT GOVILA VS. GRAPHIX MEGA TIMES LIMITED	Sec. 271-273,Sec 272 of the Companies Act , 2013	8/11/2025	1. Kindly attach the compliance order. 2. Index missed in PDF.	ankit123bhardwaz
242	8/7/2025	0710102065202024(No .of Docs 2)	0710102065202024/12	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	8/11/2025	No of objection 1. Index and bookmarking mandatory in pdf 2. sign needed every page 3. incomplete file. 4. remove extra pdf	YAMINI175
243	8/7/2025	0710102025282025(No .of Docs 1)	0710102025282025/1	RESTORATION APPLICATION (COMPANIES ACT)/21(ND)2025	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Rule 48	8/8/2025	No of objection 1. Index and bookmarking missed in pdf 2. date missed in vakalatnama 3. court fees paste on blank space in vakalatnama	Gurpreet Singh
244	8/6/2025	0710102109692024(No .of Docs 2)	0710102109692024/1	COMPANY APPEAL (IBC)/1(ND)2025	EMPLOYEE PROVIDENT FUND ORGANIZATION THROUGH ASSISTANT PROVIDENT FUND COMMISSIONER EPFO VS. SH. REETESH KUMAR AGARWAL OFFICIAL LIQUIDATOR MIS ACTION BRIDGE GAP CONSTRUCTIONS PVT. LTD.	Sec 42	8/8/2025	No of objection 1. Vakalatnama missed in pdf	lexforiconsulting
245	8/6/2025	0710102094192024(No .of Docs 2)	0710102094192024/3	INTERLOCUTORY APPLICATION (I.B.C)/5445(ND)2024	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. DEVENDRA GUPTA	Section 105,112, 113	8/8/2025	No of objection 1. sign missed in index and counsel details incomplete	RIL ASSOCIATES & ADV
246	8/6/2025	0710102082282024(No .of Docs 1)	0710102082282024/2	INTERLOCUTORY APPLICATION (I.B.C)/5522(ND)2024	MUKESH VERMA	Rule 11 of NCLT, 2016	8/7/2025	No of objection 1. page no missed in pdf 2. bookmarking missed in pdf	ahmaloo17
247	4/15/2022	0710102029742022(No .of Docs 0)	0710102029742022/30	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	8/7/2025	No of objection `1. ORDER DATED 17.07.2025 missed in pdf as per mentioned in index	

248	8/6/2025	0710102107302024(No .of Docs 1)	0710102107302024/1	INTERLOCUTORY APPLICATION (I.B.C)/293(ND)2025	ASSET RECONSTRUCTION (INDIA) COMPANY LIMITED VS. PARSVNATH DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	8/7/2025	No of objection 1. Kindly attach compliance order	BLA2024
249	8/6/2025	0710102067922024(No .of Docs 2)	0710102067922024/4	INTERLOCUTORY APPLICATION (I.B.C)/583(ND)2025	ASHISH BHATNAGAR VS. M/S SUPERTech LIMITED	Section 60(5)	8/7/2025	NO of objection 1. Index mandatory in pdf 2. remove extra pdf	UmeshChauhan4
250	8/6/2025	0710102082552024(No .of Docs 2)	0710102082552024/3	INTERLOCUTORY APPLICATION (I.B.C)/4830(ND)2024	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. RAJ RANI	Section 105,112, 113	8/7/2025	No of objection 1. sign missed in index and counsel details incomplete	RIL ASSOCIATES & ADV
251	8/6/2025	0710102054562023(No .of Docs 2)	0710102054562023/9	INTERLOCUTORY APPLICATION (I.B.C)/3381(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 66(1)	8/7/2025	No of objection 1. 25rs welfare ticket and 3rs court fees missed in vakalatnama	ds337052
252	12/6/2021	0710102088882021(No .of Docs 0)	0710102088882021/9	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/7/2025	No of objection 1. order dated 03.07.2025 missed in pdf as per mentioned in index	
253	8/6/2025	0710102020112025(No .of Docs 2)	0710102020112025/3	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2025	TATA CAPITAL LIMITED VS. RAKESH BHATNAGAR	Section 121(1)	8/7/2025	No of objection 1. Vakalatnama missed in pdf with 25rs welfare ticket and 3rs court fees.	Lex_nclt
254	8/6/2025	0710102057092025(No .of Docs 2)	0710102057092025/1	INTERLOCUTORY APPLICATION (I.B.C)/3218(ND)2025	GIRISH KUMAR MITTAL VS. LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	8/7/2025	No of objection 1. Kindly attach compliance order 2. bookmarking and sign missed in pdf	AkshayAdv10
255	8/5/2025	0710102073762024(No .of Docs 2)	0710102073762024/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230- 232 - Second Motion	8/7/2025	1. kindly attach the compliance order.	guptas23
256	8/6/2025	0710102082512024(No .of Docs 2)	0710102082512024/3	INTERLOCUTORY APPLICATION (I.B.C)/4831(ND)2024	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. PARAS GUPTA	Section 105,112, 113	8/7/2025	No of objection 1. sign missed in index and counsel details incomplete	RIL ASSOCIATES & ADV
257	8/6/2025	0710102050332025(No .of Docs 2)	0710102050332025/1	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2025	MR. JITENDER ARORA VSMR. JALESH KUMAR GROVER	Rule 11 of NCLT, 2016	8/7/2025	No of objection 1. vakalatnama missed in pdf	Adityamadaan
258	8/6/2025	0710102031472025(No .of Docs 2)	0710102031472025/2	INTERLOCUTORY APPLICATION (I.B.C)/1938(ND)2025	MS PREETI CHAUHAN VSMR. LALIT JAISWAL	Section 25(2)(j), 43,45,47,50, 60(5),66/Regulation 35A	8/7/2025	No of objection 1. true copy sign missed in annexure page no 11 to 22 2. court fees and welfare ticket paste on blank space in vakalatnama.	optimuslegal
259	8/5/2025	0710102043722024(No .of Docs 2)	0710102043722024/1	INTERLOCUTORY APPLICATION (I.B.C)/4600(ND)2024	KULDEEP SAINI VS. SARVESH KASHYAP	Sec 60(5),Section 19(2) / Regulation 30	8/7/2025	1. vakalatanama require in PDF.	indiajuris
260	8/5/2025	0710102047312025(No .of Docs 2)	0710102047312025/9	COMPANY PETITION (COMPANIES ACT)/95(ND)2025	SANCHIT GOVILA VS. GRAPHIX MEGA TIMES LIMITED	Sec. 271- 273,Sec 272 of the Companies Act , 2013	8/7/2025	1. wrong file, kindly file in IA. or compliance order needed	ankit123bhardwaz
261	7/19/2025	0710102063752025(No .of Docs 0)	0710102063752025/1	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/64(ND)2025	AMU LEASING PRIVATE LIMITED	Sec. 230- 232 - Second Motion	8/7/2025	1. true copy sign missed in Annexures page no. 9-108 in PDF.	
262	7/25/2025	0710102065282025(No .of Docs 0)	0710102065282025/1	COMPANY APPLICATION(COMPA NIES ACT)/168(ND)2025	VIPUL LIMITED VS. TANAMERA DEVELOPMENTS PRIVATE LIMITED	Rule 11 of NCLT	8/7/2025	1. Order dated 29.07.2025 missed in PDF. as per mention in Index.	

263	8/6/2025	0710102050332025(No .of Docs 2)	0710102050332025/2	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2025	MR. JITENDER ARORA VSMR. JALESH KUMAR GROVER	Rule 11 of NCLT, 2016	8/7/2025	No of objection 1. ORDER DATED 22.1.2022 missed in pdf as per mentioned in index. 2. page no 50 to 57 not readable.	karan.kohli
264	8/13/2024	0710102070592024(No .of Docs 0)	0710102070592024/8	RESTORED COMPANY PETITION (IBC)/16(ND)2024	M/S ASHTECH (INDIA) PRIVATE LIMITED VS. TRN ENERGY PRIVATE LIMITED	IBC Under Sec 9	8/7/2025	1. kindly attach the compliance order.	
265	8/5/2025	0710102099922023(No .of Docs 2)	0710102099922023/10	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/3(ND)2024	TRENCHLESS ENGINEERING SERVICES PRIVATE LIMITED.	Sec. 230-232 - Second Motion	8/7/2025	No of objection 1, kindly attach compliance order in pdf	guptas23
266	8/6/2025	0710102057082025(No .of Docs 2)	0710102057082025/1	INTERLOCUTORY APPLICATION (I.B.C)/3473(ND)2025	AMIT KUMAR GUPTA VS. LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	8/7/2025	No of objection 1. Kindly attach compliance order 2. bookmarking and sign missed in pdf	AkshayAdv10
267	8/6/2025	0710102083782021(No .of Docs 2)	0710102083782021/10	COMPANY APPLICATION (COMPANIES ACT)/520(PB)2021	BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	8/7/2025	No of objection 1. Bookmarking mandatory	rrglawoffice
268	8/6/2025	0710102082302024(No .of Docs 1)	0710102082302024/2	INTERLOCUTORY APPLICATION (I.B.C)/6056(ND)2024	MUKESH VERMA	Rule 11 of NCLT, 2016	8/7/2025	No of objection 1. page no missed in pdf 2. bookmarking missed in pdf	ahmaloo17
269	2/2/2023	0710102012542023(No .of Docs 0)	0710102012542023/3	INTERLOCUTORY APPLICATION (I.B.C)/914(ND)2023	LUXMI DEVI VS. IREO FIVERIVER PVT. LTD.	Sec 60(5)	8/7/2025	No of objection 1. sign needed page no 1 to 20. 2. true copy sign missed in annexure. 3. need Hindi to English translation page no 86 to 89. 4. OCR missed page no 24 to 121.	
270	8/6/2025	0710102082272024(No .of Docs 1)	0710102082272024/2	INTERLOCUTORY APPLICATION (I.B.C)/5709(ND)2024	MUKESH VERMA	Rule 11 of NCLT, 2016	8/7/2025	No of objection 1. page no missed in pdf	ahmaloo17
271	12/6/2021	0710102088882021(No .of Docs 0)	0710102088882021/8	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/7/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in pdf	
272	7/17/2025	0710102062612025(No .of Docs 0)	0710102062612025/1	INTERLOCUTORY APPLICATION (I.B.C)/3556(PB)2025	ANIL KUAMR LIQUIDATOR	Application under any other provisions-IBC	8/6/2025	1. OCR missed page no. 10 to 47 in PDF.	
273	8/2/2025	0710102099132024(No .of Docs 3)	0710102099132024/3	INTERLOCUTORY APPLICATION (IBC) (PLAN)/63(ND)2024	MANISH AGARWAL VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	Sec 30, Sec 60(5)	8/6/2025	1. as per mention on index order dt. 02.07.2025 missed in PDF.	viditjain
274	8/4/2025	0710102041252025(No .of Docs 1)	0710102041252025/1	INTERLOCUTORY APPLICATION (I.B.C)/2375(PB)2025	SONIYA GUPTA VS. MR. HARMAINDER SINGH SRAN	Application under any other provisions-IBC	8/6/2025	1. kindly attach the compliance order.	nikitamanu
275	8/4/2025	0710102079552024(No .of Docs 2)	0710102079552024/3	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/92(ND)2024	KRISH COLONISER PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/6/2025	No of objection 1. sign missed in page no 1 to 6 2. vakalatnama mandatory in reply 3. affidavit missed in pdf	Lalitmhn00
276	7/1/2025	0710102055612025(No .of Docs 0)	0710102055612025/1	INTERLOCUTORY APPLICATION (I.B.C)/3142(ND)2025	NATASHA SINHA VS. M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	8/6/2025	No of objection 1. one rupee court fee missed in vakalatnama	
277	8/5/2025	0710102076642024(No .of Docs 1)	0710102076642024/1	COMPANY PETITION IB (IBC)/645(ND)2024	INDIAN BANK VS. SUSHIL KAUDINYA	Section 95(1)	8/6/2025	1. Index and bookmarking mandatory. 2. date missed on vakalatnama.	sarora2028@gmail.com
278	4/14/2025	0710102031222025(No .of Docs 0)	0710102031222025/1	INTERLOCUTORY APPLICATION (I.B.C)/2724(ND)2025	VIPIN GARG VSNA	Sections 60(5)/Regulation 13	8/6/2025	1. one Rs. Court fee missed on vakaltanama	

279	4/11/2025	0710102030212025(No .of Docs 0)	0710102030212025/1	INTERLOCUTORY APPLICATION (I.B.C)/2876(ND)2025	NEETI KATARIA	Sections 60(5)/Regulation 13	8/6/2025	1. OCR missed page no. 31 to 54 in PDF. 2. One Rs. Court fee missed on vakalatanama.	
280	8/4/2025	0710102041242025(No .of Docs 1)	0710102041242025/1	INTERLOCUTORY APPLICATION (I.B.C)/2363(PB)2025	SONIYA GUPTA VS. MR. AMANDEEP SINGH SRAN	Application under any other provisions-IBC	8/6/2025	1. kindly attach the compliance order.	nikitamanu
281	8/5/2025	0710102040212025(No .of Docs 1)	0710102040212025/2	COMPANY PETITION (COMPANIES ACT)/80(ND)2025	ANDOR PRODUCTIONS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	8/6/2025	1. True copy sign missed on annexure C page no. 190 to 192. 2. Date missed on vakalatanama. 3. Kindly attach the compliance order as per mention on Index.	khaitanlegal
282	4/10/2025	0710102030032025(No .of Docs 0)	0710102030032025/1	INTERLOCUTORY APPLICATION (I.B.C)/2716(ND)2025	RAKESH KUMAR SHARMA	Sections 60(5)/Regulation 13	8/6/2025	1. one Rs. Court fee missed on vakaltanama	
283	4/10/2025	0710102029902025(No .of Docs 0)	0710102029902025/1	INTERLOCUTORY APPLICATION (I.B.C)/2721(ND)2025	MANU MALHOTRA	Sections 60(5)/Regulation 13	8/6/2025	1. one Rs. Court fee missed on vakaltanama	
284	4/11/2025	0710102030222025(No .of Docs 0)	0710102030222025/1	INTERLOCUTORY APPLICATION (I.B.C)/2714(ND)2025	SHAVINDER KUMAR	Sections 60(5)/Regulation 13	8/6/2025	1. one Rs. Court fee missed on vakaltanama	
285	7/15/2025	0710102061862025(No .of Docs 0)	0710102061862025/1	INTERLOCUTORY APPLICATION (I.B.C)/3516(ND)2025	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GYAN CHANDRA MISHRA RESOLUTION PROFESSIONAL FOR M/S MASCOT SOHO HOMES PRIVATE LIMITED	Section 60(5)	8/6/2025	No of objection 1. date, 3rs court fees, 25 rs welfare ticket missed in vakalatnama	
286	8/2/2025	0710102106312023(No .of Docs 2)	0710102106312023/2	COMPANY PETITION IB (IBC)/18(ND)2024	INDIAN BANK VS. SONA BANSAL	Section 95(1)	8/6/2025	1. sign missed on every page of reply. 2. Vakalatanama missed in PDF.	D102192021
287	4/11/2025	0710102030232025(No .of Docs 0)	0710102030232025/1	INTERLOCUTORY APPLICATION (I.B.C)/2712(ND)2025	MOHIT GUPTA	Sections 60(5)/Regulation 13	8/6/2025	1. one Rs. Court fee missed on vakaltanama	
288	4/9/2025	0710102029622025(No .of Docs 0)	0710102029622025/1	INTERLOCUTORY APPLICATION (I.B.C)/2715(ND)2025	PUJA KESWANI	Sections 60(5)/Regulation 13	8/6/2025	1. one Rs. Court fee missed on vakaltanama	
289	4/8/2025	0710102029332025(No .of Docs 0)	0710102029332025/1	INTERLOCUTORY APPLICATION (I.B.C)/2713(ND)2025	MONISHA GOSWAMI	Sections 60(5)/Regulation 13	8/6/2025	1. one Rs. Court fee missed on vakalatanama	
290	4/8/2025	0710102029212025(No .of Docs 0)	0710102029212025/1	INTERLOCUTORY APPLICATION (I.B.C)/2875(ND)2025	RAHUL BHARDWAJ	Sections 60(5)/Regulation 13	8/6/2025	1. sign missed on every page of reply. 2. one Rs. Court fee missed on Vaklatanama	
291	4/8/2025	0710102029352025(No .of Docs 0)	0710102029352025/1	INTERLOCUTORY APPLICATION (I.B.C)/2709(ND)2025	GUNDEEP SACHDEVA	Sections 60(5)/Regulation 13	8/6/2025	1. one Rs. Court fee missed on vakaltanama	
292	4/4/2025	0710102028402025(No .of Docs 0)	0710102028402025/1	INTERLOCUTORY APPLICATION (I.B.C)/2706(ND)2025	RAJENDRA CHOPRA	Sections 60(5)/Regulation 13	8/6/2025	1. one Rs. Court fee missed on vakalatnama	
293	4/7/2025	0710102028852025(No .of Docs 0)	0710102028852025/5	COMPANY PETITION IB (IBC)/248(ND)2025	PATEL TEXTILES VS. MAYASHEEL RETAIL INDIA LIMITED	IBC Under Sec 9	8/6/2025	1. OCR missed in PDF. 2. Kindly attach the compliance order.	

294	8/3/2025	0710102116672019(No .of Docs 3)	0710102116672019/5	COMPANY PETITION (COMPANIES ACT)/129(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 241(1), Sec. 242(4)	8/6/2025	No of objection 1. True copy and sign missed in annexure in both volume. 2. Page no readable 37 to 47 3. Hindi to English translation needed 49 to 55, 80 to 91, 94 to 110, 113 to 120, 123 to 127, 129, 130,132,137,158 to 163, 4. remove double page numbering in both volume. 5. date, 25 rs welfare ticket and 3rs court fees missed in vakalatnama.	spsc
295	8/5/2025	0710102057232025(No .of Docs 1)	0710102057232025/1	COMPANY APPEAL (COMPANIES ACT)/105(ND)2025	WOODS ADVERTISER PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	8/6/2025	No of objection 1. index missed in pdf 2. compliance required in pdf	csshawantraj
296	8/5/2025	0710102023142025(No .of Docs 2)	0710102023142025/3	COMPANY PETITION IB (IBC)/377(ND)2025	AKG SHUTTERING PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	8/6/2025	1. Sign missed on last page of index. 2. kindly sign on every page of reply and last page of reply. 3. OCR missed in PDF. 4. Vakalatnama missed in PDF.	shiprabhardwaj2901
297	8/22/2024	0710102072742024(No .of Docs 0)	0710102072742024/1	COMPANY APPLICATION (COMPANIES ACT)/225(ND)2024	IKHLAS AHMED CHAWLA VS. UNICURE INDIA LTD	Rule 11 of NCLT	8/6/2025	No of objection 1. compliance of the Order dated 6-2-2025 missed in pdf as per mentioned in index. 2. bookmarking missed in pdf	
298	8/4/2025	0710102046732024(No .of Docs 2)	0710102046732024/2	COMPANY PETITION IB (IBC)/513(ND)2024	MANMOHAN SINGH GULATI VS. ALLAHABAD BANK (MERGED WITH INDIAN BANK)	Section 94(1)	8/6/2025	No of objection 1. vakalatnama mandatory in reply	SKROUT2022
299	8/4/2025	0710102046732024(No .of Docs 1)	0710102046732024/1	COMPANY PETITION IB (IBC)/513(ND)2024	MANMOHAN SINGH GULATI VS. ALLAHABAD BANK (MERGED WITH INDIAN BANK)	Section 94(1)	8/6/2025	1. index and bookmarking mandatory.	SKROUT2022
300	8/5/2025	0710102023142025(No .of Docs 1)	0710102023142025/2	COMPANY PETITION IB (IBC)/377(ND)2025	AKG SHUTTERING PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	8/6/2025	1. Bookmarking and Index mandatory. 2. one Rs. court fee missed on vakalatanama. 3. kindly stick welfare and court fee paste on blank space of vakalatnama.	shiprabhardwaj2901
301	3/7/2025	0710102020722025(No .of Docs 0)	0710102020722025/1	INTERLOCUTORY APPLICATION (I.B.C)/1195(ND)2025	ND CONSTRUCTION THROUGH ITS PROPRIETOR NARESH KUMAR GOYAL VS. VIVEK PARTI	Sec 60(5)	8/6/2025	1. kindly sign on every page of Reply. 2. Vakalatnama missed in PDF.	
302	2/11/2025	0710102014212025(No .of Docs 0)	0710102014212025/5	COMPANY PETITION IB (IBC)/165(ND)2025	POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED	IBC Under Sec 9	8/6/2025	1.wrong file.	
303	8/4/2025	0710102010612025(No .of Docs 2)	0710102010612025/2	INTERLOCUTORY APPLICATION (I.B.C)/632(PB)2025	MOHAMMAD KHALID RP	Application under any other provisions-IBC	8/6/2025	1. kindly attach the compliance order.	adv.ahsan.cs
304	8/4/2025	0710102010632025(No .of Docs 2)	0710102010632025/2	INTERLOCUTORY APPLICATION (I.B.C)/598(ND)2025	MR. MOHAMMAD KHALID OF RP	Application under any other provisions-IBC	8/6/2025	1. kindly attach the compliance order.	adv.ahsan.cs
305	1/16/2025	0710102005782025(No .of Docs 0)	0710102005782025/2	INTERLOCUTORY APPLICATION (I.B.C)/346(ND)2025	LUDHIANA IMPROVEMENT TRUST VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	8/6/2025	copy of vakalatanama missed in PDF.	
306	8/5/2025	0710102003322025(No .of Docs 1)	0710102003322025/5	INTERLOCUTORY APPLICATION (I.B.C)/350(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. MANISH AGARWAL	Section 60(5)	8/6/2025	1. Wrong file. 2. incomplete work. please file IA or compliance order needed	viditjain

307	8/4/2025	0710102108202024(No .of Docs 2)	0710102108202024/2	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	8/6/2025	1. incomplete file, kindly upload the complete file. 2. pages missed as per mention on index, only upload pages 269 to 272 in this PDF.	gthirupal@gmail.com
308	12/17/2024	0710102106532024(No .of Docs 0)	0710102106532024/3	INTERLOCUTORY APPLICATION (I.B.C)/133(ND)2025	SUMAN KUMAR VERMA	Rule 11 of NCLT, 2016	8/6/2025	1. Bookmarking and Index mandatory.	
309	7/30/2025	0710102085122024(No .of Docs 3)	0710102085122024/4	INTERLOCUTORY APPLICATION (I.B.C)/5081(PB)2024	MR. ASHWINI MEHRA VS. MINISTRY OF ROAD TRANSPORT	Section 60(5)	8/5/2025	No of objection 1. welfare and court fees paste on blank space in vakalatnama	baluchy25
310	8/2/2025	0710102056362025(No .of Docs 2)	0710102056362025/1	INTERLOCUTORY APPLICATION (I.B.C)/3264(ND)2025	RAVI GOYAL & ORS. VS. SARVESYH KASHYAP	Sec 60(5)	8/5/2025	1. vakalatanama missed in PDF. 2. compliance order needed	rakesh@12
311	4/4/2025	0710102028362025(No .of Docs 0)	0710102028362025/1	INTERLOCUTORY APPLICATION (I.B.C)/2704(ND)2025	VIPIN SETIA	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
312	4/4/2025	0710102028302025(No .of Docs 0)	0710102028302025/1	INTERLOCUTORY APPLICATION (I.B.C)/2702(ND)2025	MANISH CHOPRA	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
313	4/4/2025	0710102028122025(No .of Docs 0)	0710102028122025/1	INTERLOCUTORY APPLICATION (I.B.C)/2705(ND)2025	SANJAY KAUL	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
314	8/2/2025	0710102028032025(No .of Docs 1)	0710102028032025/2	INTERLOCUTORY APPLICATION (COMPANIES ACT)/123(ND)2025	REENA MAHENDRU VS. LALIT AIRWAYS PRIVATE LIMITED	Sec. 242(4), Rule 11 of NCLT	8/5/2025	1. kindly attach the compliance order.	tandonandco
315	8/2/2025	0710102036262024(No .of Docs 1)	0710102036262024/4	COMPANY APPEAL (COMPANIES ACT)/77(ND)2024	VIP FARMS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	8/5/2025	1. kindly attach the compliance order. 2. True copy sign missed on pages of Annexures.	himanshuharbola
316	8/1/2025	0710102027942025(No .of Docs 2)	0710102027942025/3	COMPANY PETITION IB (IBC)/228(ND)2025	SPECTRA TELEVENTURES PRIVATE LIMITED VS. ALLIANCE TELETNET PVT. LTD.	IBC Under Sec 9	8/5/2025	Vakalatanama missed	Vinodkumar
317	8/1/2025	0710102027722023(No .of Docs 2)	0710102027722023/8	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2023	MAHALAXMI CASTLES AND VILLAS PRIVATE LIMITED	Sec. 230-232, Sec 234	8/5/2025	1. OCR mandatory in PDF. 2. Vakalatanama missed in PDF.	AshishSingh
318	8/1/2025	0710102049562024(No .of Docs 1)	0710102049562024/9	COMPANY PETITION IB (IBC)/385(ND)2024	CANARA BANK VS. RITU SINGH	Section 95(1)	8/5/2025	No of objection 1. self-attested copy of I.D. proof missed in pdf as per mentioned index	mathuropadv
319	8/1/2025	0710102049582024(No .of Docs 1)	0710102049582024/9	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	8/5/2025	No of objection 1. self-attested copy of I.D. proof missed in pdf as per mentioned index	mathuropadv
320	6/30/2025	0710102036402025(No .of Docs 2)	0710102036402025/1	COMPANY PETITION IB (IBC)/271(ND)2025	THE CANARA BANK LIMITED VS. SONIA RASTOGI	Section 95(1)	8/5/2025	;No of objections 1.OCR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd	DIV1991
321	6/30/2025	0710102036402025(No .of Docs 2)	0710102036402025/1	COMPANY PETITION IB (IBC)/271(ND)2025	THE CANARA BANK LIMITED VS. SONIA RASTOGI	Section 95(1)	8/5/2025	;No of objections 1.OCR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd	DIV1991
322	6/30/2025	0710102036402025(No .of Docs 2)	0710102036402025/1	COMPANY PETITION IB (IBC)/271(ND)2025	THE CANARA BANK LIMITED VS. SONIA RASTOGI	Section 95(1)	8/5/2025	;No of objections 1.OCR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd	DIV1991
323	8/1/2025	0710102027722023(No .of Docs 2)	0710102027722023/9	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2023	MAHALAXMI CASTLES AND VILLAS PRIVATE LIMITED	Sec. 230-232, Sec 234	8/5/2025	1. OCR mandatory in PDF. 2. Vakalatanama missed in PDF.	AshishSingh
324	8/2/2025	0710102025532025(No .of Docs 2)	0710102025532025/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/42(ND)2025	SALSAN STEELS PRIVATE LIMITED	Sec. 230-232, Sec 234	8/5/2025	1. kindly attach the compliance order.	vanandh

325	8/1/2025	0710102027722023(No .of Docs 2)	0710102027722023/7	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/37(ND)2023	MAHALAXMI CASTLES AND VILLAS PRIVATE LIMITED	Sec. 230-232, Sec 234	8/5/2025	1. 1. OCR mandatory in PDF. 2. Vakalatnama missed in PDF.	AshishSingh
326	5/24/2025	0710102044972025(No .of Docs 0)	0710102044972025/1	INTERLOCUTORY APPLICATION (I.B.C)/2564(ND)2025	SAPNA AGARWAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
327	8/1/2025	0710102099102022(No .of Docs 1)	0710102099102022/8	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	8/5/2025	No of objection 1. Kindly attach compliance order 2. bookmarking missed in pdf	ak10911
328	8/1/2025	0710102099082022(No .of Docs 1)	0710102099082022/8	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	8/5/2025	No of objection 1. Kindly attach compliance order 2. bookmarking missed in pdf	ak10911
329	8/1/2025	0710102025472025(No .of Docs 2)	0710102025472025/1	INTERLOCUTORY APPLICATION(COMPA NIES ACT)/94(ND)2025	ANIL JINDAL VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)	Rule 11 of NCLT	8/5/2025	1. required of vakalatnama in this PDF.	sfionclt
330	8/2/2025	0710102051122025(No .of Docs 1)	0710102051122025/2	INTERLOCUTORY APPLICATION(IBC)(PL AN)/41(ND)2025	VARUN VASHISHT RESOLUTION PROFESSIONAL FOR K.Y. TOBACCO WORKS P. LIMITED VSJAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED SUCCESSFUL RESOLUTION APPLICANT	Sec 30	8/5/2025	bookmarking mandatory.	sajaljain537
331	4/10/2025	0710102029892025(No .of Docs 0)	0710102029892025/1	INTERLOCUTORY APPLICATION (I.B.C)/2665(ND)2025	PRADEEP SHARMA	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
332	5/24/2025	0710102044932025(No .of Docs 0)	0710102044932025/1	INTERLOCUTORY APPLICATION (I.B.C)/2581(ND)2025	NITISH SHEKHAR VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
333	7/31/2025	0710102043282024(No .of Docs 1)	0710102043282024/5	TRANSFER APPLICATION/42(PB)2024	VINOD KUMAR GUPTA VS. ANAND KUMAR GUPTA	Rule16(d),N CLT Rules,2016	8/5/2025	Kindly attach the compliance order.	obhirupghosh
334	8/1/2025	0710102002042025(No .of Docs 2)	0710102002042025/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/6(ND)2025	SIRONA DENTAL SYSTEMS PRIVATE LIMITED	Sub-section (I) of section 230	8/5/2025	Kindly attach the compliance order.	ppt@jsalaw.com
335	5/24/2025	0710102044952025(No .of Docs 0)	0710102044952025/1	INTERLOCUTORY APPLICATION (I.B.C)/2567(ND)2025	RAJNISH SHARMA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
336	4/16/2025	0710102032962025(No .of Docs 0)	0710102032962025/1	INTERLOCUTORY APPLICATION (I.B.C)/2666(ND)2025	SANTOSH RANI	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
337	8/2/2025	0710102074272024(No .of Docs 3)	0710102074272024/1	COMPANY APPLICATION(COMPA NIES ACT)/224(ND)2024	LOREM IPSUM SOFTARE PRIVATE LIMITED AND ORS VS. ALOK SINGH MAHOR	Rule 11 of NCLT	8/5/2025	1. Sign on every page of Reply. 2. Vakalatnama missed in PDF	umeshkumar177121

338	8/2/2025	0710102045162025(No .of Docs 2)	0710102045162025/7	INTERLOCUTORY APPLICATION (I.B.C)/2639(ND)2025	VEENU CHOPRA VS. VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/5/2025	No of objection 1. Need sign page no 2 to 5	advgeetanshnagpal
339	5/18/2025	0710102042662025(No .of Docs 0)	0710102042662025/1	INTERLOCUTORY APPLICATION (I.B.C)/2617(ND)2025	VINAY DESWAL VS	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
340	8/1/2025	0710102020302025(No .of Docs 2)	0710102020302025/1	INTERLOCUTORY APPLICATION (COMPANIES ACT)/80(ND)2025	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Rule 11 of NCLT	8/5/2025	1. bookmarking mandatory. 2. kindly remove extra pdf on online portal. 3. Proof of service missed 4. proof of service requires in a email format	Justjuris
341	5/18/2025	0710102042642025(No .of Docs 0)	0710102042642025/1	INTERLOCUTORY APPLICATION (I.B.C)/2611(ND)2025	MANISH BHATT VS. M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
342	8/2/2025	0710102045152025(No .of Docs 2)	0710102045152025/3	INTERLOCUTORY APPLICATION (I.B.C)/2643(ND)2025	VEENU CHOPRA VS. VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/5/2025	No of objection 1. Need sign page no 2 to 5	advgeetanshnagpal
343	5/5/2025	0710102038462025(No .of Docs 0)	0710102038462025/1	INTERLOCUTORY APPLICATION (I.B.C)/2684(ND)2025	AJAY MAHENDRA KUMAR VS PRADEEP KUMAR KAUSHIK IRP	Sec 60(5)	8/5/2025	No of objection 1. 1rs court fees missed in vakalatnama	
344	5/9/2025	0710102040082025(No .of Docs 0)	0710102040082025/1	INTERLOCUTORY APPLICATION (I.B.C)/2614(ND)2025	RAJ KUMAR HANDA VS. M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
345	5/24/2025	0710102044922025(No .of Docs 0)	0710102044922025/1	INTERLOCUTORY APPLICATION (I.B.C)/2577(ND)2025	NEERAJ BANSAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	8/5/2025	1. Bookmarking and Index mandatory in PDF.	
346	7/31/2025	0710102044942025(No .of Docs 1)	0710102044942025/1	INTERLOCUTORY APPLICATION (I.B.C)/2575(ND)2025	RAJNISH HANDA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	advocatevijetasingh
347	8/2/2025	0710102037502025(No .of Docs 1)	0710102037502025/2	COMPANY PETITION IB (IBC)/334(ND)2025	SUSH CHANDEL MINERALS PRIVATE LIMITED VS. PSM ENERGY PRIVATE LIMITED	IBC Under Sec 9	8/5/2025	1. kindly attach the compliance order. 2. True copy sign missed on pages of Annexures.	himanshuharbola
348	8/3/2025	0710102002132024(No .of Docs 1)	0710102002132024/38	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2024	ANIL KUMAR MITTAL VS. BIREN SABHARWAL	Application under any other provisions-IBC	8/5/2025	No of objection 1. Index and bookmarking missed in pdf	mittalanil.ubi
349	8/3/2025	0710102002142024(No .of Docs 1)	0710102002142024/3	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VS BUBBLES SABHARWAL	Application under any other provisions-IBC	8/5/2025	No of objection 1. Index missed in pdf	mittalanil.ubi
350	8/3/2025	0710102002162024(No .of Docs 1)	0710102002162024/4	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions-IBC	8/5/2025	No of objection 1. Index missed in pdf	mittalanil.ubi

351	5/24/2025	0710102044872025(No .of Docs 0)	0710102044872025/1	INTERLOCUTORY APPLICATION (I.B.C)/2580(ND)2025	HARKESH YADAV VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
352	8/1/2025	0710102012232025(No .of Docs 1)	0710102012232025/1	INTERLOCUTORY APPLICATION (I.B.C)/694(ND)2025	MR. PABAN KUMAR JAIN LIQUIDATOR OF M/S SARGAM INDIA ELECTRONICS PRIVATE LIMITED VS. EMPLOYEES, PROVIDENT FUND ORGANIZATION	Application under any other provisions-IBC	8/5/2025	1. sign on every page of reply. 2. bookmarking mandatory. 3. Vakaltanama mandatory. 4. Kindly attach the compliance order	Kaushikdey
353	6/30/2025	0710102036402025(No .of Docs 2)	0710102036402025/1	COMPANY PETITION IB (IBC)/271(ND)2025	THE CANARA BANK LIMITED VS. SONIA RASTOGI	Section 95(1)	8/5/2025	;No of objections 1.OCR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd	DIV1991
354	5/24/2025	0710102044962025(No .of Docs 0)	0710102044962025/1	INTERLOCUTORY APPLICATION (I.B.C)/2559(ND)2025	RAMGOPAL VIDYANAND VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	8/5/2025	1. one Rs. Court fee missed on vakalatnama.	
355	6/30/2025	0710102055202025(No .of Docs 0)	0710102055202025/2	INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2025	SADHNA MEHROTRA AND ANR VS. SARVESH KASHYAP RP FOR ANGLE INFRASTRUCTURE PVT LTD	Sec 60(5)	8/4/2025	No of objection 1. copy vakalatnama mandatory in reply.	
356	4/4/2025	0710102028132025(No .of Docs 0)	0710102028132025/1	INTERLOCUTORY APPLICATION (I.B.C)/2662(ND)2025	HITESH GERA	Sections 60(5)/Regulation 13	8/4/2025	1. one Rs. Court fee missed on vakalatnama.	
357	5/13/2025	0710102041262025(No .of Docs 0)	0710102041262025/1	INTERLOCUTORY APPLICATION (I.B.C)/2361(PB)2025	MBL INFRASTRUCTURE LIMITED VS. MBL INFRASTRUCTURE LIMITED	Sec 60(5)	8/4/2025	1. Kindly attach the compliance order.	
358	4/4/2025	0710102028382025(No .of Docs 0)	0710102028382025/1	INTERLOCUTORY APPLICATION (I.B.C)/2663(ND)2025	KAMAL SINGH CHOPRA	Sections 60(5)/Regulation 13	8/4/2025	1. one Rs. Court fee missed on vakalatnama.	
359	7/31/2025	0710102030332025(No .of Docs 2)	0710102030332025/1	INTERLOCUTORY APPLICATION (I.B.C)/2657(ND)2025	CHAITANYA YADAV	Sections 60(5)/Regulation 13	8/4/2025	1. one Rs. Court fee missed on vakalatnama.	advocatevijetasingh
360	8/1/2025	0710102061772025(No .of Docs 2)	0710102061772025/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	8/4/2025	No of objection 1. As per order court has directed to file brief note, not amended index. Please attach compliance order if court has directed to file amended index.	rajeev1124
361	7/31/2025	0710102066212024(No .of Docs 2)	0710102066212024/14	INTERLOCUTORY APPLICATION (I.B.C)/4137(ND)2024	MR. KAPIL DEV TANEJA VS. MR. R.S. RAMASUBRAMANIAM	Sec 25(j)	8/4/2025	1. Bookmarking mandatory. 2. Sign on every page of rejoinder.	admin@chandhiok.com
362	7/31/2025	0710102066212024(No .of Docs 2)	0710102066212024/13	INTERLOCUTORY APPLICATION (I.B.C)/4137(ND)2024	MR. KAPIL DEV TANEJA VS. MR. R.S. RAMASUBRAMANIAM	Sec 25(j)	8/4/2025	1. Bookmarking mandatory. 2. Sign on every page of rejoinder.	admin@chandhiok.com
363	7/31/2025	0710102066212024(No .of Docs 2)	0710102066212024/12	INTERLOCUTORY APPLICATION (I.B.C)/4137(ND)2024	MR. KAPIL DEV TANEJA VS. MR. R.S. RAMASUBRAMANIAM	Sec 25(j)	8/4/2025	1. Bookmarking mandatory. 2. Sign on every page of rejoinder.	admin@chandhiok.com
364	7/31/2025	0710102044982025(No .of Docs 2)	0710102044982025/1	INTERLOCUTORY APPLICATION (I.B.C)/2561(ND)2025	SOHINI RANA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	8/4/2025	1. one Rs. Court fee missed on vakalatnama.	advocatevijetasingh

365	8/1/2025	0710102061772025(No .of Docs 2)	0710102061772025/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230- 232, Sec 234	8/4/2025	No of objection 1. As per order court has directed to file brief note, not amended index. Please attach compliance order if court has directed to file amended index.	rajeev1124
366	3/27/2024	0710102025882024(No .of Docs 0)	0710102025882024/26	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/4/2025	1. Kindly attach the compliance order. 2. Index and bookmarking mandatory. 3. Wrong file	
367	8/1/2025	0710102061772025(No .of Docs 2)	0710102061772025/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230- 232, Sec 234	8/4/2025	No of objection 1. As per order court has directed to file brief note, not amended index. Please attach compliance order if court has directed to file amended index.	rajeev1124
368	8/1/2025	0710102061772025(No .of Docs 2)	0710102061772025/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230- 232, Sec 234	8/4/2025	No of objection 1. As per order court has directed to file brief note, not amended index. Please attach compliance order if court has directed to file amended index.	rajeev1124
369	10/13/2022	0710102080962022(No .of Docs 0)	0710102080962022/3	INTERLOCUTORY APPLICATION (I.B.C)/5007(PB)2022	BANK OF BARODA VSM/S BRYN HOTELS PVT LTD	Sec. 45 (1),Sec 49(2)	8/4/2025	Kindly attach the compliance order.	
370	7/31/2025	0710102044992025(No .of Docs 2)	0710102044992025/1	INTERLOCUTORY APPLICATION (I.B.C)/2573(ND)2025	VIKRAMJIT SINGH BAWA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regul ation 13	8/4/2025	1. one Rs. Court fee missed on vakalatnama.	advocatevijetasinh
371	8/1/2025	0710102061772025(No .of Docs 2)	0710102061772025/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230- 232, Sec 234	8/4/2025	No of objection 1. As per order court has directed to file brief note, not amended index. Please attach compliance order if court has directed to file amended index.	rajeev1124
372	7/31/2025	0710102057212025(No .of Docs 2)	0710102057212025/2	COMPANY PETITION IB (IBC)/382(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	8/4/2025	1. bookmarking mandatory. 2. OCR missed page no 2-12 in PDF. 3. Kindly attach the compliance order. 4. Need affidavit .	wittonslaw
373	8/1/2025	0710102061772025(No .of Docs 2)	0710102061772025/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230- 232, Sec 234	8/4/2025	No of objection 1. As per order court has directed to file brief note, not amended index. Please attach compliance order if court has directed to file amended index.	rajeev1124
374	8/1/2025	0710102061772025(No .of Docs 2)	0710102061772025/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230- 232, Sec 234	8/4/2025	No of objection 1. As per order court has directed to file brief note, not amended index. Please attach compliance order if court has directed to file amended index.	rajeev1124
375	4/25/2025	0710102035592025(No .of Docs 0)	0710102035592025/1	INTERLOCUTORY APPLICATION (I.B.C)/2612(ND)2025	VARINDER PAL SINGH	Sections 60(5)/Regul ation 13	8/4/2025	1. one Rs. Court fee missed on vakalatnama.	
376	7/31/2025	0710102045012025(No .of Docs 2)	0710102045012025/1	INTERLOCUTORY APPLICATION (I.B.C)/2560(ND)2025	RAJNEESH KHANNA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regul ation 13	8/4/2025	1. one Rs. Court fee missed on vakalatnama.	advocatevijetasinh
377	7/30/2025	0710102036712025(No .of Docs 2)	0710102036712025/1	INTERLOCUTORY APPLICATION (I.B.C)/2167(ND)2025	COL MANU BHALLA VS. HITESH GOEL	Sec 60(5)	8/4/2025	1. Incomplete file or compliance order needed	Raddhika94
378	8/1/2025	0710102061772025(No .of Docs 2)	0710102061772025/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230- 232, Sec 234	8/4/2025	No of objection 1. As per order court has directed to file brief note, not amended index. Please attach compliance order if court has directed to file amended index.	rajeev1124

379	7/30/2025	0710102046102025(No .of Docs 2)	0710102046102025/1	COMPANY PETITION IB (IBC)/339(ND)2025	SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED VS. ATLAS CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 9	8/4/2025	1. Kindly attach the compliance order. 2. Not readable page no 83 to 85, 88 in PDF.	shubhampaliwal
380	7/31/2025	0710102049562024(No .of Docs 2)	0710102049562024/8	COMPANY PETITION IB (IBC)/385(ND)2024	CANARA BANK VS. RITU SINGH	Section 95(1)	8/4/2025	1. as per mention in index copy of id proof is missed in PDF. 2. Bookmarking mandatory .	mathuropadv
381	7/31/2025	0710102032652025(No .of Docs 2)	0710102032652025/1	INTERLOCUTORY APPLICATION (I.B.C)/2659(ND)2025	SHWETA GURTOO	Sections 60(5)/Regulation 13	8/4/2025	1. one Rs. Court fee missed on vakalatnama.	advocatevijetasingh
382	7/31/2025	0710102049582024(No .of Docs 2)	0710102049582024/8	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	8/4/2025	1. as per mention in index copy of id proof is missed in PDF.	mathuropadv
383	7/29/2025	0710102057212025(No .of Docs 4)	0710102057212025/1	COMPANY PETITION IB (IBC)/382(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	8/4/2025	1. Bookmarking mandatory on every volume. 2. Sign missed page no 1- 13	wittonslaw
384	7/30/2025	0710102051282025(No .of Docs 2)	0710102051282025/1	COMPANY PETITION IB (IBC)/356(ND)2025	TATA CAPITAL LIMITED VS. KAAJAL AIJAZ ILMI	Section 95(1)	8/4/2025	1. kindly attach the compliance order. 2. True copy sign missed on annexures.	arguspartners
385	8/2/2025	0710102051142025(No .of Docs 2)	0710102051142025/1	INTERLOCUTORY APPLICATION (I.B.C)/2979(ND)2025	MR. SARVESH KASHYAP REG NO. IBBI/PA-002/IP-N00127/2017-2018/10296 INTERIM RESOLUTION PROFESSIONAL M/S ANGLE INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	8/4/2025	No of objection 1. Index and bookmarking missed in pdf	rakesh@12
386	7/30/2025	0710102054762025(No .of Docs 2)	0710102054762025/4	INTERLOCUTORY APPLICATION (I.B.C)/3385(ND)2025	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF ANSAL CROWN INFRABUILDS PRIVATE LIMITED VS. SARITAMAAN UNSECURED FINANCIAL CREDITOR	Sec 60(5)	8/4/2025	No of objection 1. Kindly attach compliance order	rakesh@12
387	7/30/2025	0710102045022025(No .of Docs 1)	0710102045022025/1	COMPANY PETITION IB (IBC)/301(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. MR. VIVEK AGGARWAL	Section 95(1)	8/4/2025	No of objection 1. Compliance With Order Dated 25.07.2025 missed in pdf as per mentioned in index.	Pranjit365
388	8/1/2025	0710102061772025(No .of Docs 2)	0710102061772025/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	8/4/2025	No of objection 1. As per order court has directed to file brief note, not amended index. Please attach compliance order if court has directed to file amended index.	rajeev1124
389	1/31/2024	0710102010772024(No .of Docs 0)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/3/2025	No of objection 1. Index, Bookmarking Page no missed in pdf. 2. Sign needed on every page. 3. page no missed in pdf. 4. Vakalatnama and proof of service required in pdf.	
390	1/31/2024	0710102010772024(No .of Docs 0)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/3/2025	No of objection 1. Index, Bookmarking Page no missed in pdf. 2. Sign needed on every page. 3. page no missed in pdf. 4. Vakalatnama and proof of service required in pdf.	
391	1/31/2024	0710102010782024(No .of Docs 0)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/3/2025	No of objection 1. Index, Bookmarking Page no missed in pdf. 2. Sign needed on every page. 3. page no missed in pdf. 4. Vakalatnama and proof of service required in pdf. We already mentioned same defect earlier but not cure	
392	1/31/2024	0710102010782024(No .of Docs 0)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/3/2025	No of objection 1. Index, Bookmarking Page no missed in pdf. 2. Sign needed on every page. 3. page no missed in pdf. 4. Vakalatnama and proof of service required in pdf. We already mentioned same defect earlier but not cure	
393	1/31/2024	0710102010772024(No .of Docs 0)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/3/2025	No of objection 1. Index, Bookmarking Page no missed in pdf. 2. Sign needed on every page. 3. page no missed in pdf. 4. Vakalatnama and proof of service required in pdf.	

394	1/31/2024	0710102010782024(No .of Docs 0)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VS PRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/3/2025	No of objection 1. Index, Bookmarking Page no missed in pdf. 2. Sign needed on every page. 3. page no missed in pdf. 4. Vakalatnama and proof of service required in pdf. We already mentioned same defect earlier but not cure	
395	1/31/2024	0710102010782024(No .of Docs 0)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VS PRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/3/2025	No of objection 1. Index, Bookmarking Page no missed in pdf. 2. Sign needed on every page. 3. page no missed in pdf. 4. Vakalatnama and proof of service required in pdf. We already mentioned same defect earlier but not cure	
396	1/31/2024	0710102010772024(No .of Docs 0)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/3/2025	No of objection 1. Index, Bookmarking Page no missed in pdf. 2. Sign needed on every page. 3. page no missed in pdf. 4. Vakalatnama and proof of service required in pdf.	
397	7/29/2025	0710102054712025(No .of Docs 2)	0710102054712025/25	INTERLOCUTORY APPLICATION (I.B.C)/3154(PB)2025	MR. REETESH KUMAR AGARWAL LIQUIDATOR	Regulation 44(2), Liquidation process Regulation, 2016	8/1/2025	1. date missed on vakalatnama. 2. Page no 7 not readable in PDF.	arenesslaw
398	4/15/2022	0710102029742022(No .of Docs 0)	0710102029742022/28	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271- 273	8/1/2025	1. Kindly attach the compliance order. 2. OCR missed in PDF. 3. Bookmarking mandatory.	
399	4/15/2022	0710102029742022(No .of Docs 0)	0710102029742022/27	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271- 273	8/1/2025	1. Kindly attach the compliance order. 2. OCR missed IN PDF. 3. Bookmarking Mandatory. 4. Proof of service missed as per mention in Index.	
400	4/15/2022	0710102029742022(No .of Docs 0)	0710102029742022/26	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271- 273	8/1/2025	1. Kindly attach the compliance order. 2. Bookmarking mandatory. 3. OCR missed page no 1- 6 in PDF. 4. Proof of service missed.	
401	4/15/2022	0710102029742022(No .of Docs 0)	0710102029742022/25	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271- 273	8/1/2025	1. Bookmarking mandatory. 2. OCR Missed in PDF. 3. kindly attach the compliance order.	
402	4/15/2022	0710102029742022(No .of Docs 0)	0710102029742022/23	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271- 273	8/1/2025	1. bookmarking mandatory. 2. True copy sign missed on annexures. 3. Kindly attach the compliance order.	
403	4/15/2022	0710102029742022(No .of Docs 0)	0710102029742022/29	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271- 273	8/1/2025	1. Bookmarking mandatory. 2. OCR missed in PDF. 3. Kindly attach the compliance order.	
404	4/15/2022	0710102029742022(No .of Docs 0)	0710102029742022/24	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271- 273	8/1/2025	1. Bookmarking mandatory. 2. OCR Missed page no 1-6 in PDF. 3. Kindly attach the compliance order.	
405	7/29/2025	0710102031502022(No .of Docs 2)	0710102031502022/3	INTERLOCUTORY APPLICATION (I.B.C)/1884(PB)2022	SACHIN DHINGRA VS. SANJAY KUMAR SINGH	Sec 60(5)	8/1/2025	1. three Rs. Court fee and 25 Rs welfare ticket and date missed on vakalatnama in PDF.	neerajctca
406	3/26/2019	0710102073072019(No .of Docs 0)	0710102073072019/27	COMPANY PETITION IB (IBC)/933(PB)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. CLC INDUSTRIES LIMITED	IBC under Sec 7	8/1/2025	1. Vakalatnama and board resolution missed as per mention in index. 2. Bookmarking mandatory. 3. sign missed on every page in Reply 4. Proof of service missed 5. Affidavit missed in PDF.	
407	4/9/2023	0710102032262023(No .of Docs 0)	0710102032262023/5	COMPANY PETITION IB (IBC)/314(PB)2023	TEIL PROJECTS LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	8/1/2025	1. Kindly attach the compliance order.	
408	3/26/2019	0710102073072019(No .of Docs 0)	0710102073072019/28	COMPANY PETITION IB (IBC)/933(PB)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. CLC INDUSTRIES LIMITED	IBC under Sec 7	8/1/2025	1. Vakalatnama missed as per mention in index. 2. Bookmarking mandatory. Sign missed on every page in reply. 4. proof of service missed in pdf. Affidavit missed in PDF.	

409	7/31/2025	0710102097252023(No .of Docs 2)	0710102097252023/9	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	8/1/2025	1.incomplete file	rdharmendra47
410	7/29/2025	0710102073072019(No .of Docs 2)	0710102073072019/26	COMPANY PETITION IB (IBC)/933(PB)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. CLC INDUSTRIES LIMITED	IBC under Sec 7	8/1/2025	1. Vakalatnama missed as per mention in index. 2. Bookmarking mandatory. 3. sign missed on every page in Reply 4. Proof of service missed	henna15
411	3/26/2019	0710102073072019(No .of Docs 0)	0710102073072019/25	COMPANY PETITION IB (IBC)/933(PB)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. CLC INDUSTRIES LIMITED	IBC under Sec 7	8/1/2025	1. Vakalatnama mandatory in PDF.	
412	3/26/2019	0710102073072019(No .of Docs 0)	0710102073072019/24	COMPANY PETITION IB (IBC)/933(PB)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. CLC INDUSTRIES LIMITED	IBC under Sec 7	8/1/2025	1. Vakalatnama mandatory in PDF.	
413	7/28/2025	0710102060402025(No .of Docs 2)	0710102060402025/1	INTERLOCUTORY APPLICATION (I.B.C)/3432(ND)2025	SHAMSHER BAHADUR SINGH VS. YOGENDRA SINGH	Section 105,112, 113	8/1/2025	1. Order dated 18.07.2025 missed in PDF as per mention in Index.	prachiejain
414	7/28/2025	0710102060392025(No .of Docs 2)	0710102060392025/1	INTERLOCUTORY APPLICATION (I.B.C)/3434(ND)2025	SHAMSHER BAHADUR SINGH VS. RITU SINGH	Section 105,112, 113	8/1/2025	1. Order dated 18.07.2025 missed in PDF as per mention in Index.	prachiejain
415	7/29/2025	0710102049362024(No .of Docs 2)	0710102049362024/3	INTERLOCUTORY APPLICATION (I.B.C)/3069(PB)2024	ASHISH BISHT VS. VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	8/1/2025	No of objection 1. vakalatnama missed in pdf as per mentioned index.	neerajctca
416	3/26/2019	0710102073072019(No .of Docs 0)	0710102073072019/22	COMPANY PETITION IB (IBC)/933(PB)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. CLC INDUSTRIES LIMITED	IBC under Sec 7	8/1/2025	1. Vakalatnama mandatory in PDF.	
417	7/29/2025	0710102056092024(No .of Docs 2)	0710102056092024/1	INTERLOCUTORY APPLICATION (I.B.C)/3399(PB)2024	MRS. NAMITA RANI VS. MR. SANJAY KUMAR SINGH	Sec 60(5)	8/1/2025	No of objection 1. vakalatnama and bookmarking missed in pdf	neerajctca
418	7/29/2025	0710102036512024(No .of Docs 2)	0710102036512024/1	INTERLOCUTORY APPLICATION (I.B.C)/3551(PB)2024	MANOJ AGRAWAL VS. VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	8/1/2025	1. As per mention on index vakalatnama missed in pdf.	neerajctca
419	7/22/2024	0710102063802024(No .of Docs 0)	0710102063802024/11	INTERLOCUTORY APPLICATION (I.B.C)/3688(ND)2024	MADAN MOHAN DHUPAR RESOLUTION PROFESSIONAL FOR M/S. WEST FACE HOSPITALITY AND MANAGEMENT PVT. LTD. VS. ONE 8 COMMUNE OWNED BY TRUEPALATE CAFé PRIVATE LIMITED	Sec 60(5)	8/1/2025	1. not readable page no 9, 17, 31, 48, 51 to 52, 62, 67, 69 in PDF.	
420	3/26/2019	0710102073072019(No .of Docs 0)	0710102073072019/29	COMPANY PETITION IB (IBC)/933(PB)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. CLC INDUSTRIES LIMITED	IBC under Sec 7	8/1/2025	1. Vakalatnama and board resolution missed as per mention in index. 2. Bookmarking mandatory. Sign missed on every page in reply. 4. proof of service missed in pdf. 5. Affidavit missed in PDF.	
421	7/28/2025	0710102078962024(No .of Docs 2)	0710102078962024/5	INTERLOCUTORY APPLICATION (I.B.C)/4825(PB)2024	NAVNEET GUPTA RESOLUTION PROFESSIONAL VS. DEPUTY COMMISSIONER KARNAL	Sec 60(5)	8/1/2025	No of objection 1. Kindly attach the compliance order.	pridhisingla
422	7/29/2025	0710102055952025(No .of Docs 2)	0710102055952025/2	COMPANY PETITION IB (IBC)/351(ND)2025	KANSAL WOOLLEN AND HOSIERY MILLS PRIVATE LIMITED	IBC Section 59	8/1/2025	1. Kindly attach the compliance order.	shubhamgupta

423	6/30/2025	0710102055302025(No .of Docs 0)	0710102055302025/1	INTERLOCUTORY APPLICATION (I.B.C)/3193(ND)2025	BEACON TRUSTEESHIP LIMITED VSVATIKA IT PARKS PRIVATE LIMITED	Sec 60(5)	8/1/2025	1. date missed on vakalatnama	
424	9/30/2024	0710102084002024(No .of Docs 0)	0710102084002024/7	COMPANY PETITION (COMPANIES ACT)/207(ND)2024	KIAT INDIA INTERNATIONAL CLOTHING PRIVATE LIMITED	Sub-Section (1) Of Section 66.	8/1/2025	1.bookmarking mismatch as per pdf	
425	10/1/2024	0710102084102024(No .of Docs 0)	0710102084102024/2	INTERLOCUTORY APPLICATION (I.B.C)/4981(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. LOVENEET RANDA AUTHORIZED REPRESENTATIVE FINANCIAL CREDITORS IN CLASS	Sec 60(5)	8/1/2025	no of objection 1.bookmarking mandatory 2.need all pages sign and true copy in Annexure 3.order missing in pdf	
426	7/29/2025	0710102090002024(No .of Docs 2)	0710102090002024/3	INTERLOCUTORY APPLICATION (I.B.C)/5388(ND)2024	IDBI BANK LIMITED VS. ACIL LIMITED	Sec 60(5)	8/1/2025	1.compliance order missing in pdf	robin@12345
427	7/30/2025	0710102083142024(No .of Docs 1)	0710102083142024/12	RESTORED COMPANY PETITION (COMPANIES ACT)/4(PB)2024	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	8/1/2025	no of objection 1. compliance of the order dated 17.4.2025. 2.need every pages sign and true copy in annexure	Laws.lance
428	7/29/2025	0710102048742025(No .of Docs 1)	0710102048742025/4	TRANSFER APPLICATION/23(PB)2025	KISHORE KAKUMAL KESHWANI VS. MANOHAR KAKUMAL KESWANI	Rule16(d),N CLT Rules,2016	8/1/2025	No of objection 1. Index and bookmarking missed in pdf 2. 25rs welfare ticket and 3rs court fees missed in vakalatnama	D&K Law
429	3/20/2025	0710102023772025(No .of Docs 0)	0710102023772025/5	COMPANY PETITION IB (IBC)/209(ND)2025	BEACON TRUSTEESHIP LIMITED VS. ARCTURUS DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	8/1/2025	No of objection 1. vakalatnama missed in pdf 2. page numbering missed in pdf	
430	7/22/2025	0710102064262025(No .of Docs 0)	0710102064262025/1	TRANSFER APPLICATION (IBC)/45(PB)2025	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS. KARJAT GOLF CLUB PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	8/1/2025	No of objection 1. Kindly attach the compliance order.	
431	5/20/2025	0710102043252025(No .of Docs 0)	0710102043252025/11	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2025	ALPHA CORP DEVELOPMENT PRIVATE LIMITED VS. M/S. SHARDA INFRACON PVT LTD	Sec 60(5)	8/1/2025	1. Kindly attach the compliance order.	
432	8/7/2025	0710102037552025(No .of Docs 6)	0710102037552025/1	COMPANY PETITION (COMPANIES ACT)/93(ND)2025	DAKSHA GUPTA & ANR VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec. 71(10)	7/31/2025	1.all document separately file and submit final pdf	induslaw2022
433	7/30/2025	0710102017922024(No .of Docs 2)	0710102017922024/4	COMPANY PETITION (COMPANIES ACT)/111(ND)2024	KULDEEP SINGH LUTHRA VS. INTERNATIONAL ELECTRON DEVICES LIMITED	Sec. 169(4)	7/31/2025	no of objection 1.vakalatnama compulsory in reply 2. compliance order missing in pdf	Lojhaadv@123
434	2/7/2025	0710102013202025(No .of Docs 0)	0710102013202025/2	INTERLOCUTORY APPLICATION (I.B.C)/1099(ND)2025	NARESH KUMAR	Sec 60(5)	7/31/2025	1.bookmarking mandatory	
435	7/30/2025	0710102099772023(No .of Docs 2)	0710102099772023/17	COMPANY PETITION (COMPANIES ACT)/205(ND)2023	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/31/2025	copy of vakalatnama compulsory in reply	virendermehta
436	8/7/2025	0710102037552025(No .of Docs 6)	0710102037552025/1	COMPANY PETITION (COMPANIES ACT)/93(ND)2025	DAKSHA GUPTA & ANR VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec. 71(10)	7/31/2025	1.all document separately file and submit final pdf	induslaw2022

437	1/9/2024	0710102002972024(No .of Docs 0)	0710102002972024/2	INTERLOCUTORY APPLICATION (I.B.C)/4840(ND)2024	SHIVANK RASTOGI VS. ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	7/31/2025	1. 25 Rs. Welfare ticket missed on vakaltanama.	
438	8/7/2025	0710102037552025(No .of Docs 6)	0710102037552025/1	COMPANY PETITION (COMPANIES ACT)/93(ND)2025	DAKSHA GUPTA & ANR VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec. 71(10)	7/31/2025	1.all document separately file and submit final pdf	induslaw2022
439	8/7/2025	0710102037552025(No .of Docs 6)	0710102037552025/1	COMPANY PETITION (COMPANIES ACT)/93(ND)2025	DAKSHA GUPTA & ANR VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec. 71(10)	7/31/2025	1.all document separately file and submit final pdf	induslaw2022
440	7/28/2025	0710102017622020(No .of Docs 1)	0710102017622020/23	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	7/30/2025	1. kindly paste the 3rs. court fee and 25Rs. welfare tickets stick on Blank space of vakalatnama	sfionclt
441	9/25/2024	0710102082452024(No .of Docs 0)	0710102082452024/3	COMPANY PETITION (COMPANIES ACT)/203(ND)2024	SIERENTZ GLOBAL MERCHANTS INDIA PRIVATE LIMITED	Application under any other provisions ,Sub-Section (1) Of Section 66.	7/30/2025	1.compliance order missing in pdf	
442	7/28/2025	0710102092972022(No .of Docs 2)	0710102092972022/4	COMPANY PETITION IB (IBC)/9(ND)2023	THE CANARA BANK LIMITED VS. SURYA KANT JAIPURIA	Section 95(1)	7/30/2025	No of objection 1. page no 6 to 12 not readable	lawmarks
443	7/28/2025	0710102002162024(No .of Docs 1)	0710102002162024/3	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions-IBC	7/30/2025	1. not Readable page no 6-11 in PDF.	lawmarks
444	7/28/2025	0710102002162024(No .of Docs 2)	0710102002162024/2	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions-IBC	7/30/2025	1. Not readable page no 6 to 11 in PDF.	lawmarks
445	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
446	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
447	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
448	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee

449	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
450	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
451	9/25/2024	0710102082452024(No .of Docs 0)	0710102082452024/3	COMPANY PETITION (COMPANIES ACT)/203(ND)2024	SIERENTZ GLOBAL MERCHANTS INDIA PRIVATE LIMITED	Application under any other provisions ,Sub-Section (1) Of Section 66.	7/30/2025	1.compliance order missing in pdf	
452	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
453	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
454	9/25/2024	0710102082452024(No .of Docs 0)	0710102082452024/3	COMPANY PETITION (COMPANIES ACT)/203(ND)2024	SIERENTZ GLOBAL MERCHANTS INDIA PRIVATE LIMITED	Application under any other provisions ,Sub-Section (1) Of Section 66.	7/30/2025	1.compliance order missing in pdf	
455	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
456	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
457	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
458	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee

459	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
460	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
461	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
462	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
463	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
464	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
465	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
466	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
467	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
468	7/29/2025	0710102006612025(No .of Docs 1)	0710102006612025/5	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	7/30/2025	1. order dated 23.07.2025 missed in PDF	kartikseth
469	7/29/2025	0710102006612025(No .of Docs 1)	0710102006612025/4	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	7/30/2025	1. order dated 23.07.2025 missed in PDF.	kartikseth
470	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee

471	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
472	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
473	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
474	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
475	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
476	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
477	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
478	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
479	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
480	7/28/2025	0710102017032025(No .of Docs 2)	0710102017032025/4	COMPANY PETITION (COMPANIES ACT)/45(ND)2025	RAVINDERJIT SINGH VS. HARJI ENGINEERING WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Secti on 246	7/30/2025	1. Kindly attach the compliance order.	advvedanshvasisht
481	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee

482	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
483	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
484	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
485	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
486	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
487	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
488	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
489	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
490	7/28/2025	0710102070892024(No .of Docs 1)	0710102070892024/1	INTERLOCUTORY APPLICATION (I.B.C)/5452(ND)2024	EMPLOYEES PROVIDENT FUND ORGANISATION VS. SH. ASHOK KUMAR GUPTA LIQUIDATOR	Sec 60(5)	7/30/2025	No of objection 1. Bookmarking missed in pdf. 2. Notary, sign and counsel details missed in affidavit. 3. Proof of service missed in pdf as per mentioned in index 4. ORDER DATED 02.06.2024 PASSED BY THIS HON'BLE COUR missed in pdf as per mentioned in index.	Rish9710
491	9/25/2024	0710102082452024(No .of Docs 0)	0710102082452024/3	COMPANY PETITION (COMPANIES ACT)/203(ND)2024	SIERENTZ GLOBAL MERCHANTS INDIA PRIVATE LIMITED	Application under any other provisions ,Sub- Section (1) Of Section 66.	7/30/2025	1.compliance order missing in pdf	
492	7/28/2025	0710102042742025(No .of Docs 1)	0710102042742025/1	INTERLOCUTORY APPLICATION (I.B.C)/2783(ND)2025	DEV DATT SHARMA VSAJNARA INDIA LIMITED	Sections 60(5)/Regul ation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/30/2025	Wrong file, kindly file in IA.	10061974

493	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
494	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
495	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
496	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
497	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
498	7/29/2025	0710102001852024(No .of Docs 1)	0710102001852024/4	COMPANY APPEAL(COMPANIES ACT)/88(ND)2024	ASHWANI KUMAR VS. MAS SERVICES LIMITED - REGISTRAR & TRANSFER AGENT	Sec. 58(3),Sec. 59	7/30/2025	1. OCR missed in PDF. 2. kindly attach the compliance order.	csanand22
499	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
500	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
501	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
502	6/24/2025	0710102054002024(No .of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	7/30/2025	No of objection 1. 1rs court fees missed in vakalatnama	varshabanerjee
503	7/28/2025	0710102030822025(No .of Docs 1)	0710102030822025/1	INTERLOCUTORY APPLICATION (I.B.C)/2516(ND)2025	M/S RANJIT DAS VS. M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. Counsel sign missed in index	S@@t2114
504	7/26/2025	0710102083522024(No .of Docs 2)	0710102083522024/2	COMPANY APPEAL(COMPANIES ACT)/182(ND)2024	INCOME TAX OFFICER 14 1 NEW DELHI VS. 1. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	7/29/2025	1. True Copy sign missed on Annexures 2. Kindly attach the compliance order .	Shlokchandra@123
505	5/24/2025	0710102044682025(No .of Docs 0)	0710102044682025/9	INTERLOCUTORY APPLICATION (I.B.C)/2520(ND)2025	AJAY RAJ KARAN VS. MASCOT SAHO HOMES PVT LTD	Sec 60(5)	7/29/2025	No of objection 1. delete page no 15 OR MENTION IN INDEX	

506	5/24/2025	0710102044682025(No .of Docs 0)	0710102044682025/9	INTERLOCUTORY APPLICATION (I.B.C)/2520(ND)2025	AJAY RAJ KARAN VS. MASCOT SAHO HOMES PVT LTD	Sec 60(5)	7/29/2025	No of objection 1. delete page no 15 OR MENTION IN INDEX	
507	7/26/2025	0710102053362025(No .of Docs 2)	0710102053362025/2	INTERLOCUTORY APPLICATION (I.B.C)/3105(ND)2025	SANYAM GOEL RESOLUTION PROFESSIONAL FOR PROVIEW INFRASTRUCTURE PVT. LTD VSMR. PUNIT TYAGI DIRECTOR (POWER SUSPENDED) OF M/S PROVIEW INFRASTRUCTURE PVT. LTD. & ORS	Sec 66(1)	7/29/2025	1. Sign on every page of reply. 2. copy Vakalatnama needed in PDF.	prakhyaatsharma
508	7/26/2025	0710102053372025(No .of Docs 2)	0710102053372025/2	INTERLOCUTORY APPLICATION (I.B.C)/3110(ND)2025	SANYAM GOEL RESOLUTION PROFESSIONAL FOR NITYA REALTECH PVT. LTD VSMR. PUNIT TYAGI DIRECTOR (POWER SUSPENDED) OF M/S NITYA REALTECH PVT. LTD. & ORS	Sec 66(1)	7/29/2025	1. Sign missed on every page of reply. 2. Vakalatnama missed in PDF.	prakhyaatsharma
509	7/25/2025	0710102048742025(No .of Docs 3)	0710102048742025/3	TRANSFER APPLICATION/23(PB)2025	KISHORE KAKUMAL KESHWANI VS. MANOHAR KAKUMAL KESWANI	Rule16(d),N CLT Rules,2016	7/29/2025	1. double pagination on PDF. 2. Sign on every page of rejoinder. 3. Counsel details missed on Rejoinder last page 4. Bookmarking mismatch as per PDF.	D&K Law
510	8/1/2025	0710102106532024(No .of Docs 2)	0710102106532024/2	INTERLOCUTORY APPLICATION (I.B.C)/133(ND)2025	SUMAN KUMAR VERMA	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. order of Hon'''ble AA dated 25.07.2025 missed in pdf as per mentioned in index.	CMASKVERMA
511	8/1/2025	0710102106532024(No .of Docs 2)	0710102106532024/2	INTERLOCUTORY APPLICATION (I.B.C)/133(ND)2025	SUMAN KUMAR VERMA	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. order of Hon'''ble AA dated 25.07.2025 missed in pdf as per mentioned in index.	CMASKVERMA
512	8/1/2025	0710102106532024(No .of Docs 2)	0710102106532024/2	INTERLOCUTORY APPLICATION (I.B.C)/133(ND)2025	SUMAN KUMAR VERMA	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. order of Hon'''ble AA dated 25.07.2025 missed in pdf as per mentioned in index.	CMASKVERMA
513	8/1/2025	0710102106532024(No .of Docs 2)	0710102106532024/2	INTERLOCUTORY APPLICATION (I.B.C)/133(ND)2025	SUMAN KUMAR VERMA	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. order of Hon'''ble AA dated 25.07.2025 missed in pdf as per mentioned in index.	CMASKVERMA
514	7/27/2025	0710102021082025(No .of Docs 11)	0710102021082025/3	INTERLOCUTORY APPLICATION (I.B.C)/1216(ND)2025	MICRO CAPITALS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	Rule 11 of NCLT, 2016	7/29/2025	no of objection 1.all document arrange volume wise and submit final pdf 2.compliance order missing in pdf	aditya.dausawala
515	7/23/2025	0710102068052024(No .of Docs 3)	0710102068052024/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2024	M/S. EMESS PROMOTERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	7/29/2025	No of objection 1. copy of vakalatnama mandatory in reply	Manubhav@123
516	7/23/2025	0710102068052024(No .of Docs 3)	0710102068052024/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2024	M/S. EMESS PROMOTERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	7/29/2025	No of objection 1. copy of vakalatnama mandatory in reply	Manubhav@123
517	7/23/2025	0710102068052024(No .of Docs 3)	0710102068052024/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2024	M/S. EMESS PROMOTERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	7/29/2025	No of objection 1. copy of vakalatnama mandatory in reply	Manubhav@123
518	7/23/2025	0710102068052024(No .of Docs 3)	0710102068052024/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2024	M/S. EMESS PROMOTERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	7/29/2025	No of objection 1. copy of vakalatnama mandatory in reply	Manubhav@123
519	8/4/2025	0710102064262025(No .of Docs 1)	0710102064262025/3	TRANSFER APPLICATION (IBC)/45(PB)2025	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS. KARJAT GOLF CLUB PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	7/29/2025	No of objection 1. 25rs welfare ticket missed in pdf As we already mention same defect but not cure	adv.aishwaryatambe

520	7/27/2025	0710102010792024(No .of Docs 1)	0710102010792024/6	COMPANY PETITION (COMPANIES ACT)/63(ND)2024	IRMIN BATRA VS. EICHER MOTORS LIMITED	Sec. 241(1), Sec. 242(4)	7/29/2025	No of objection 1. Kindly attach the compliance order. 2. Proof of Service missed as per mentioned in index.	shivcharangarg&asso
521	8/4/2025	0710102064262025(No .of Docs 1)	0710102064262025/3	TRANSFER APPLICATION (IBC)/45(PB)2025	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS. KARJAT GOLF CLUB PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	7/29/2025	No of objection 1. 25rs welfare ticket missed in pdf As we already mention same defect but not cure	adv.aishwaryatambe
522	8/4/2025	0710102064262025(No .of Docs 1)	0710102064262025/3	TRANSFER APPLICATION (IBC)/45(PB)2025	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS. KARJAT GOLF CLUB PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	7/29/2025	No of objection 1. 25rs welfare ticket missed in pdf As we already mention same defect but not cure	adv.aishwaryatambe
523	8/4/2025	0710102064262025(No .of Docs 1)	0710102064262025/2	TRANSFER APPLICATION (IBC)/45(PB)2025	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS. KARJAT GOLF CLUB PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	7/29/2025	No of objection 1. 25rs welfare ticket missed in pdf As we already mention same defect but not cure	jillrodricks
524	7/28/2025	0710102030852025(No .of Docs 1)	0710102030852025/1	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2025	M/S RANJIT DAS VS. M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. Counsel sign missed in index	S@@t2114
525	7/28/2025	0710102030852025(No .of Docs 1)	0710102030852025/1	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2025	M/S RANJIT DAS VS. M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. Counsel sign missed in index	S@@t2114
526	7/28/2025	0710102030852025(No .of Docs 1)	0710102030852025/1	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2025	M/S RANJIT DAS VS. M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. Counsel sign missed in index	S@@t2114
527	7/28/2025	0710102030852025(No .of Docs 1)	0710102030852025/1	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2025	M/S RANJIT DAS VS. M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. Counsel sign missed in index	S@@t2114
528	7/28/2025	0710102030822025(No .of Docs 1)	0710102030822025/1	INTERLOCUTORY APPLICATION (I.B.C)/2516(ND)2025	M/S RANJIT DAS VS. M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. Counsel sign missed in index	S@@t2114
529	7/28/2025	0710102030822025(No .of Docs 1)	0710102030822025/1	INTERLOCUTORY APPLICATION (I.B.C)/2516(ND)2025	M/S RANJIT DAS VS. M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. Counsel sign missed in index	S@@t2114
530	7/28/2025	0710102030822025(No .of Docs 1)	0710102030822025/1	INTERLOCUTORY APPLICATION (I.B.C)/2516(ND)2025	M/S RANJIT DAS VS. M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	7/29/2025	No of objection 1. Counsel sign missed in index	S@@t2114
531	8/4/2025	0710102064262025(No .of Docs 1)	0710102064262025/2	TRANSFER APPLICATION (IBC)/45(PB)2025	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS. KARJAT GOLF CLUB PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	7/29/2025	No of objection 1. 25rs welfare ticket missed in pdf As we already mention same defect but not cure	jillrodricks
532	8/4/2025	0710102064262025(No .of Docs 1)	0710102064262025/2	TRANSFER APPLICATION (IBC)/45(PB)2025	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS. KARJAT GOLF CLUB PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	7/29/2025	No of objection 1. 25rs welfare ticket missed in pdf As we already mention same defect but not cure	jillrodricks
533	8/4/2025	0710102064262025(No .of Docs 1)	0710102064262025/2	TRANSFER APPLICATION (IBC)/45(PB)2025	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS. KARJAT GOLF CLUB PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	7/29/2025	No of objection 1. 25rs welfare ticket missed in pdf As we already mention same defect but not cure	jillrodricks

534	5/24/2025	0710102044682025(No .of Docs 0)	0710102044682025/9	INTERLOCUTORY APPLICATION (I.B.C)/2520(ND)2025	AJAY RAJ KARAN VS. MASCOT SAHO HOMES PVT LTD	Sec 60(5)	7/29/2025	No of objection 1. delete page no 15 OR MENTION IN INDEX	
535	5/24/2025	0710102044682025(No .of Docs 0)	0710102044682025/9	INTERLOCUTORY APPLICATION (I.B.C)/2520(ND)2025	AJAY RAJ KARAN VS. MASCOT SAHO HOMES PVT LTD	Sec 60(5)	7/29/2025	No of objection 1. delete page no 15 OR MENTION IN INDEX	
536	7/25/2025	0710102046822023(No .of Docs 2)	0710102046822023/4	COMPANY PETITION (COMPANIES ACT)/104(PB)2023	SANGEETA BATRA VS. INESSA NUTRACEUTICALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/29/2025	date missed on Vakatalnama.	sajalain537
537	7/26/2025	0710102019772023(No .of Docs 3)	0710102019772023/19	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	7/29/2025	1. Sign on every page of Reply page no 1 to 9. 2. true Copy sign missed on Annexures. 3. copy of Vakalatnama missed in PDF. 4. Kindly attach the Compliance order.	rajeev1124
538	8/4/2025	0710102064262025(No .of Docs 1)	0710102064262025/3	TRANSFER APPLICATION (IBC)/45(PB)2025	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS. KARJAT GOLF CLUB PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	7/29/2025	No of objection 1. 25rs welfare ticket missed in pdf As we already mention same defect but not cure	adv.aishwaryatambe
539	7/26/2025	0710102019772023(No .of Docs 3)	0710102019772023/20	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	7/29/2025	1. Vakaltnama missed in PDF. 2. True Copy sign missed on Annexures. 3. sign missed on Reply. 4. Compliance order missed	rajeev1124
540	7/25/2025	0710102049442024(No .of Docs 3)	0710102049442024/5	COMPANY PETITION IB (IBC)/515(ND)2024	CENTRAL BANK OF INDIA VS. ABHINAV INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	7/28/2025	1. repeat numbering on PDF. 2. kindly attach the compliance order.	bkmldelhi
541	6/26/2025	0710102054412025(No .of Docs 0)	0710102054412025/1	INTERLOCUTORY APPLICATION (I.B.C)/3285(ND)2025	KRANTHI KUMAR KEDARI VS. ZAPDOR ENGINEERING PRIVATE LIMITED	Application under any other provisions-IBC	7/28/2025	1. order dated 11.07.2025 missed in PDF	
542	7/25/2025	0710102062632024(No .of Docs 9)	0710102062632024/2	COMPANY PETITION IB (IBC)/586(ND)2024	IDBI BANK LIMITED VS. DIPALI MITTAL	Section 95(1)	7/28/2025	1.double pagination wrong all volume in pdf	Dsnr.Legal2016
543	7/29/2025	0710102019012024(No .of Docs 2)	0710102019012024/3	COMPANY PETITION IB (IBC)/185(ND)2024	ABHIJEET JAIN	IBC Section 59	7/27/2025	No of objection 1. Bookmarking and index missed in pdf. 2. Page no and sign missed in pdf	advsaauravjain
544	7/29/2025	0710102019012024(No .of Docs 2)	0710102019012024/3	COMPANY PETITION IB (IBC)/185(ND)2024	ABHIJEET JAIN	IBC Section 59	7/27/2025	No of objection 1. Bookmarking and index missed in pdf. 2. Page no and sign missed in pdf	advsaauravjain
545	7/29/2025	0710102019012024(No .of Docs 2)	0710102019012024/3	COMPANY PETITION IB (IBC)/185(ND)2024	ABHIJEET JAIN	IBC Section 59	7/27/2025	No of objection 1. Bookmarking and index missed in pdf. 2. Page no and sign missed in pdf	advsaauravjain
546	7/29/2025	0710102019012024(No .of Docs 2)	0710102019012024/3	COMPANY PETITION IB (IBC)/185(ND)2024	ABHIJEET JAIN	IBC Section 59	7/27/2025	No of objection 1. Bookmarking and index missed in pdf. 2. Page no and sign missed in pdf	advsaauravjain
547	7/29/2025	0710102019012024(No .of Docs 2)	0710102019012024/3	COMPANY PETITION IB (IBC)/185(ND)2024	ABHIJEET JAIN	IBC Section 59	7/27/2025	No of objection 1. Bookmarking and index missed in pdf. 2. Page no and sign missed in pdf	advsaauravjain
548	7/29/2025	0710102019012024(No .of Docs 2)	0710102019012024/3	COMPANY PETITION IB (IBC)/185(ND)2024	ABHIJEET JAIN	IBC Section 59	7/27/2025	No of objection 1. Bookmarking and index missed in pdf. 2. Page no and sign missed in pdf	advsaauravjain
549	7/29/2025	0710102019012024(No .of Docs 2)	0710102019012024/3	COMPANY PETITION IB (IBC)/185(ND)2024	ABHIJEET JAIN	IBC Section 59	7/27/2025	No of objection 1. Bookmarking and index missed in pdf. 2. Page no and sign missed in pdf	advsaauravjain
550	7/29/2025	0710102019012024(No .of Docs 2)	0710102019012024/3	COMPANY PETITION IB (IBC)/185(ND)2024	ABHIJEET JAIN	IBC Section 59	7/27/2025	No of objection 1. Bookmarking and index missed in pdf. 2. Page no and sign missed in pdf	advsaauravjain
551	7/29/2025	0710102019012024(No .of Docs 2)	0710102019012024/3	COMPANY PETITION IB (IBC)/185(ND)2024	ABHIJEET JAIN	IBC Section 59	7/27/2025	No of objection 1. Bookmarking and index missed in pdf. 2. Page no and sign missed in pdf	advsaauravjain

552	7/31/2024	0710102066772024(No .of Docs 0)	0710102066772024/8	RESTORED COMPANY PETITION (IBC)/15(ND)2024	ASHU AGENCIES VS. AL DUA FOOD PROCESSING PVT. LTD.	IBC Under Sec 9	7/26/2025	1. kindly attach the compliance order. 2. bookmarking mandatory	
553	7/25/2025	0710102074632022(No .of Docs 2)	0710102074632022/7	COMPANY PETITION IB (IBC)/704(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL VS. ANIL GOEL	Section 95(1)	7/26/2025	1. copy of need vakalatanama. 2. page no 42 missed in PDF as per mention in Index.	hcclaw@gmail.com
554	7/25/2025	0710102083752023(No .of Docs 1)	0710102083752023/3	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2023	WORKERS /EMPLOYEES OF SARAYA INDUSTRIES LTD (THROUGH AUTHORISED REPRESENTATIVE OF HARDIYA SHANKAR MISHRA/O LATE SHARDA MISHRA VS. SARAYA INDUSTRIES LIMITED	Sec 60(5)	7/26/2025	1. kindly attach the Compliance Order.	tanveerzaki
555	7/23/2025	0710200419922018(No .of Docs 3)	0710200419922018/6	COMPANY PETITION IB (IBC)/622(ND)2018	SUNFLAG IRON & STEEL CO LTD VS RAJAT WIRES PVT LTD	IBC Under Sec 9	7/25/2025	no of objection 1.bookmarking mandatory 2.all document separately file	advmanas13
556	7/22/2025	0710102122082019(No .of Docs 3)	0710102122082019/10	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/25/2025	no. of objections. 1. Not Readable page no. 48 to 50 and 63. 2. True Copy Sign missed page no. 249 to 256 in PDF. 3. Vakalatnama Mandatory.	sourabhllb@gmail.com
557	7/24/2025	0710102076412022(No .of Docs 1)	0710102076412022/4	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	7/25/2025	1. Kindly attach the compliance order. 2. one rupee court fee missed on vakalatnama	Vinodkumar
558	7/23/2025	0710102090422023(No .of Docs 1)	0710102090422023/4	COMPANY PETITION IB (IBC)/142(ND)2024	LIBERIUM GLOBAL RESOURCES PRIVATELIMITED VS. AMRITSAR MSW LIMITED	IBC Under Sec 9	7/25/2025	1. kindly attach the compliance order.	ppt@jsalaw.com
559	7/24/2025	0710102097252023(No .of Docs 2)	0710102097252023/8	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	7/25/2025	1. Bookmarking and Index Mandatory. 2. Kindly attach the compliance order.	rdharmendra47
560	7/24/2025	0710102018172024(No .of Docs 5)	0710102018172024/4	INTERLOCUTORY APPLICATION (I.B.C)/1088(ND)2024	M/S KAVERI SAHAKARI AWAS SAMITI LIMITED VS. HORIZON BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/25/2025	No of objection 1.vol 4 same upload in pdf 2.double pagination wrong in pdf 3.this pages is blur pages no 26, 4. this pages is hindi pages no 76 to 195. 197 to 237. 258,590,591,592,627,628,629,631,632,633,634,638,639,640,641,648,649,650,651,652,653,656,660,661,663, 665 to 672. 5.vol 2 and 3, 4. pdf is not clear.	abhi4064
561	7/23/2025	0710102041792024(No .of Docs 1)	0710102041792024/49	INTERLOCUTORY APPLICATION (I.B.C)/3022(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S ANSAL PROPERTIES & INFRASTRUCTURE LTD VS. ARCHANA CAPOOR	Sec 66(1)	7/25/2025	no. of objections. 1. Kindly attach the compliance order. 2. One Rupee Court fee missed on vakaltanama. 3. Bookmarking mandatory.	pinnaclelawassociate
562	7/23/2025	0710102051852024(No .of Docs 1)	0710102051852024/18	INTERLOCUTORY APPLICATION (I.B.C)/3245(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. M/S SAMYAK PROJECTS PVT LTD	Application under any other provisions-IBC,Applica tion under any other provisions-IBC	7/25/2025	no. of objections. 1. kindly attach the compliance order. 2. One Rupee Court fee missed on vakalatnama. 3.Bookmarking mandatory.	pinnaclelawassociate
563	7/24/2025	0710102052742024(No .of Docs 1)	0710102052742024/5	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/56(ND)2024	ARTLINE VINIMAY PVT LTD	Sec. 230-232 - Second Motion	7/25/2025	Kindly attach the compliance order.	cfcadm00521

564	7/23/2025	0710102062422024(No .of Docs 9)	0710102062422024/2	COMPANY PETITION IB (IBC)/588(ND)2024	IDBI BANK LIMITED VS. AMIT MITTAL	Section 95(1)	7/25/2025	No. of Objection 1. Double pagination remove 2. Hindi page 424 743 825 826 translate to english 3. page no. 66 to 100 112 227 228 229 232 234 235 236 237 238 388 416 426 427 479 480 555 577 604 606 611 to 616 625 626 to 630 654 655 779 to 790 825 to 826 989 1042 1044 to 1056 1073 to 1086 to 1099 1198 1202 1205 1206 1209 not clear.	Dsnr.Legal2016
565	7/22/2025	0710102070032024(No .of Docs 2)	0710102070032024/9	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Appli cation under any other provisions ,Section 246,Section 447	7/25/2025	no. of objections. 1. Bookmarking Mandatory.	laus
566	7/24/2025	0710102099242024(No .of Docs 2)	0710102099242024/25	INTERLOCUTORY APPLICATION (I.B.C)/6079(ND)2024	DEEPAK VIG VS. BRILLIANT METALS PVT LTD	Application under any other provisions-IBC	7/25/2025	1. Sign need of every page in PDF. 2. Required Council details and sign the last page of brief submission. 3 Kindly attach the compliance order.	Shivam2645
567	7/23/2025	0710102107332024(No .of Docs 2)	0710102107332024/3	COMPANY PETITION (COMPANIES ACT)/7(ND)2025	MR. ANSHUMAN MAGAZINE VS. GLEAMING REAL ESTATE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/25/2025	no. of objections. 1. kindly attach the compliance order.	harshsingh17
568	3/29/2025	0710102026022025(No .of Docs 0)	0710102026022025/1	INTERLOCUTORY APPLICATION (I.B.C)/2216(ND)2025	SANJAY THAPAR VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regul ation 13	7/25/2025	no. of objections. 1. one Rupee Court fee missed on Vakaltanama.	
569	3/29/2025	0710102026172025(No .of Docs 0)	0710102026172025/1	INTERLOCUTORY APPLICATION (I.B.C)/2137(ND)2025	ANKUR ARORA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regul ation 13	7/25/2025	no. of objections 1. one Rupee Court fee missed on Vakaltanama.	
570	4/1/2025	0710102027052025(No .of Docs 0)	0710102027052025/1	INTERLOCUTORY APPLICATION (I.B.C)/2218(ND)2025	SANJAY TANWANI VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regul ation 13	7/25/2025	no. of objection. 1. one Rupee Court fee missed on Vakaltanama.	
571	4/4/2025	0710102028212025(No .of Docs 0)	0710102028212025/1	INTERLOCUTORY APPLICATION (I.B.C)/2125(ND)2025	VIVEK SRIVASTAVA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regul ation 13	7/25/2025	no. of objections. 1. one Rupee Court fee missed on Vakaltanama.	
572	4/4/2025	0710102028412025(No .of Docs 0)	0710102028412025/1	INTERLOCUTORY APPLICATION (I.B.C)/2213(ND)2025	TARUN ARORA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regul ation 13	7/25/2025	no. of objections. 1. one Rupee Court fee missed on Vakaltanama.	
573	7/23/2025	0710102030302025(No .of Docs 2)	0710102030302025/1	INTERLOCUTORY APPLICATION (I.B.C)/2212(ND)2025	RAHUL NANGIA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regul ation 13	7/25/2025	no. of objections. 1. one Rupee Court fee missed on Vakaltanama.	advocatevijetasingh
574	7/23/2025	0710102035412025(No .of Docs 2)	0710102035412025/1	INTERLOCUTORY APPLICATION (I.B.C)/1992(ND)2025	ARVIND SHEORAN VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regul ation 13	7/25/2025	no. of objections. 1. one Rupee Court fee missed on Vakalatanama.	advocatevijetasingh
575	7/23/2025	0710102035452025(No .of Docs 2)	0710102035452025/1	INTERLOCUTORY APPLICATION (I.B.C)/1993(ND)2025	PUNARJ REALTY PVT. LTD. VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regul ation 13	7/25/2025	no. of objections. 1. one Rupee Court fee missed on Vakaltanama.	advocatevijetasingh
576	7/23/2025	0710102035462025(No .of Docs 2)	0710102035462025/1	INTERLOCUTORY APPLICATION (I.B.C)/1995(ND)2025	KARTIK GANESAN VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regul ation 13	7/25/2025	no. of objections. 1. one Rupee Court fee missed on Vakaltanama.	advocatevijetasingh
577	7/23/2025	0710102040362025(No .of Docs 2)	0710102040362025/1	INTERLOCUTORY APPLICATION (I.B.C)/2339(ND)2025	ATUL PURI VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regul ation 13	7/25/2025	no. of objections. 1. one Rupee Court fee missed on Vakalatnama.	advocatevijetasingh

578	7/23/2025	0710102040402025(No .of Docs 2)	0710102040402025/1	INTERLOCUTORY APPLICATION (I.B.C)/2333(ND)2025	APARNA TUTEJA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	7/25/2025	no. of objections. 1. one Rupee Court fee missed on Vakaltanama.	advocatevijetasingh
579	7/23/2025	0710102044462025(No .of Docs 1)	0710102044462025/3	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)2025	VIVEK KUMAR VS. RAMESH BHAI BHIM JI BHAI PATEL	Sec 60(5)	7/25/2025	no. of objections. 1. kindly attach the compliance order.	Animesh1130
580	7/24/2025	0710102051292025(No .of Docs 1)	0710102051292025/1	INTERLOCUTORY APPLICATION (I.B.C)/2988(ND)2025	IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH- MR. JALESH KUMAR GROVER VS. GAUTAM CHOWDHARY DIRECTOR (POWERS SUSPENDED) MIS SANTUR INFRASTRUCTURE PVT. LTD	19(2)	7/25/2025	Kindly attach the compliance order.	Abhirup Dasgupta
581	7/23/2025	0710102053692025(No .of Docs 1)	0710102053692025/3	INTERLOCUTORY APPLICATION (I.B.C)/3094(ND)2025	VIVEK KUMAR VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF PIYUSH COLONISERS LTD	Sec 60(5)	7/25/2025	no. of objections. 1. kindly attach the compliance order.	Animesh1130
582	12/16/2024	0710102106292024(No .of Docs 0)	0710102106292024/3	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	7/24/2025	1.jurisdiction wrong	
583	7/22/2025	0710102070032024(No .of Docs 2)	0710102070032024/8	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	7/24/2025	no. of objections. 1. Bookmarking Mandatory with page numbering.	laus
584	7/23/2025	0710102055072024(No .of Docs 2)	0710102055072024/21	COMPANY PETITION IB (IBC)/415(ND)2024	VDOPIA MEDIA AND SOFTWARE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 10	7/24/2025	1.wrong file this file is application. kindly file IA. or compliance order needed	advdeepakkumar
585	7/22/2025	0710102062752025(No .of Docs 3)	0710102062752025/1	INTERLOCUTORY APPLICATION (I.B.C)/3490(PB)2025	SAYAM SHARES AND SECURITIES VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/24/2025	no . of objections. 1. OCR missed Page no. 13 to 106 and 175 to 212 in PDF. 2. True Copy Sign Missed Page no. 13 to 27, 52, 53 and 56 to 61, 107 to 174 in PDF. 3. Double numbering page no. 176 to 207 in PDF.	D&K Law
586	7/30/2025	0710102053232024(No .of Docs 2)	0710102053232024/3	INTERLOCUTORY APPLICATION (I.B.C)/4797(ND)2024	AGGARWAL REALTECH THROUGH MR. DHANESH CHAND AGGARWAL VS. DEVENDRA SINGH	Sec 60(5)	7/24/2025	No of objection 1. wrong file. kindly file application or compliance order needed	advocatepranavgupta
587	7/30/2025	0710102053232024(No .of Docs 2)	0710102053232024/3	INTERLOCUTORY APPLICATION (I.B.C)/4797(ND)2024	AGGARWAL REALTECH THROUGH MR. DHANESH CHAND AGGARWAL VS. DEVENDRA SINGH	Sec 60(5)	7/24/2025	No of objection 1. wrong file. kindly file application or compliance order needed	advocatepranavgupta
588	7/30/2025	0710102053232024(No .of Docs 2)	0710102053232024/3	INTERLOCUTORY APPLICATION (I.B.C)/4797(ND)2024	AGGARWAL REALTECH THROUGH MR. DHANESH CHAND AGGARWAL VS. DEVENDRA SINGH	Sec 60(5)	7/24/2025	No of objection 1. wrong file. kindly file application or compliance order needed	advocatepranavgupta

589	7/22/2025	0710102062752025(No .of Docs 3)	0710102062752025/2	INTERLOCUTORY APPLICATION (I.B.C)/3490(PB)2025	SAYAM SHARES AND SECURITIES VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/24/2025	no. of objections. 1. Double numbering page no. 176 to 207 in PDF. 2. True Copy Sign Missed page no. 14 to 27 and 107 to 174 in PDF. 3. OCR missed page no 14 to 108 and 175 to 212 in PDF. 4. Date not mention on Affidavit. 5. Pagination missed in Bookmarking	D&K Law
590	7/23/2025	0710102019922025(No .of Docs 2)	0710102019922025/1	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2025	AJAY KUMAR THAKUR VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	7/24/2025	1.court fee 3rs missing in vakalatnama	advocatevijetasingh
591	7/23/2025	0710102048072024(No .of Docs 1)	0710102048072024/11	INTERLOCUTORY APPLICATION (I.B.C)/2957(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S ANSAL PROPERTIES & INFRASTRUCTURE LTD VS. M/S PIYARE LAL HARI SINGH BUILDERS PVT LTD	Sec 66(1)	7/24/2025	no. of objections. 1. Vakalatnama court fees of 1 rupees missing 2. Book marking	pinnaclelawassociate
592	7/23/2025	0710102023622025(No .of Docs 2)	0710102023622025/1	INTERLOCUTORY APPLICATION (I.B.C)/2112(ND)2025	JAI PRAKASH GUPTA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	7/24/2025	no. of objections. 1. one rupee court fee missed on Vakalatnama	advocatevijetasingh
593	7/22/2025	0710102046792025(No .of Docs 3)	0710102046792025/1	COMPANY APPEAL (COMPANIES ACT)/99(ND)2025	PROLIFIC DIGIGRAPHICS PRIVATE LIMITED VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	7/24/2025	no. of objections. 1. index and bookmarking mandatory. 2. kindly attach the compliance order.	Akshansh@3110
594	7/30/2025	0710102053232024(No .of Docs 2)	0710102053232024/3	INTERLOCUTORY APPLICATION (I.B.C)/4797(ND)2024	AGGARWAL REALTECH THROUGH MR. DHANESH CHAND AGGARWAL VS. DEVENDRA SINGH	Sec 60(5)	7/24/2025	No of objection 1. wrong file. kindly file application or compliance order needed	advocatepranavgupta
595	7/21/2025	0710102063332022(No .of Docs 2)	0710102063332022/5	INTERLOCUTORY APPLICATION (I.B.C)/3948(ND)2022	ADITYA KUMAR VSVICTORY INRAEDGE PVT. LTD.	Sec 60(5)	7/23/2025	no. of objections. 1. Sign missed page no 1 to 21 in pdf. 2. OCR missed Page no. 26 to 89 in PDF.	neerajjainusa
596	12/16/2024	0710102106292024(No .of Docs 0)	0710102106292024/4	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	7/23/2025	No. of objections. 1. wrong jurisdiction.	
597	12/16/2024	0710102106292024(No .of Docs 0)	0710102106292024/4	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	7/23/2025	No. of objections. 1. wrong jurisdiction.	
598	7/21/2025	0710102032702025(No .of Docs 2)	0710102032702025/1	CONTEMPT PETITION (COMPANIES ACT)/6(ND)2025	MR. B.N MEHTA VS. M/S P.G.T COMPONENTS LIMITED	Sec 425	7/23/2025	no. of objections. 1. Vakalatnama mandatory.	aaryan@sastrallegal
599	7/21/2025	0710102116672019(No .of Docs 2)	0710102116672019/4	COMPANY PETITION (COMPANIES ACT)/129(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 241(1), Sec. 242(4)	7/23/2025	no. of objections. 1. Three Rs. Court fee and 25 Rs. welfare ticket missed on Vakalatnama in PDF.	spsc
600	7/28/2025	0710102086982020(No .of Docs 3)	0710102086982020/3	COMPANY APPLICATION (COMPANIES ACT)/486(ND)2020	MR. NIKHIL RAI AND ANOTHER VS. M/S VCARE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	7/23/2025	no of objection 1.pagination missing in bookmarking 2.need all pages sign in pdf 3.counsel details missing in index	gaggarpartner
601	12/16/2024	0710102106292024(No .of Docs 0)	0710102106292024/4	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	7/23/2025	No. of objections. 1. wrong jurisdiction.	
602	7/28/2025	0710102086982020(No .of Docs 3)	0710102086982020/3	COMPANY APPLICATION (COMPANIES ACT)/486(ND)2020	MR. NIKHIL RAI AND ANOTHER VS. M/S VCARE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	7/23/2025	no of objection 1.pagination missing in bookmarking 2.need all pages sign in pdf 3.counsel details missing in index	gaggarpartner
603	7/28/2025	0710102086982020(No .of Docs 3)	0710102086982020/3	COMPANY APPLICATION (COMPANIES ACT)/486(ND)2020	MR. NIKHIL RAI AND ANOTHER VS. M/S VCARE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	7/23/2025	no of objection 1.pagination missing in bookmarking 2.need all pages sign in pdf 3.counsel details missing in index	gaggarpartner

604	7/28/2025	0710102086982020(No .of Docs 3)	0710102086982020/3	COMPANY APPLICATION(COMPA NIES ACT)/486(ND)2020	MR. NIKHIL RAI AND ANOTHER VS. M/S VCARE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	7/23/2025	no of objection 1.pagination missing in bookmarking 2.need all pages sign in pdf 3.counsel details missing in index	gaggarpartner
605	12/16/2024	0710102106292024(No .of Docs 0)	0710102106292024/4	COMPANY PETITION IB (IBC)/871(ND)2024	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	7/23/2025	No. of objections. 1. wrong jurisdiction.	
606	7/17/2025	0710102103372020(No .of Docs 2)	0710102103372020/11	INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020	ACREAGE PROPERTIES PRIVATE LTD VS. AMIT AGARWAL	Sec 47 (1)	7/22/2025	no. of objections. 1. bookmarking and index mandatory. 2. Vakalatnama missed. 3. True Copy Sign missed on everypage of reply. 4. Page numbering missed in PDF.	Siddhant@2024
607	7/26/2025	0710102057492025(No .of Docs 3)	0710102057492025/1	INTERLOCUTORY APPLICATION (I.B.C)/3295(ND)2025	SANGITA SINGH VS. GYAN CHANDRA MISRA	Section 60(5)/Rule 11	7/22/2025	No. of objections. 1. Date missed in vakalatnama 2. index missed in pdf 3. reply missing	epochlegal77
608	7/26/2025	0710102057492025(No .of Docs 3)	0710102057492025/1	INTERLOCUTORY APPLICATION (I.B.C)/3295(ND)2025	SANGITA SINGH VS. GYAN CHANDRA MISRA	Section 60(5)/Rule 11	7/22/2025	No. of objections. 1. Date missed in vakalatnama 2. index missed in pdf 3. reply missing	epochlegal77
609	7/26/2025	0710102057492025(No .of Docs 3)	0710102057492025/1	INTERLOCUTORY APPLICATION (I.B.C)/3295(ND)2025	SANGITA SINGH VS. GYAN CHANDRA MISRA	Section 60(5)/Rule 11	7/22/2025	No. of objections. 1. Date missed in vakalatnama 2. index missed in pdf 3. reply missing	epochlegal77
610	7/26/2025	0710102057492025(No .of Docs 3)	0710102057492025/1	INTERLOCUTORY APPLICATION (I.B.C)/3295(ND)2025	SANGITA SINGH VS. GYAN CHANDRA MISRA	Section 60(5)/Rule 11	7/22/2025	No. of objections. 1. Date missed in vakalatnama 2. index missed in pdf 3. reply missing	epochlegal77
611	7/19/2025	0710102043562025(No .of Docs 1)	0710102043562025/1	INTERLOCUTORY APPLICATION (I.B.C)/2965(ND)2025	MAHINDRA & MAHINDRA VS. HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 60(5)	7/22/2025	no. of objections. 1. Order dated 01.07.2025 missed in PDF	anand.jha
612	7/18/2025	0710102078132024(No .of Docs 1)	0710102078132024/8	COMPANY PETITION (COMPANIES ACT)/200(ND)2024	MRS. RENUKA SUSHIL BEHL VS. MOHAN GHEE ENTERPRISES PRIVATE LIMITED	Sec. 59	7/22/2025	no. of objections. 1. only proof of service uploaded without index and compliance order	anurag@asv
613	7/18/2025	0710102016602022(No .of Docs 1)	0710102016602022/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/26(ND)2022	AGRANI INFRASTRUCTURE WORKS PRIVATELIMITED VS. EDISONS INFRAPOWER & MULTIVENTURESPRIVATE LIMITED	Sec. 230- 232, Sec 234	7/22/2025	no. of objections. 1. Bookmarking Mandatory. 2. True Copy Sign Page no 7,8 and 20 to 21 3. Page numbering missed on Index and PDF.	Trisha@123
614	7/18/2025	0710102087122022(No .of Docs 1)	0710102087122022/4	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/112(ND)2022	AGRANI INFRASTRUCTURE WORKS PRIVATELIMITED VS. EDISONS INFRAPOWER & MULTIVENTURESPRIVATE LIMITED	Sec. 230- 232 - Second Motion	7/22/2025	no. of objections. 1. Bookmarking mandatory. 2. True copy sign missed page no. 7-8 and 21 -21	Trisha@123
615	7/20/2025	0710102008882025(No .of Docs 2)	0710102008882025/3	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	7/22/2025	no. of objections. 1. Kindly upload separately Affidavit and minutes documents. 2. Council details and sign missed on minutes index and PDF.	vivekraj
616	7/21/2025	0710102000262025(No .of Docs 2)	0710102000262025/26	INTERLOCUTORY APPLICATION (I.B.C)/397(ND)2025	MR. HARVINDER SINGH RESOLUTION PROFESSIONAL IN THE MATTER OF M/S SITI BROADBAND SERVICES PRIVATE LIMITED VS. MR. ANJAN JAIN	Sec 66(1)	7/22/2025	no. of objections. 1. Bookmarking mandatory. 2. OCR missed in PDF. 3. Three Rs. Court Fee missed on Vakalatnama.	admin@chandhiok.com
617	7/17/2025	0710102109452024(No .of Docs 9)	0710102109452024/4	COMPANY PETITION IB (IBC)/6(ND)2025	SEAWAY PAPER AND PULP LIMITED VS. DEVPRIYA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	7/22/2025	No. of objections. 1. Bookmarking Mandatory. 2. Compile all documents in one PDF. 3. One Rupee Court Fee Missed on Vakalatnama. 4. Kindly paste welfare Tickets and Court Fee on Blank space. 5. Sign missed on every page of Reply.	Satyender@1992

618	7/18/2025	0710102087122022(No .of Docs 1)	0710102087122022/5	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/112(ND)2022	AGRANI INFRASTRUCTURE WORKS PRIVATELIMITED VS. EDISONS INFRAPOWER & MULTIVENTURESPRIVATE LIMITED	Sec. 230- 232 - Second Motion	7/22/2025	no. of objections. 1. Bookmarking mandatory. 2. True copy sign page no 7-8 and 20-21 in PDF.	Trisha@123
619	7/16/2025	0710102073042021(No .of Docs 2)	0710102073042021/4	INTERLOCUTORY APPLICATION (I.B.C)/4770(ND)2021	DEVENDRA SINGH VS. KINGCUP CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	7/21/2025	NO of objection 1.Sign missed in reply page no 1 to 15 2. 3rs court fees and date missed in vakalatnama	AbhishekGupta123
620	7/8/2025	0710102038152025(No .of Docs 2)	0710102038152025/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230- 232 - Second Motion	7/21/2025	No of objection 1. order dated 27.05.2025 missed in pdf	pslchambers
621	7/8/2025	0710102038152025(No .of Docs 2)	0710102038152025/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230- 232 - Second Motion	7/21/2025	No of objection 1. order dated 27.05.2025 missed in pdf	pslchambers
622	7/28/2025	0710102047972025(No .of Docs 3)	0710102047972025/4	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/52(ND)2025	AZTEC SHOES PRIVATE LIMITED	Sec. 230- 232 - Second Motion	7/21/2025	No. of objection 1. Wrong file, kindly file Petition. or compliacne order needed	naresh@gmail.com
623	7/17/2025	0710200401222016(No .of Docs 3)	0710200401222016/25	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	ANIL GOYAL AND ORS VS KALYAN POLYPACKS LTD AND ORS	Application under any other provisions	7/21/2025	No of objection 1. Delete extra pdf of Written submissions. 2. Bookmarking mandatory in all pdf 3. Numbering missed in index and pdf in all documents. 4. Sign required on every page. 5. incomplete pdf of written submission. 6. Sign missed in index in CONVENIENCE COMPILATION pdf. 7. Page no 70 to 81 not readable.	ravi@rkapoor.in
624	7/8/2025	0710102038152025(No .of Docs 2)	0710102038152025/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230- 232 - Second Motion	7/21/2025	No of objection 1. order dated 27.05.2025 missed in pdf	pslchambers
625	7/28/2025	0710102047972025(No .of Docs 3)	0710102047972025/4	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/52(ND)2025	AZTEC SHOES PRIVATE LIMITED	Sec. 230- 232 - Second Motion	7/21/2025	No. of objection 1. Wrong file, kindly file Petition. or compliacne order needed	naresh@gmail.com
626	7/17/2025	0710102039162025(No .of Docs 3)	0710102039162025/20	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016,Section 60(5)	7/21/2025	No of objection 1. 25 rs welfare ticket missed in vakalatnama	adv.vikramrchoudhary
627	7/17/2025	0710102029332023(No .of Docs 2)	0710102029332023/3	COMPANY PETITION (COMPANIES ACT)/150(ND)2023	MANJU VS. ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	7/21/2025	No. of objections. 1. Kindly File IA. or compliance order needed	hreemlegal
628	7/28/2025	0710102047972025(No .of Docs 3)	0710102047972025/4	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/52(ND)2025	AZTEC SHOES PRIVATE LIMITED	Sec. 230- 232 - Second Motion	7/21/2025	No. of objection 1. Wrong file, kindly file Petition. or compliacne order needed	naresh@gmail.com
629	7/8/2025	0710102038152025(No .of Docs 2)	0710102038152025/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230- 232 - Second Motion	7/21/2025	No of objection 1. order dated 27.05.2025 missed in pdf	pslchambers
630	7/16/2025	0710102057332025(No .of Docs 2)	0710102057332025/1	INTERLOCUTORY APPLICATION (I.B.C)/3271(PB)2025	MR. ABHIMANYU MITTAL VS. AKHILESH KUMAR & ORS	Sec 60(5)	7/21/2025	No of objection 1. Index missed in pdf 2. incomplete file	abhindra

631	7/8/2025	0710102038152025(No .of Docs 2)	0710102038152025/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/21/2025	No of objection 1. order dated 27.05.2025 missed in pdf	pslchambers
632	7/8/2025	0710102038152025(No .of Docs 2)	0710102038152025/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/21/2025	No of objection 1. order dated 27.05.2025 missed in pdf	pslchambers
633	7/8/2025	0710102038152025(No .of Docs 2)	0710102038152025/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/21/2025	No of objection 1. order dated 27.05.2025 missed in pdf	pslchambers
634	7/28/2025	0710102047972025(No .of Docs 3)	0710102047972025/4	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/52(ND)2025	AZTEC SHOES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/21/2025	No. of objection 1. Wrong file, kindly file Petition. or compliacne order needed	naresh@gmail.com
635	7/8/2025	0710102038152025(No .of Docs 2)	0710102038152025/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/21/2025	No of objection 1. order dated 27.05.2025 missed in pdf	pslchambers
636	7/21/2025	0710102031662025(No .of Docs 3)	0710102031662025/2	COMPANY PETITION (COMPANIES ACT)/78(ND)2025	MRS. ARCHANA AGGARWAL VS. IOC FASHIONS PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 242(4),Sec 241 (2),Section 56	7/21/2025	NO of objection 1. Main case no missed on vakalatnama	adv_shagun
637	7/21/2025	0710102031662025(No .of Docs 3)	0710102031662025/2	COMPANY PETITION (COMPANIES ACT)/78(ND)2025	MRS. ARCHANA AGGARWAL VS. IOC FASHIONS PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 242(4),Sec 241 (2),Section 56	7/21/2025	NO of objection 1. Main case no missed on vakalatnama	adv_shagun
638	7/21/2025	0710102031662025(No .of Docs 3)	0710102031662025/2	COMPANY PETITION (COMPANIES ACT)/78(ND)2025	MRS. ARCHANA AGGARWAL VS. IOC FASHIONS PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 242(4),Sec 241 (2),Section 56	7/21/2025	NO of objection 1. Main case no missed on vakalatnama	adv_shagun
639	7/21/2025	0710102031662025(No .of Docs 3)	0710102031662025/2	COMPANY PETITION (COMPANIES ACT)/78(ND)2025	MRS. ARCHANA AGGARWAL VS. IOC FASHIONS PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 242(4),Sec 241 (2),Section 56	7/21/2025	NO of objection 1. Main case no missed on vakalatnama	adv_shagun
640	7/8/2025	0710102038152025(No .of Docs 2)	0710102038152025/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/21/2025	No of objection 1. order dated 27.05.2025 missed in pdf	pslchambers
641	7/17/2025	0710200401652016(No .of Docs 3)	0710200401652016/7	COMPANY PETITION (COMPANIES ACT)/110(ND)2016	MS CHANDRA BALA MODI & ANR VS M/S SYNAPSE COMMUNICATION PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	7/18/2025	no. of objection 1. OCR missed page no. 89 to 91 ,126 to 128, 131,132,146,179,180, 216. 2. Not Readable Page no -53, 242 to 244 in PDF. 3. Translate Page no 254 in PDF.	gargonline
642	7/15/2025	0710102098172022(No .of Docs 4)	0710102098172022/10	INTERLOCUTORY APPLICATION (I.B.C)/5821(PB)2022	ASHWINI MEHRA	Sec 60(5)	7/18/2025	no. of objections. 1. wrong filling, should be file in application or compliance order needed	raghav.chadha

643	2/26/2023	0710102019482023(No .of Docs 0)	0710102019482023/13	COMPANY PETITION (COMPANIES ACT)/59(ND)2023	BAGARIA DERIVATIVE SERVICES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	7/17/2025	no. of objections. 1. One Rupee Court fee missing on Vakalatnama.	
644	7/22/2025	0710102050942025(No .of Docs 2)	0710102050942025/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/59(ND)2025	JAIPUR CRAFTS PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	7/17/2025	1. Remove Extra PDF on online portal please submit the final PDF with Compliance order.	Mayank@2025
645	7/22/2025	0710102050942025(No .of Docs 2)	0710102050942025/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/59(ND)2025	JAIPUR CRAFTS PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	7/17/2025	1. Remove Extra PDF on online portal please submit the final PDF with Compliance order.	Mayank@2025
646	7/15/2025	0710102090852021(No .of Docs 2)	0710102090852021/14	INTERLOCUTORY APPLICATION (I.B.C)/5815(ND)2021	PRAVEEN WADHWA VS. M/S H.S. OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	7/17/2025	No of objection 1. Index missed in pdf 2. Bookmarking missed in pdf	MAH45792017
647	7/15/2025	0710102055642025(No .of Docs 1)	0710102055642025/2	INTERLOCUTORY APPLICATION (IBC) (DIS.)/22(ND)2025	VENESSA METALS AND ALLOYS PVT. LTD. VS. TERRENCE ALLOYS PRIVATE LIMITED	Sec 54(1)	7/17/2025	no. of objection. 1. Copy of Email dated 10.07.2025 missing as per mention on Index.	bdverma
648	7/15/2025	0710102107232024(No .of Docs 2)	0710102107232024/4	INTERLOCUTORY APPLICATION (IBC) (PLAN)/4(ND)2025	MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT	Sec 30	7/17/2025	no. of objection 1. order dated 17.04.2025 missing in PDF.	chakilamnagarjunarao
649	7/16/2025	0710102016032020(No .of Docs 3)	0710102016032020/36	COMPANY APPLICATION (IBC)/1058(PB)2020	ICICI BANK VS. AMIT AGGARWAL	Sec 60(5)	7/17/2025	no. of objections. 1. OCR missed page no. 33 to 82, 89 to 107 and 129 to 205 in PDF.	swapnil.123
650	7/16/2025	0710102006562022(No .of Docs 3)	0710102006562022/22	CONTEMPT PETITION (COMPANIES ACT)/2(PB)2022	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Sec 425	7/17/2025	no. of objections. 1. double numbering in PDF. 2. Pagination missed on Bookmarking. 3. Not readable Page no. 29, 65 to 66, 158 to 169, 256, 257, 258, 259, 370, 398, 390, 391, 397 in PDF.	gauravmliberhan
651	7/22/2025	0710102050942025(No .of Docs 2)	0710102050942025/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/59(ND)2025	JAIPUR CRAFTS PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	7/17/2025	1. Remove Extra PDF on online portal please submit the final PDF with Compliance order.	Mayank@2025
652	7/22/2025	0710102050942025(No .of Docs 2)	0710102050942025/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/59(ND)2025	JAIPUR CRAFTS PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	7/17/2025	1. Remove Extra PDF on online portal please submit the final PDF with Compliance order.	Mayank@2025
653	6/10/2025	0710102049652025(No .of Docs 0)	0710102049652025/1	INTERLOCUTORY APPLICATION (I.B.C)/2946(ND)2025	RED APPLE BUYERS WELFARE ASSOCIATION (RABWA) VS. AMIT TYAGI & 4 ORS.	Section 60(5)/Rule 11	7/16/2025	no. of objections. 1. Bookmarking Mandatory. 2. True copy sign missed in PDF.	
654	7/14/2025	0710102047252024(No .of Docs 4)	0710102047252024/4	INTERLOCUTORY APPLICATION (I.B.C)/3322(PB)2024	MR. SAJJAN KUMAR DOKANIA RESOLUTION PROFESSIONAL VSMR. VINAY BHADARIA	Sec 66(1)	7/16/2025	no. of objections. 1. Bookmarking mandatory in Vol 1. 2. Incomplete bookmarking Vol 2 and Vol3. 3. Sign missed in Index in PDF 4. OCR missed in PDF. 5. True Copy Sign missed page no 118 to 136. 6. Double Pagination in PDF. 7. Delete extra entry in Vol 2 page no 183 to 185 as per mention on vol 1. 8. Not Readable page no. 176,178,180, 182, 240 and 244, 299 and 307. 9. page no. 114 to 116, 171 to 175, 164 to 163, 166, 169, 183 to 184, 186, 189, 194, 202 to 204, 206 to 208, 216 to 237, 245, 251, 253, 255, 256, 264, 280,353,359 to 365, 391 and 406 to 408 translate Hindi to English. 10. Vakalatnama missed in PDF.	rakesh@12

655	7/14/2025	0710102047252024(No .of Docs 4)	0710102047252024/3	INTERLOCUTORY APPLICATION (I.B.C)/3322(PB)2024	MR. SAJJAN KUMAR DOKANIA RESOLUTION PROFESSIONAL VSMR. VINAY BHADAURIA	Sec 66(1)	7/16/2025	no. of objections. 1. Bookmarking mandatory in Vol 1. 2. Incomplete bookmarking Vol 2 and Vol3. 3. Sign missed in Index in PDF 4. OCR missed in PDF. 5. True Copy Sign missed page no 118 to 136. 6. Double Pagination in PDF. 7. Delete extra entry in Vol 2 page no 183 to 185 as per mention on vol 1. 8. Not Readable page no. 176,178,180, 182, 240 and 244, 299 and 307. 9. page no. 114 to 116, 171 to 175, 164 to 163, 166, 169, 183 to 184, 186, 189, 194, 202 to 204, 206 to 208, 216 to 237, 245 ,251, 253, 255, 256, 264, 280,353,359 to 365, 391and 406 to 408 translate Hindi to English. 10. Vakalatnama missed in PDF.	rakesh@12
656	7/15/2025	0710102017682024(No .of Docs 2)	0710102017682024/3	COMPANY APPEAL(COMPANIES ACT)/116(ND)2024	PAL INFRASTRUCTURE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	7/16/2025	no. of objections. 1. Index missed in PDF. 2. OCR missed Page no. 2 to 6 and 21 to 31 in PDF. 3. True Copy sign missed page no 7 to 20 in PDF. 4. Vakalatnama Missed in PDF.	advssbhati1404
657	7/15/2025	0710102033962024(No .of Docs 1)	0710102033962024/7	COMPANY PETITION IB (IBC)/231(ND)2024	ADVANCE RECYCLING SOLUTIONS LLP	IBC Under Sec 10	7/16/2025	no. of objections. 1. Index and Bookmarking Mandatory in PDF.	varunlvm
658	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
659	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
660	7/11/2025	0710102038382025(No .of Docs 2)	0710102038382025/4	COMPANY PETITION (COMPANIES ACT)/73(ND)2025	KALPANA ARORA VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/15/2025	no. of objections. 1. OCR missed in PDF. 2. Remove blank page after 41,42,96 and 133 in PDF.	adv.naresh
661	7/11/2025	0710102038382025(No .of Docs 2)	0710102038382025/3	COMPANY PETITION (COMPANIES ACT)/73(ND)2025	KALPANA ARORA VS. NEXTGEN INFOWORLD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/15/2025	no. of objections. 1. OCR missed in PDF. 2. Remove Blank Page after 41, 96 and 133 in PDF	adv.naresh
662	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
663	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
664	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
665	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
666	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
667	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
668	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
669	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol

670	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
671	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
672	7/12/2025	0710102011382025(No .of Docs 1)	0710102011382025/3	INTERLOCUTORY APPLICATION (I.B.C)/656(ND)2025	SHIVANAND CHAUDHARY	Section 12(2)	7/15/2025	no. of objection. 1. Order Dated 21.05.2025 is missed in PDF.	Kanika Singhal
673	7/12/2025	0710102109772024(No .of Docs 1)	0710102109772024/4	COMPANY PETITION IB (IBC)/134(ND)2025	TATA CAPITAL LIMITED VS. UTTAM CYLINDERS PRIVATE LIMITED	IBC under Sec 7	7/15/2025	No of objection 1. Index and bookmarking missed in pdf	prashantkatara
674	7/13/2025	0710102106092024(No .of Docs 2)	0710102106092024/5	COMPANY PETITION IB (IBC)/860(ND)2024	UNIQUE TOBACCO COMPANY VS. PELICAN TOBACCO (INDIA) PRIVATE LIMITED.	IBC Under Sec 9	7/15/2025	No of objection 1. Counsel details missed in index	rkalaw
675	11/29/2024	0710102101282024(No .of Docs 0)	0710102101282024/44	TRANSFER PETITION(COMPANIES ACT)/38(PB)2024	SMT. KAVITA ARORA DO SH. LNDER PRAKASH MULLICK VS. LEPTONS DESIGNTEK RESPONDENT NO.1 RESPONDENT NO. 1 PVT. LTD	Any other provision - Govt body	7/15/2025	no. of objections. 1. Wrong file, kindly file in IA.	
676	7/11/2025	0710102094902024(No .of Docs 2)	0710102094902024/8	INTERLOCUTORY APPLICATION (I.B.C)/6256(ND)2024	ARVIND GARG VS. HDFC BANK	Sec 60(5)	7/15/2025	No of objection 1. Sign missed in page no 1 to 18	adityakumar
677	7/15/2025	0710102003942019(No .of Docs 1)	0710102003942019/24	COMPANY PETITION IB (IBC)/229(PB)2019	M/S. SHRIRAM TRANSPORT FINANCE CO. LTD. VS. M/S. TRANSGULF FROZEN FOOD CONTAINERS PVT. LTD.	IBC under Sec 7	7/15/2025	No of objection 1. 25rs. welfare ticket missed in vakalatnama.	Hecto11
678	7/15/2025	0710102078962024(No .of Docs 2)	0710102078962024/4	INTERLOCUTORY APPLICATION (I.B.C)/4825(PB)2024	NAVNEET GUPTA RESOLUTION PROFESSIONAL VS. DEPUTY COMMISSIONER KARNAL	Sec 60(5)	7/15/2025	No. Of Objection 1. Main case number remove the CHD	pridhisingla
679	7/15/2025	0710102078962024(No .of Docs 2)	0710102078962024/4	INTERLOCUTORY APPLICATION (I.B.C)/4825(PB)2024	NAVNEET GUPTA RESOLUTION PROFESSIONAL VS. DEPUTY COMMISSIONER KARNAL	Sec 60(5)	7/15/2025	No. Of Objection 1. Main case number remove the CHD	pridhisingla
680	7/15/2025	0710102078962024(No .of Docs 2)	0710102078962024/4	INTERLOCUTORY APPLICATION (I.B.C)/4825(PB)2024	NAVNEET GUPTA RESOLUTION PROFESSIONAL VS. DEPUTY COMMISSIONER KARNAL	Sec 60(5)	7/15/2025	No. Of Objection 1. Main case number remove the CHD	pridhisingla
681	7/15/2025	0710102078962024(No .of Docs 2)	0710102078962024/4	INTERLOCUTORY APPLICATION (I.B.C)/4825(PB)2024	NAVNEET GUPTA RESOLUTION PROFESSIONAL VS. DEPUTY COMMISSIONER KARNAL	Sec 60(5)	7/15/2025	No. Of Objection 1. Main case number remove the CHD	pridhisingla
682	7/13/2025	0710102074742024(No .of Docs 2)	0710102074742024/1	COMPANY PETITION IB (IBC)/688(ND)2024	PUNJAB NATIONAL BANK VS. SHRI SACHIN UPADHAYAY	Section 95(1)	7/15/2025	no . of objections. 1. Index and bookmarking mandatory.	Kush31318
683	7/13/2025	0710102074742024(No .of Docs 2)	0710102074742024/2	COMPANY PETITION IB (IBC)/688(ND)2024	PUNJAB NATIONAL BANK VS. SHRI SACHIN UPADHAYAY	Section 95(1)	7/15/2025	No of objection 1. Index and bookmarking missed in pdf	Kush31318
684	7/14/2025	0710102033962024(No .of Docs 1)	0710102033962024/6	COMPANY PETITION IB (IBC)/231(ND)2024	ADVANCE RECYCLING SOLUTIONS LLP	IBC Under Sec 10	7/15/2025	no. of objections. 1. index and bookmarking mandatory.	varunlvm
685	7/11/2025	0710102076292023(No .of Docs 2)	0710102076292023/6	COMPANY PETITION IB (IBC)/540(ND)2023	INDOSPIRIT DISTRIBUTION LIMITED VS. KRISTAL SPIRITS INDIA PRIVATE LIMITED	IBC Under Sec 9	7/15/2025	NO of objection 1. Index and bookmarking missed in pdf 2. Sign missed in every page	rajni@tlaindia.org

686	7/11/2025	0710102034642023(No .of Docs 2)	0710102034642023/5	COMPANY PETITION (COMPANIES ACT)/76(ND)2023	RAJENDRA NATH BHEL VS. PREM NATH MOTORS WORK SHOP PRIVATE LIMITED	Sec. 241(1)	7/15/2025	no. of objections. 1. Date not mention on Vakalatnama in PDF.	advkunwararpit
687	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
688	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
689	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
690	7/22/2025	0710102033902025(No .of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	7/15/2025	No of objection 1. Council details missing	kuverma_ol
691	3/17/2025	0710102022752025(No .of Docs 0)	0710102022752025/2	EXECUTION PETITION/1(ND)2025	UMA SARDA VS. SHREE NARSINGH EDUCATION CONSULTINGPRIVATE LIMITED	Sec 424 (3)	7/14/2025	no. of objections. 1. True Copy sign missed page no.1 to 15 in PDF. 2. one Rs. Court fee and 3 Rs. welfare ticket missed on Vakalatnama. 3. Written Submission as per mention on Index, but Reply mention in PDF, kindly correct true information.	
692	7/14/2025	0710102029862025(No .of Docs 1)	0710102029862025/3	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2025	MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR M /S THREE C PROPERTIES PRIVATE LIMITED VS. KOTAK MAHINDRA BANK	Sec 60(5)	7/14/2025	no. of objections. 1. 3 Rs. court fee missed on Vakalatnama	counselgulshan@gmail
693	7/13/2025	0710102031142021(No .of Docs 8)	0710102031142021/2	COMPANY PETITION (COMPANIES ACT)/111(ND)2021	M/S. ELGIN ELECTRONICS PVT. LTD. VS. M/S. TECH CONNECT SERVICES PVT. LTD.	Sec. 213	7/14/2025	no. of objection. 1. Merge all documents in one PDF. 2. True Copy sign missed on Reply and Annexure B. 3. one Rs. Court fee missed on Vakalatnama.	Satyender@1992
694	7/11/2025	0710102048662024(No .of Docs 2)	0710102048662024/3	COMPANY APPLICATION(COMPA NIES ACT)/137(ND)2024	NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS	Rule 11 of NCLT	7/14/2025	no. of objections. 1. OCR missed page no. 19 to 27 and 45 to 59 in PDF. 2. True copy sign page no. 42 to 44, 51 to 55 and 58, 59 in PDF. 3. Vakalatnama Missed in PDF.	rohitgandhi
695	3/17/2025	0710102022752025(No .of Docs 0)	0710102022752025/1	EXECUTION PETITION/1(ND)2025	UMA SARDA VS. SHREE NARSINGH EDUCATION CONSULTINGPRIVATE LIMITED	Sec 424 (3)	7/14/2025	no. of objections. 1. one rupee court fee and welfare ticket is missed in PDF. 2. Written Submission as per mention on index, but in pdf mention reply kindly correct true information.	
696	7/12/2025	0710102095982024(No .of Docs 2)	0710102095982024/4	INTERLOCUTORY APPLICATION (I.B.C)/5514(ND)2024	LOON LAND DEVELOPMENT LIMITED VS. MR. GAURAV KATIYAR	Sec 60(5)	7/14/2025	no of objection 1. written submission need sign last page 2. annexures page missed sign with true copy 3. ocr missed in pdf	srishtijuneja
697	7/11/2025	0710102034352025(No .of Docs 1)	0710102034352025/4	INTERLOCUTORY APPLICATION (I.B.C)/2154(ND)2025	MIS. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. VS. BIJENDER JAIN & ORS DIRECTOR (POWERS SUSPENDED) DSS INFRASTRUCTURES PRIVATE LIMITED	Sec 25(j)	7/14/2025	no of objections. 1. order dated 07.07.2025 is missed in PDF. 2. Proof of service missed as per mention on Index.	knmncit
698	7/11/2025	0710102048662024(No .of Docs 2)	0710102048662024/2	COMPANY APPLICATION(COMPA NIES ACT)/137(ND)2024	NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS	Rule 11 of NCLT	7/14/2025	no. of objections. 1. OCR missed page no 18 to 26 and 44 to 49 and 55 to 57 in PDF. 2. True Copy Sign Page no 41 to 43. 3. Vakalatnama Missed in PDF.	rohitgandhi
699	7/17/2025	0710102048742025(No .of Docs 3)	0710102048742025/1	TRANSFER APPLICATION/23(PB)2025	KISHORE KAKUMAL KESHWANI VS. MANOHAR KAKUMAL KESWANI	Rule16(d),N CLT Rules,2016	7/13/2025	No. of Objection 1.Rs. 25 Welfare ticket missing in Vakalatnama	AVP Partners

700	7/8/2025	0710204174352019(No .of Docs 5)	0710204174352019/1	INTERLOCUTORY APPLICATION (I.B.C)/725(ND)2019	IN THAT MATTER OF: MIS REGAL METAL & FERRO ALLOYS OPERATIONAL CREDITOR VERSUS SANDEEP AXLES PRIVATE LIMITED CORPORATE DEBTOR AND IN THE MATTER OF: VIJAY KUMAR GUPTA LIQUIDATOR/APPLICANT VERSUS CANARA BANK & ORS. RESPONDENTS	Application under any other provisions	7/13/2025	no of objection. 1. wrong file. 2. you can file as application according to your PDF. 3.Court fees Rs. 3 and Welfare ticket Rs. 25 missing in Vakalatnama	kushalbansal
701	7/8/2025	0710204174352019(No .of Docs 5)	0710204174352019/1	INTERLOCUTORY APPLICATION (I.B.C)/725(ND)2019	IN THAT MATTER OF: MIS REGAL METAL & FERRO ALLOYS OPERATIONAL CREDITOR VERSUS SANDEEP AXLES PRIVATE LIMITED CORPORATE DEBTOR AND IN THE MATTER OF: VIJAY KUMAR GUPTA LIQUIDATOR/APPLICANT VERSUS CANARA BANK & ORS. RESPONDENTS	Application under any other provisions	7/13/2025	no of objection. 1. wrong file. 2. you can file as application according to your PDF. 3.Court fees Rs. 3 and Welfare ticket Rs. 25 missing in Vakalatnama	kushalbansal
702	7/4/2025	0710102038372025(No .of Docs 2)	0710102038372025/3	INTERLOCUTORY APPLICATION (I.B.C)/2320(PB)2025	MR. ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN VSPUNJAB NATIONAL BANK THROUGH CHIEF MANAGER SH. AMITABH VERMA (RECOVERY HEAD) CIRCLE OFFICE (MORADABAD)	Sec 60(5)	7/13/2025	no. of objections. 1. Vakalatnama Missed. 2. Not Readable Page no. 25 to 27 and 29 in PDF.	manish_shanker
703	7/4/2025	0710102038372025(No .of Docs 2)	0710102038372025/3	INTERLOCUTORY APPLICATION (I.B.C)/2320(PB)2025	MR. ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN VSPUNJAB NATIONAL BANK THROUGH CHIEF MANAGER SH. AMITABH VERMA (RECOVERY HEAD) CIRCLE OFFICE (MORADABAD)	Sec 60(5)	7/13/2025	no. of objections. 1. Vakalatnama Missed. 2. Not Readable Page no. 25 to 27 and 29 in PDF.	manish_shanker
704	7/4/2025	0710102038372025(No .of Docs 2)	0710102038372025/3	INTERLOCUTORY APPLICATION (I.B.C)/2320(PB)2025	MR. ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN VSPUNJAB NATIONAL BANK THROUGH CHIEF MANAGER SH. AMITABH VERMA (RECOVERY HEAD) CIRCLE OFFICE (MORADABAD)	Sec 60(5)	7/13/2025	no. of objections. 1. Vakalatnama Missed. 2. Not Readable Page no. 25 to 27 and 29 in PDF.	manish_shanker
705	7/4/2025	0710102038372025(No .of Docs 2)	0710102038372025/3	INTERLOCUTORY APPLICATION (I.B.C)/2320(PB)2025	MR. ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN VSPUNJAB NATIONAL BANK THROUGH CHIEF MANAGER SH. AMITABH VERMA (RECOVERY HEAD) CIRCLE OFFICE (MORADABAD)	Sec 60(5)	7/13/2025	no. of objections. 1. Vakalatnama Missed. 2. Not Readable Page no. 25 to 27 and 29 in PDF.	manish_shanker

706	7/8/2025	0710204174352019(No .of Docs 5)	0710204174352019/1	INTERLOCUTORY APPLICATION (I.B.C)/725(ND)2019	IN THAT MATTER OF: MIS REGAL METAL & FERRO ALLOYS OPERATIONAL CREDITOR VERSUS SANDEEP AXLES PRIVATE LIMITED CORPORATE DEBTOR AND IN THE MATTER OF: VIJAY KUMAR GUPTA LIQUIDATOR/APPLICANT VERSUS CANARA BANK & ORS. RESPONDENTS	Application under any other provisions	7/13/2025	no of objection. 1. wrong file. 2. you can file as application according to your PDF. 3.Court fees Rs. 3 and Welfare ticket Rs. 25 missing in Vakalatnama	kushalbansal
707	7/8/2025	0710204174352019(No .of Docs 5)	0710204174352019/1	INTERLOCUTORY APPLICATION (I.B.C)/725(ND)2019	IN THAT MATTER OF: MIS REGAL METAL & FERRO ALLOYS OPERATIONAL CREDITOR VERSUS SANDEEP AXLES PRIVATE LIMITED CORPORATE DEBTOR AND IN THE MATTER OF: VIJAY KUMAR GUPTA LIQUIDATOR/APPLICANT VERSUS CANARA BANK & ORS. RESPONDENTS	Application under any other provisions	7/13/2025	no of objection. 1. wrong file. 2. you can file as application according to your PDF. 3.Court fees Rs. 3 and Welfare ticket Rs. 25 missing in Vakalatnama	kushalbansal
708	7/17/2025	0710102048742025(No .of Docs 3)	0710102048742025/1	TRANSFER APPLICATION/23(PB)2 025	KISHORE KAKUMAL KESHWANI VS. MANOHAR KAKUMAL KESWANI	Rule16(d),N CLT Rules,2016	7/13/2025	No. of Objection 1.Rs. 25 Welfare ticket missing in Vakalatnama	AVP Partners
709	7/17/2025	0710102048742025(No .of Docs 3)	0710102048742025/1	TRANSFER APPLICATION/23(PB)2 025	KISHORE KAKUMAL KESHWANI VS. MANOHAR KAKUMAL KESWANI	Rule16(d),N CLT Rules,2016	7/13/2025	No. of Objection 1.Rs. 25 Welfare ticket missing in Vakalatnama	AVP Partners
710	7/17/2025	0710102048742025(No .of Docs 3)	0710102048742025/1	TRANSFER APPLICATION/23(PB)2 025	KISHORE KAKUMAL KESHWANI VS. MANOHAR KAKUMAL KESWANI	Rule16(d),N CLT Rules,2016	7/13/2025	No. of Objection 1.Rs. 25 Welfare ticket missing in Vakalatnama	AVP Partners
711	4/29/2025	0710102029832025(No .of Docs 5)	0710102029832025/2	INTERLOCATORY APPLICATION(COMPA NIES ACT)/115(ND)2025	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Rule 11 of NCLT	7/13/2025	NO OF OBJECTION 1. Sign missed in index volume 4. 2. Vakalatnama mandatory in reply	advkrishan
712	4/29/2025	0710102029832025(No .of Docs 5)	0710102029832025/2	INTERLOCATORY APPLICATION(COMPA NIES ACT)/115(ND)2025	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Rule 11 of NCLT	7/13/2025	NO OF OBJECTION 1. Sign missed in index volume 4. 2. Vakalatnama mandatory in reply	advkrishan
713	4/29/2025	0710102029832025(No .of Docs 5)	0710102029832025/2	INTERLOCATORY APPLICATION(COMPA NIES ACT)/115(ND)2025	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Rule 11 of NCLT	7/13/2025	NO OF OBJECTION 1. Sign missed in index volume 4. 2. Vakalatnama mandatory in reply	advkrishan
714	4/29/2025	0710102029832025(No .of Docs 5)	0710102029832025/2	INTERLOCATORY APPLICATION(COMPA NIES ACT)/115(ND)2025	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Rule 11 of NCLT	7/13/2025	NO OF OBJECTION 1. Sign missed in index volume 4. 2. Vakalatnama mandatory in reply	advkrishan
715	7/9/2025	0710102060542023(No .of Docs 2)	0710102060542023/8	COMPANY PETITION (COMPANIES ACT)/137(ND)2023	VEENA GUPTA VS. PURNIMA BUILDMART PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/11/2025	no. of objections. 1. OCR missed Page no 13 to 15 in PDF. 2. True Copy Sign missed Page no 1 to12 and 16 to 28 in PDF. 3. compliance order missing for direction to file the said document	advakashverma1997

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